proceed to elect in such manner as the Chairman may direct, one member from among the members of this House to be a member of the All India Council for Technical Education to be reconstituted with effect f-om the 30th April, 1961."

The motion was adopted.

MR. CHAIRMAN; I have to inform the Members that the following dates have been fixed for receiving nominations and for holding election, if necessary, to the All India Coun. ci¹ for Technical Education:

- 1. Number of members to be elected—One.
- 2. Last date and time for receiving nominations—14th
 March, 1961 (Up to 3 P.M.).
- 3. Last date and time for withdrawal of candidature—15th March, 1961 (Up to 3 P.M.).
- 4. Date and time of election— 17th March, 1961 (3P.M. to 5 P.M.).
- Place of election—Room
 No. 63, First Floor, Parlia-ment
 House, New Delhi.
- Method of election—Proportional representation by means of the single transfer, able vote.

THE BUDGET (GENERAL) 1961.62, GENERAL DISCUSSION—continued.

SHRI RATANLAL KISHORILAL MALVIYA (Manhya Pradesh): MR. Chairman, Sir, on the last day I was dealing with the position in the coal, mining industry

MR. CHAIRMAN: You have ten minutes today.

SHRI RATANLAL KISHORILAL MALVIYA; . , with which the 1089 R.S.—3.

Ministries of Railways, and of Steel, Mines and Oil are concerned. I have read the reply of the hon. the Railway Minister in which he has observed that the production of coal in place of 60 million tons was re. duced to 56 million tons. Ten per cent, of the output was to be transported by road, and instead of 51 million tons they have been able to move 52 million tons of coal through out the country. Therefore, so far as

the movement of coal is con-12 NOON cerned, the railways have

played their part which they ought to have done.

Sir, it is also suggested that due to the demand of coal from western India, especially Ahmadabad and Saurashtra side on the Jharia colliery, the difficulty in its movement is coming. It is suggested that more coal should be produced in Madhya Pradesh and moved from that area. Sir, the question has been partly replied to by the hon. Minister. It is suggested that there is some deficiency in the wagon supply and difficulty in regard to the production of wagons too. But the present cirsis does not arise out of this. The crisis has arisen due to the fact that the existing wagon supply, which has been there to the collieries so far, has been reduced. The railways have got to examine this question very deeply. They should supply wagons to the collieries at the rate at least at which they were doing so

I know, Sir, that the National Coal Development Corporation has a stock of about 2 million tons. I stand corrected. It is nearly 2 million tons; it is less only by a few lakh tons. The stock in Madhya Pradesh, from where the coal is supplied to Saurashtra, is more than 1,50,000 tons. Now, new collieries are being opened and they are going to create fresh problems of transport. I hope the Government will take into consideration all these factors and will improve the wagons supply and would also increase the number of wagons for the future.

machines are employed for this purpose. The employment potential should be taken into consideration before these

machines are put into operation.

[Shri Ratanlal Kishorilal Malviya.] Sir, so far as the present crisis is concerned, the railways have got to look into the fact that the supply, which they have maintained till December or a month or two earlier, should be maintained, and the wagons should 'be supplied on the basis of production and not on the basis of the indent submitted by the collieries. Sir, as the time is very short, I cannot deal at great length on this point. I will deal with some more points very briefly.

Arising out of coal production, I make one suggestion. I request the Government, especially the Minister of Steel, Mines and Fuel, to see that as a result of the report, which had been submitted many years ago, recommending the amalgamation of smaller collieries, steps should be taken to complete this amalgamation as early as possible.

Another suggestion is in regard to private collieries. They are purposely and intentionally suppressing production and not fulfilling the target due to increased rate of income-tax which they are required to pay on increased production. I am glad that the Government have decided to open their own coal mines in future and not to allow mineral concessions to any private party. I will submit that the time has come when, if not all, such of the collieries which fail to fulfil the target should be nationalised. The Government should take steps to nationalise these mines.

Sir, I would like to make one more suggestion; that is, with regard to the use of heavy machinery like drag lines for moving earth by the National Coal Development Corporation. This has very greatly affected the employment of labour. Machines like drag lines, which are supposed to be the biggest and the only earth moving machines, are moving earth. Sir, earth moving could be done by smaller machines and through manual labour. I would request the Government to sea that no more of such

Now, Sir, one or two points with regard to the Ministry of Labour. There has been a cry by labour and the organisation which I represent that since the Labour Appellate Tribunal has been abolished, a branch of the Supreme Court should be created for hearing labour appeals expeditiously. No doubt, the Supreme Court has made arrangements for expeditious hearing of labour cases, still it takes about two years for an appeal to come up for hearing. Lesser time should be taken in hearing labour appeals. My special request is that the question of court fee, the question of security, the question of printing of paper book, should also be done away with so that labour may be in a position to file appeals without much expense.

Then, Sir, I would make a suggestion to the hon. Minister of Labour to create a Welfare Fund for minerals other than coal and manganese for which Welfare Funds already exist. That should be created without further delay. I would also request the Government to appoint Wage Board for coal for which resolutions have been passed and a specific request has been made to the Government in this regard.

Sir, with regard to the Budget proposals I have to make only a few suggestions. Tax has been levied on betelnuts and kerosene. I mention these two items from the Budget because these are the ones which are consumed by very poor people and they have been very hard hit by the taxation. On the day when the Budget was presented in Parliament, I was at home. The next morning after the Budget was presented, the rate of supari—betelnut—went up by more than one rupee per seer. The rate of kerosene went up by Rs. 21-per tin. The duty levied is not so

much as has been the increase in the price of kerosene. These were the two articles that were talked of most by the people, especially the poor people, at that time. My request to the hon. Minister is, as has been suggested by other hon. friends in their speeches, to revise these taxes since there is scope 4n the Budget to do so. The hon. Minister should kindly see to it that kerosene and betelnut are exempted from tax. This will be in accord with the feelings of the very poor people and they will thank the Government for this.

PANDIT S. S. N. TANKHA (Uttar Pradesh): Mr. Chairman, the Budget for the current year has been generally welcomed throughout the country, though of course, not without some criticism or the other from every quarter. I also join these persons in welcoming the Budget and in complimenting the Finance Minister on his endeavour.

The Budget, Sir, has been considered, on the whole, a very realistic Budget and especially so in the light of the effort we have to put in for the achievement of our Third Five Year Plan—a Plan—Sir, which is of much larger dimensions and monetary value than either of our previous Plans. The Third Five Year Plan, Sir, as you are aware, is almost the size of our First and Second Plans put together inasmuch as the proposed investment in the Plan is of the order of over Rs. 10.000 crores and our aim in it is to attain complete self-sufficiency in food within the next five years and to advance our industrial economy to a "take off" stage of a self-developing economy, as our honoured President so aptly put it in his Address to us a year ago.

With such an objective before us, for our next Plan, is it at all surprising that the hon. Finance Minister has brought to bear a greater burden of taxation on the people? I would say, Sir, that such a thing could not but be visualised, for if this was not done by him, the fulfilment of the Plan could not be assured since it» achievement on external aid alone is an impossibility.

In the matter of external aid, Sir, we cannot be and we should not be. unmindful of the fact that no country, however friendly, will be inclined to aid and help another unless it is satisfied that the people of that other country are putting forth their best effort to create more and more wealth by their own toil and labour for raising the standard of living of its people by the removal of poverty, ignorance and want. Of this sacrifice and supreme effort, I submit, Sir, our people have given ample proof in the course of the fulfilment of our last two Plans and it is because of this that all friendly nations which have the resources and the technical know-how, are not only eager, but anxious to help us to remove poverty and to raise the standard of living of our people.

Therefore, Sir, with a big Plan of the order, and dimension of our Third Five Year Plan, the Finance Minister, I would venture to say, had no alternative but to ask the people to bear the further burden of taxation with a view to improving the ultimate lot of the common man of this country. We have, however, to see whether the particular taxes imposed have been well chosen and lightly distributed so as not to cause any very great hardship on any particular class of people or trade.

However, before dealing with this matter, I would like to say a few words about our Defence budget which, to mind, has not been given the due weight which if. deserved. Our Defence budget, for the ensuing year is up by Rs. 16-2 crores, of which, the Finance Minister tells us, that Rs. 9.2 crores is the excess budgeted expenditure for the Army and Rs. 3-54 crores for the Navy, Air Force together and the rest is for the non-effective charges.

[Pandit S. S. N. Tankha.]

Wt.ile this increase of Rs. 9.2 crores on the expenditure of the Army is greatly welcomed by me, I am afraid, it is highly insufficient for bu lding up our defences adequately to meet the threat of the situation created on our northern borders. It is true we should not be unnecessarily alarmed and panicky at the impending threat and should be prepared to face it boldly if and when, it comes, but at the same time, Sir, we should not be too complacent about it either. As such, it is our duty to build up our defence strength even at the cost of many of our other needs. Tn this connection, I would like to assure the ho"n. Finance Minister that the people of this country, of all parties and shades of opinion, feel the need for such a step and are prepared to undergo any sacrifices needed of them to help him in increasing the might of our Defence Services.

It is a matter of great satisfaction to note that we have recently added an aircraft carrier to our naval fleet to protect our shores, but as the present threat is from the side of our land frontiers, the need of the moment seems to be to concentrate more thoroughly in the building up of our land and air forces and particularly the latter, so as to smash up easily any attack on us from those directions and I trust that both the Finance Minister and the Defence Minister will not be unmindful of the threat and will not grudge the expense needed to ward off the danger.

Coming now to tbe other aspects of the Budget, we find that of the total additional revenue of Rs. 60'87 crores which is to accrue to the Centre under the present Budget proposals, only Rs. 3 crores additional revenue is to be derived from adjustments made in income-tax and corporation tax changes while the rest, namely, about Rs. 57 crores, are to accrue from custom and excise duties. In so framing his Budget proposals, you will see Sir, that the Finance Minister has relied almost wholly upon the indirect method of taxation rather than on the

direct one which hits only the more affluent and the well-to-do who have the capacity to bear the burden, and he has thus laid himself open to the charge of being partial to the rich and the wealthy classes at the cost of the middle and poorer classes of our people who will be crushed further under the weight of his wide net of new additional taxation proposals. But, Sir, such a charge will not be wholly justified, since the real aim of the Finance Minister seems to me to be to touch all pockets lightly while avoiding any real great hardship on any particular ciass of people or trade.

It has, however, to be admitted that except for raising the rate of surcharge above one lakh income from 5 per cent, to 10 per cent., which is indeed a step in the right direction of bringing nearer the goal of a socialist pattern of society very little change is made in the structure of direct taxation, perhaps under the belief that under this head that limit of taxation has been reached beyond which it is not possible to tax further, since it is maintained by the higher income groups that with that payment of income-tax, super-tax, wealth-tax and expendituretax, etc, no part of their current earned income remains with them and hence any further taxation would act as the highest disincentive to work and thus affect the production of greater wealth. Whatever the merits of the argument may be, which I do not for a moment appreciate, I would like to know from the Finance Minister as to how many persons of the higher income group there are in the country who in fact pay by way of taxes all, or nearly all, that they earn during the year. Under such circumstances, further taxation on them would not only have been not unjustified but I would rather say was called for. Such a step seems to me to have been all the more necessary because of the fact that it is this class of persons who have benefited most from the last two Plans as compared to any other and as such I note with regret that no drastic steps have been taken to mop

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up the ill-gotten gains of this class of persons. Coming now to the indirect taxes which have been levied, it will be noticed that out of the Rs. 57 crores of additional duty to be derived under this head, almost as much as Rs. 21 crores, or in other words a little over one-third of it. is duty on commodities consumed by the poor and middle classes. While it may be conceded that in levying this class of taxation, the Finance Minister has taken pains to see that so far as possible only such commodities in the common man's use may be taxed as are of a non-essential character such as tea, coffee, betelnut, tobacco, cigarette, cigars; etc., but the duty which has been levied on vegetable oil, mill-made cotton and woollen yarn, medium grey cloth and higher grade kerosene oil cannot be considered to be nonessential character. These particular duties are bound to hit the middle and the lower income groups of people who because of the prevailing high prices find it difficult to make their two ends meet, and I would urge upon the Finance Minister to spare the people from these additional taxes.

The raising of duty on certain nonessential articles of one's daily use such as cosmetics, toilet preparations, glass and glassware, China porcelain-ware including crocker; cannot be objected to. but, Sir, I fail to see why patent and proprietory medicines have been chosen for inclusion in this category of goods. And I would urge upon the Finance Minister to exclude medicines from enhancement of duty.

Articles of real luxury such as airconditioning machinery, refrigerators, electric instruments and appliances, wireless receiving sets and mill-made silk fabrics which are used by the higher middle class and the richer class of people have been rightly chosen for imposition of extra duties on them. The steps taken by Finance Minister to encourage export of tea is warmly welcomed.

Mention has also to be made of the tax concessions which have been

granted by the Finance Minister to attract greater foreign capital and technical know-how. These concessions, I have no doubt, will enable further foreign participation in our country's industrialisation programme and I welcome these two proposals. But in this context, care must be taken to see that no industrial units which are not essential for the country's economy are allowed to be developed.

There are two other matters which call for attention when considering the question of the imposition of new taxes. While it is gratifying to find that as much as 40 per cent, of the total revenues required for fulfilment of the Third Plan would be raised by the proposals put forward by tha Finance Minister, yet it is my fear that the imposition of so many and so varied indirect taxes would lead to a further rise in prices with its concomitant evils, and even though the Finance Minister has tried to guard against this by not resorting to deficit financing on any large scale, yet this aspect of the matter needs a close watch and constant attention and 1 would respectfully draw his special attention to it. It must be remembered, Sir, that prices during the last five years have risen almost by 25 per cent, while the per capita national income has lagged behind with the result that in spite of greater funds being in the hands of the people because of the last two Plan investments, the purchasing power of the rupee has gone down to a greater extent and hence the growing discontent of the people and their lack of enthusiasm for the Plans.

Another equally important matter connected with the taxation proposals is with regard to the cost of collection of all these taxes. Imposition of taxation on larger numbers of commodities will mean greater administrative and machinery collecting for necessitating a rise in the cost of their collection to consumers. The Finance Minister has, therefore, to see that the extra administrative and

[Pandit S. S. N. Tankha.] collection costs do not take away the anticipated benefit to the exchequer by the various items of taxation.

With these words, Sir, I lend my support to the taxation proposals before the House.

DR. TARA CHAND (Nominated): Mr. Chairman, I must apologise to you, and through you to the House, for taking the time of the House, valuable t me as it is, in speaking on a point of personal explanation.

I understand, Sir, that an hon. Member of this House the other day made a speech in this House in which he had some very ungenerous remarks to make in regard to me personally and in regard to this book which I have had the honour to prepare for the Government. I do not propose to deal with the remarks which have been aimed at me personally but I should certainly like the House to know that the remarks made in regard to the book cannot stand any scrutiny. I am sorry that I have to speak here on matters relating to history, economics, politics, etc., which are subjects very far from the ordinary interests of this House but as these remarks relate to questions of politics, history and economics stated in this book, I am obliged to refer to these academic matters.

PROF. M. B. LAL (Uttar Pradesh): If the House is not concerned with history, economics and politics, what subjects are there left for it?

DR. TARA CHAND: The hon. Member, in his speech, made nine points in regard to this book, and I propose to deal with these points seriatim. His first point is, "the national movement in India was an expression of the conflict between the middle classes of the two countriei, one aspiring for wealth and influence and the other already in possession of it." He has taken very strong objection to this statement which I have

made in this book. Very likely, he has not understood why this statement has been made. It is a matter of very common knowledge, and every historian bears this out, that from the 16th Century onwards English politics and its economies were being influenced more and more, by the middle class and that this middle class was excluding the influence of the feudal classes which were then in power in England and itself coming into power. Now, this is a matter which I felt was very well known to every student of history that no one, I thought, would take any objection or raise any difficulty in regard to this statement. Now, il I may, I will refer to a statement made by a historian and economist, that is, Schumpeter on this subject. He says:

"Capitalist entrepreneurs fought the former ruling circles for a share in State control, for leadership in the State. The very fact of their success, their position, their resources, their power, raised them in the political and social scale. Their mode of life, their cast of mind became increasingly important elements on the social scene. Their actions, desires, needs and beliefs emerged more and more sharply within the total picture of the social community. In an historical sense this applied primarily to the industrial and financial leaders of the movement;—the bourgeoisie."

Nobody, I hope, will have any doubt in his mind that when the British came to India in the 18th century they were motivated by these ideas . . .

SHRI GOPIKRISHNA VIJAIVAR-GIYA (Madhya Pradesh): Let him speak through the mike, Sir. He is not audible

MR. CHAIRMAN: He wants you to speak through the mike so that all Members of the House may have the benefit.

Dr. TARA CHAND: All right, Sir.

MR. CHAIRMAN: At 4 o'clock the Finance Minister will answer.

DR. TARA CHAND: I hope that this House will agree with me that so far as England is concerned the statement that England was controlled by the middle classes at that time can stand. So far as India is concerned, all those who have written about the history of India, especially those who have treated the history of India from the sociological and economic point of view will bear me out that there was a tussle or struggle between India and England and that was a struggle between the middle class of England and the middle class of India. I will read out only one passage.

MR. CHAIRMAN: Dr. Tara Chand, you have nine points.

DR. TARA CHAND: The other ones are very minor. This passage is from a book by Mr. Palme Dutt. The book is India Today. He says.

"The historical development of Indian nationalism is marked by three great waves, of struggle, each at a successively higher level, and each leaving its permanent marks on the movement and opening the way to a new phase. In its earliest phase Indian nationalism, as we have seen, reflected only the big bourgeoisie—the progressive elements among the landowners, new the industrial bourgeoisie and the well-to-do intellectual elements. The first great wave of unrest which disturbed these placid waters, in the period preceding 1914, reflected the discontent of the urban petty bourgeoisie, but did not yet reach the masses. The role of the masses in the national movement, alike of the peasantry and of the new force of the industrial working class, emerged only after the war of 1914—18."

SHRI SUDHIR GHOSH (West Bengal): That is the Communist interpretation, because . . .

DR. TARA CHAND: That interpretation, you will find, is supported by all historians.

SHRI SUDHIR CHOSH: ... Mr. Palme Dutt is a leading member of the Communist Party there.

General Discussion

DR. TARA CHAND: Quite right. Therefore, it should be a better evidence of how things were than any statement made by non-Communists.

The second point which this gentleman has made is this. On page 214 of this book it is said:

"The preliminary course in all subjects consisted in the learning of Sanskrit. In the case of the general reader the greatest stress was laid upon grammar, rhetoric and lexicology in Panini's Kaumudi and Amarakosha."

Here the word Ashtadhyayi' had been left out. When the proof was read after the book had been prepared we found that 'Ashtyadhyayi' had been left out. So an erratum was issued and it was stated that the word 'Ashtadhyayi' should be added here and now it reads, 'Panini's Ashtadhyayi, Kaumudi and Amarakosha.' I fail to understand what difficulty the hon. Member had about this matter. He seems to have read this to mean that Panini was the author of Ashtadhyayi, Pan;ni was the author of Kaumudi and Panini was the author of Amarakosha. Anybody who is familiar with Sanskrit knows that Amarakosha was written by Amar Singh, that it could not have been written by Panini. Everybody knows that Kaumudi is a commentary on Ashtadhyayi. It could not have been written by Panini. Therefore it is quite clear that Panini's Ashtadhyayi, Kaumudi its exposition and Amarakosha written by Amar-Singh are the three books which are meant; not all the three written by Panini but as written by three different persons.

His next point again has reference to page 214 where it is said: "In Bengal, the treatises Raghunandan and Jimutavahana were studied." His criticism is that Jimutavahana and Raghunandan are names of persons and not of books. But if he had referred to page 209 he would have seen chat it has been stated there that they

[Dr. Tara Chand.] wore human beings. It has been stated there:

"After the days of Vachaspati Misra century), Jimutavahana. Raghunandan, Kamalakara, and Mitra Misra, no commentary of importance was produced,"

Therefore, he should have seen that the author is not unaware of the fact that these two are persons and not books.

His fourth criticism is "that the author may be told that 'Riti' does not mean erotics." Now, 1 am afraid the hon. Member is not aware of the history of Hindi literature. If he had read any of the books beginning with Ramachandra Shukla's History of Hindi Literature' or Dhirendra Verma's 'History of Hindi Literature', he would have known that Riti is the style where *sringar* is the subject-matter. And what is srmgar? It is not necessary for me to tell you but here is a definition of sringar according to Sahitya Darpan:

पंसः स्त्रियां स्त्रियाः पंसि संभोगं प्रति या

स शुंगार इति रूपातः कीड़ा

I do not propose to translate that but I will state what Apte's Sanskrit Dictionary says about sringar. It says: "sentiment of love or sexual passion, the erotic sentiment." So if for Riti I have put erotic sentiment, I hope I am supported by Apte's Dictionary and Sahitya Darpan.

DR. W. S. BARLINGAY (Maharashtra): Probably the learned author is mistaking between Riti and Rati.

Mn. CHAIRMAN: Order, Order. You come to Point No, 5, Dr. Tara Chand.

DR. TARA CHAND: Riti and Rati are quite diffprent. Riti is the style; sringar is the subject-matter of Riti.

The fifth point is about the statement made in the book that in the

18th century India passed under the sway of Britain. I do not see how any objection can be taken to that statement. In 1757 the Battle of Plassey was fought and the three provinces of Bengal, Bihar and Orissa came under the sway of Britain. In 1761 the French and the British fought in the South and the influence which the French exercised over Karnatak and the Nizam's Dominion passed into the hands of the British. In 1765 the Shahzada who was staying at that time at Allahabad signed a document by which we know Benga.1, Bihar and Orissa were transferred to the British. But it did not stop there. It made Oudh a dependency of tire British and it made the Shahzada a pensioner of the British. In 1782 a war was fought between the British and the Marathas and the British obtained primacy in Indian politics. In 1799 the Mysore Wa / had been fought and Mysore had been annexed by the British. From 1803 to 1805 another war took place between the British and the Marathas and the result was that the British sway extended up to the Sutlej River. The only part of India that remained outside the British sway was Punjab and Sind.

Dr. W. S. BARLINGAY: You say also that in that century the whole of India was under the Mahratha sway.

MR. CHAIRMAN: He does not say that.

DR. TARA CHAND: That point has not been made. The point that this gentleman made was this.

MR. CHAIRMAN: Passed under the sway of the British. Nex point.

DR. TARA CHAND: The next point is that regarding British tutelage. Some objection has been taken to the word 'tutelage'. The book says "as a result of British intervent on in the 18th century, India lost independence, but under British tutelage which lasted for nearly two centuries it gained freedom." In the first place, may I say that I have made, rightly or wrongly, a distinction between independence and freedom. Independence

I take to be a negative term, which means absence of foreign domination. 'Freedom' I take to be a positive term, which implies not merely the absence oi foreign dominat'on, but sell-rule, rule of the people over their own country. What I have stated is that in the 18th century the British took away our independence. We became dependent upon the British. India became a dependency of the British. But events happened, things developed, the evolution of society took place and the result was that India gained freedom. Now, some sort of a misunderstanding is in the mind of the gentleman in regard to this word 'tutelage' and he thinks that India perhaps does not owe anything to the British or perhaps India has not been under the protection of the British. I do not know what he means. I have in my hand quotations start'ng from Raja Ram Mohan Roy to Shri Jawaharlal Nehru, which bear on this point. May I read just one sentence from what Shri Jawaharlal Nehru said when he was speaking in the Constituent Assembly: -

"Here I am the patent example of these contacts, speaking in the House in the English language. The fact remains that we are functioning here under certain rules and regulations for which the mode! has been the British Constitution."

I would not press this further.

Then, there is point number seven. He thinks that I have quoted Adam Snrth in support of mercantilism. May I humbly suggest that if he reads this page, he will find out that there is nothing of that kind there? All that I have done is to quote Adam Smith to show what mercantilism means.

So far as point number eight is concerned, there is a statement in the book that women were sold in England in the 18th century. This gentleman has appealed to the Members of this House to find a reference and authority for this statement. If he had looked into that page, he would have found it in the

footnote. The authority given is K.A. Philip, 'Georgian Scrap Book'.

Point number nine does not refer to me, It refers to my friend, Shri Humayun Kabir, who had signed the Foreword on the 26th of January, 1961. In that Foreword, he has made the statement that this book is being published two hundred years alter the anniversary of the Battle of Panipat. Now, of course, everybody knows that the Batt'e of Panipat took place on the 14th January 1761 and if the Foreword states that the book is being issued two hundred years after the of Panipat, I do not know how anybody can take exception to the statement.

Now, I have nothing more to add, except that if there is any Member he-:e in this House or in the other House, who has any difficulties about this book or who has any criticism to make, and if he speaks to me or

writes to me, I will be happy to answer.

SHRI M. P. BHARGAVA (Uttar Pradesh): Mr. Chairman, I rise to welcome the Budget and give my support to it.

[Mr. Deputy Chairman in the Chair.]

Permit me, Mr. Deputy Chairman, to quote from some comments of "The Economic Review", which

"A budget which would please all sections in a country can seldom be there. There is a general dislike of parting with a person's income, more or so when such parting would bring no direct reward as is the case with regard to taxes. And hence no budget proposal can be called successful from this angle. It is also not possible to have a fixed taxation for all time. With the passing of every year, the needs of the State exchequer also grow. There is also a growing consciousness among modern States to provide more and

[Shri M. P. Bhargava.] more amenities and welfare measures to the people. These, in turn, would call for a growing tax structure, in rates as well as composition."

I have been listening to the debate in this House and I am happy to note that all sections of this House do want that the Third Five Year Plan should go through and that resources should be found for the Plan. The difference of opinion comes only as to from where the resources have to be found. The Finance Minister in h speech, para 11, has clearly stated what is in store. He says:—

"Developmental activities of this magnitude"

referring to the Third Plan,

with all the limitations which we face, are not an easy task. They call for sacrifices. They necessitate a willingness to go without many things. They involve a restraint on consumption in order that more resources are available for investment. The degree of hardship which this development entails can be alleviated to some extent by external aid. Such aid has been available to us from friendly countries in the Second Plan period and has enabled us to make substantial progress w th our 'core' projects, in spite of the acute position in regard to foreign exchange with which we were faced in the middle of the Plan. I am grateful to all those who have helped us. But ultimately it is through our own efforts ..."

This has to be emphasised,

"But ultimately it is through our own efforts and our own sacrifices that we can build our future.*'

Well, the Budget has been described in various ways in this House and in the other House. People having various interests have pleaded for one tax or the other. Our friend, |

the leader of the Communist Party, has a peculiar way of doing things. Last year he called the Finance Minister's Budget a pickpocket's Budget and this year he has been pleased to say that it is a highwayman's Budget. I do not know what he means by all these, adjectives to the Budget proposals.

One thing is certain that he presupposes when he says that it is a pickpocket's Budget or a highwayman's Budget, because nobody picks anybody's pocket unless he is sure that he is to get something from there, nor a highway robbery is done. The tax which is being collected is being collected from the correct sources. If Mr. Bhupesh Gupta is left to himself, he will probably present a murderous Budget where he will liquidate all those whom he does not like. He will do away with that society for which he does not stand. Well, those are the ways of the Party to which Mr. Bhupesh Gupta has the honour to belong. All those are the ways of the countries to which Mr. Bhupesh Gupta owes allegiance.

Sir, I have great respect for the Professor Member from the Praja-Socialist Party—unfortunately he is not here at the moment. I will quote from his speech delivered on the 8th March:—

"More than that, Sir, the Finanea Minister, in his Budget Speech, makes no reference to socialism or socialist society. This omission is a very significant omission. Does it mean that the Government is divided on the issue even when the President of India wishes us to advance towards a socialist society, I think with the fullest consent and at the initiative of the Prime Minister but that his Finance Minister is not prepared to reorientate his fiscal policy on social lines?"

I have always been thinking that professors are very studious people, rhey do justice to all that is presented to them, but I am surprised low in this case something has

escaped the attention of my hon. 1 professor friend. 1 would Lke to invite his attention to the last paragraph of the Finance Minister's speech in Part B, where he says:

"We have chosen for ourselves certain social and economic goals."

There is no ambiguity about has said "social and economic goals". What are the social and economic goals? They are well known to friends on this side and to the friends opposite. They are the goals which are incorporated in the Congress objectives which are well known, a socialist pattern of society. Will mere mentioning of the word "socialist" satisfy him or is it the action which will satisfy him? Even when he says that it has not been mentioned, I have just pointed out that it has been mentioned. It has been very clearly stated that we have chosen for ourselves certain social and economic goals. He goes on to

say:

"We must do our utmost to achieve them".

There should be no ambiguity about it. Here is a categorical statement by the Finance Minister saying that we must do our utmost to achieve the goals set before u_s by the Congress—

'This will mean hard work and sacrifices for some time to come. But there is promise of a rich reward in the shape of higher standards of living, more employment opportunities and a better socio-economic system. The task that we have undertaken are of great moment for the future of country."

Finally he gives the warning:

"We dare not falter at this crucial stage."

This is what he says: "We dare not falter at this crucial stage". He means that we must go ahead with what the Congress wants us to achieve—giving equality of oppor-

tunity, more and more employment to people, taking the society towards the socialist pattern, etc. I do not think that my hon. Professor friend from the P.S.P. will have any doubt that Shri Morarji Desai has not mentioned the socialist pattern in his speech.

General Discussion

Sir various Members have been speaking in this House on various lines as it suits them, while my friend from Bhopal pleads for the removal of tax on newsprint. My friend from Bombay, Shri Chinai, wants more and more concessions for the industrialists, and my sister sitting to my right wants exemption of tax on glass bangles. I wholeheartedly support the last suggestion. Glass bangles are a sign of Hindu married women and they have com-pulsorily to wear them, and I would not like women in the villages and women in the cities to be inconvenienced by a rise in the prices of bangles.

Various suggestions have been made for consideration by the Finance Minister in his future Budget proposals. My friend, Shri Khandubhai Desai, has made out a very clear and distinct case for the imposition of excess-profits tax and capital-gains tax. I do hope that the Finance Minister will keep that in mind in his later Budgets.

Rajkumari Amrit Kaur has thrown a novel suggestion, and that is the imposition of a marriage tax on all those marriages to be registered in future and even those marriages which have been performed but have not been registered. I can understand the former part of her suggestion, that is registration of marriages to come, but I fail to agree with her suggestion in the latter part.

Then my friend, Mr. Yajee, threw a suggestion for the imposition of a children's tax.

Coming to the Budget, as I have said, it has been described in various ways. I will also describe it in my

[Shri M. P. Bhargava.] own way, and I will call it a fearless Budget, character stic of the man who has presented it, the Finance Minister, a bold, fearless Budget, which shows clearly what we have to undergo if we have to go through and complete the Third

SHRI H. P. SAKSENA (Uttar Pradesh): If I may be permitted to interrupt my friend, Mr. Bhargava, it may be a highwayman's Budget or it may be a pickpocket's Budget. I am not concerned with that. That is Mr. Bhupesh Gupta's language. But then so far as I am concerned, I want to know if it is a common man's Budget.

SHRI M. P. BHARGAVA: I am coming to that if he will have patience and bear with me, when I come to the tax proposals. I wiH show Mr. Saksena how in the imposition of every tax the Finance M nis'er has kept the common man's interest in mind. I will prove it by facts if I have the time.

1 P.M.

I had quoted earlier from "The Economic Review" and I will quote another paragraph from it: -

"The taxation proposals are definitely of a bold nature. The F nance Minister went even to the extent of risking the election prospects in order to assure to the country at large of the government's sincerety in investments both private and public for a rapid economic development. In one way it is a challenge to the private sector, who we may anticipate will take up the challenge, rise to the occasion and make larger investments for bringing about rapid economic development in the country. They should not instead build up artificial scarcity and boost up the price which may u'timately paralyse all our developmental efforts. The lower income group

people ought to have one consolation—a genuine one—in that the Finance Minister's proposals, to keep deficit financing to such low level as RJ. 64 crores in the wake of large possibilities of emp.oyment and commodity creation, will keep the prices well under check and would be a sufficient compensation to the smail additional taxes that they may have to pay."

Now, we are living in an era of productivity all round. My hon. friend, Dr. Kunzru, has given figures of agricultural production and of industr al production and I need not go into them. But while we we.come productivity on all directions, there is one thing which has always been giving me anxious moments and that is productiv.ty in one sphere which will mar all our progress and which will not keep pace with any of our efforts at increased agricultural and industrial production—any progress whatsoever-if we do not put any check upon that, and that is human productivity which is going up at a very fast rate. Something has to be done and should be done quickly to see that that kind of productivity stops as early as possible. Some people have thrown hints here about sterilization and other things. I need not go into them now but it is a problem which should receive the attention not only of the Finance Ministry but of the Planning Commission and that too seriously.

SHRI GURUDEV (Madhya Pradesh): What is your suggestion?

SHRI M. P. BHARGAVA: I will give that suggestion on some other an day. To alarming extent the population is rising; it is a discon certing feature. The Finance Minister was pleased to say last year that measures were being taken a special unit was formed. And I find from the Report of the Finance report is Ministry that its being awaited. very I hope, S'r, soon those figures will be placed before

While I plead for economy in all spheres, I for one have one request '0 make to the Finance Minister and that is about strengthening the Company Law Administration. As he knows, the Company Law was amended last year, several amendments were carried out and a special audit prov'sion was included. Unless the Company Law Administration is allowed to be strengthen end and some more staff is given to it, it will be dfncu't for them to enforce any of the provisions which were accepted by this House. I do hope that the Finance Mnister will look into this matter and give the Company Law Administration what they want.

Tiiank you.

श्री राम सहाय (मध्य प्रदेश) : उप-सभापति जी, यह बजट जो हमारे सामने श्राया है, इसका स्वागत तो मैं करता ही हं लेकिन मेरा यह नम्म निवेदन है कि बजट हमारे देश के लिए एक बहुत आवश्यक बस्तुहै श्रीर इस पर किसी तरह का किटिसिज्म होना कोई उपयुक्त बात नहीं है। प्रजातंत्र में या डैमोकेसी में जो मेजारिटी पार्टी होती है, उसके बारे में किसी भी पार्टी का चाहे कुछ भी स्याल हो, लेकिन मैं समझता हूं कि उनका यह कर्त्तव्य ग्रवश्य होना चाहिये कि वे इस प्रकार का लाइन ग्राफ डिमार्केशन रखें जिससे वे इस नतीजे पर पहुंचें कि कन वस्तुओं पर उनको किस प्रकार का किटि-सिज्म करना चाहिये । बजट एक ऐसी चीज है कि जबतक हम जनता में विश्वास उत्पन्न नहीं करेंगे तब तक वह कामयाब नहीं बन सकता है। लेकिन यह विश्वास हम किस प्रकार उत्पन्न कर सकते हैं? हम देखते हैं कि छोटी-मोटी बातों को लेकर बात का बतंगड़ बनाया जाता है **श्रीर सारे श्रच्छे कार्यों को नुकसान** पहं-चाया जाता है। मैं समझता हूं कि उन लोगों के पास न इस प्रकार के साधन हैं कि वे बजट के बारे में ग्रपने विचार प्रकट कर

सकें न ग्रांकडों द्वारा वे किसी चीज के बारे में बतलासकते हैं। फिर भी वेकुछ, न कुछ बात ग्रपनी कहते ही रहते हैं।

इसमें कोई सुबहा नहीं कि फाइनेंस मिनिस्टर साहब एक कर्मठ ग्रीर ग्रन्भवी श्रादमी हैं। उनके डिपार्टमेंट में काम करने वाले भी बहत ही अनभवी लोग हैं जो उन्हें हर बात में मदद देते हैं चौर उन सब एडवाइजरों की ही मदद से श्राज हमारे सामने इस प्रकार का बजट पेश किया गया है। जब इस प्रकार बहुत सोच समझ कर हमारे सामने बजट पेश किया जाता है तो फिर उस पर क्रिटिसिज्म करना शोभा नहीं देता है। मैं श्रपने विरोधी दल के नेताओं से नम्र निवेदन करूंगा कि वे इस बारे में कोई खास पालिसी निश्चित कर लें क्योंकि जब हम देश में किसी संस्था को भडकाना चाहते हैं चाहे वह सर्विसेज की संस्था हो या डिफेन्स की संस्था हो या विद्यार्थी हों--उसके देश के लिए घातक परिणाम हो सकते हैं। इस तरह की बात किसी भी पार्टी के लिए हितकर नहीं चाहे, वह शासक पार्टी हो या विरोधी पार्टी। इस तरह की बातों से कोई भी पार्टी बच नहीं सकती है। इसलिए मेरा नम्न निवेदन है कि जब भी हम किसी बात का विरोध करते हैं तो यह अवश्य देखना चाहिये कि वह बात हमारे देश के लिए हितकर है या नहीं।

मैं आपसे यह निवेदन करना चाहता हं कि अभी डिफेन्स डिपार्टमेंट के बारे में बहत सी बातें कही गईं। यहां पर हर प्रकार की बातें कहने की हर सदस्य को पूर्ण स्वतंत्रता है श्रीर किसी प्रकार की कोई रोक-टोक नहीं है। लेकिन मैं ग्रापसे नम्म निवेदन करना चाहता हुं कि जिस प्रकार का ऐतराज अभी सदन में उठाया गया था उसी प्रकार का ऐतराज पिछले साल भी लोक-सभा में उटाय गया था ग्रीर मैं उस वक्त वहां पर मौजद था। उस समय

श्री राम सहायो

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जब यह बात उठाई गई थी तो हमारे प्रधान मंत्री श्री जवाहरलाल जीने कहा था कि मैं चैलैंज करता हं कि माननीय सदस्य बतला कि इस चीज में कहां पर ग्रनियमितता हुई है क्योंकि मेरे पास फाइल्स मौजूद हैं। इसलिए मेरा निवेदन यह है कि हर एक आदमी को यह सोच ग्रौर समझ लेना चाहिये कि वह जिस तरह की बात कह रहा है उसके बारे में दूसरे लोगों के दूसरे विचार हो सकते हैं। किसी भी बात पर लोगों के विचार अलग-ग्रलग हो सकते हैं लेकिन हमें ग्रच्छी तरह से सोचकर किसी बात का विरोध करना चाहिय। मैं आपके सामने एक बात की मिसाल देता हूं। हमारे हाउस में बहुत से मेम्बर ऐसे हैं जिन्हें भिन्न भिन्न कमेटियों में नियुक्त किया गया है। इसके साय ही साथ मैं यह भी देखता हूं कि हमारे बहुत से सदस्यों को अपने विचार प्रकट करने के लिए समय-समय पर अवसर दिया जाता है और बहुत से मेम्बर ऐसे हैं जिन्हें कम अवसर मिलता है। मैं यह बात किसी किटिसिज्म की दृष्टि से नहीं कह रहा हं। मेरा कहना यह है कि जिन लोगों को इस तरह के अवसर दिये जाते हैं उनमें कुछ न कुछ गण ग्रवश्य होंगे जिसकी वजह से उनको इस प्रकार की सुविधा दी जाती है। तो इस तरह के किटिसिज्म से कोई नहीं बच सकता है। इसी प्रकार डिफेन्स के बारे में यह कहना कि भेदभाव की नीति बरती गई है बिल्कुल गलत चीज है। इतना ही नहीं, मैं तो यह निवेदन करूंगा कि वहां एक कमेटी नियुक्त है जो ऊपर के ग्रधिकारियों को चनती है। उसमें स्वयं प्राइम मिनिस्टर, होम मिनिस्टर और डिफेंस मिनिस्टर बैठते हैं और ये सब बैठ करके विचार करते हैं भीर विचार करके किसी नतीजे पर पहुंचते हैं। मेरा यह निवेदन है कि जब हम कोई क्रिटिसिज्म करें तो हमें सब हालात से वाकिफ होना चाहिये।

हैल्दी किटिसिज्म हमेशा ग्रच्छा होता है। जो किटिसिज्म हमारे फायदे के लिए हो ग्रौर हमारे लिए ग्रासानी पैदा करने वाला हो, उसका हमेशा स्वागत है, लेकिन निरर्थंक और वेकार की बातें कहने से हम किसी नतीजे पर नहीं पहुंच सकते। इससे संभव है कि किसी खास व्यक्ति को हमखुश कर लें, लेकिन इससे कोई लाभ होने वाला नहीं है। जब हमारे यहां डिफेंस का मसला बहुत गंभीर मसला हो रहा है, हमारे बार्डर पर तनाव की हालत है, फिर भी यदि हम इस हाउस में ऐसी बातें कहें जिनका प्रचार हो भ्रौर जिनसे मिलिटरी के ग्रादिमयों में, डिफेंस के आदिमयों में किसी प्रकार का असंतोष फैले. तो यह हमारे लिए शोभनीय नहीं है। मेरा यह निवेदन है कि इस बारे में हमें खास घ्यान देने की ग्रावश्यकता है।

हमारे कम्यनिस्ट भाइयों का कार्य-क्षेत्र बहुत श्रच्छा है ग्रौर इसमें सन्देह नहीं है कि उनमें कार्य करने की कुशलता है। लेकिन मैं यह देखता रहा हं कि श्राजादी के पहले भी और श्राजादी के बाद भी उनकी बृद्धि कुछ पिछड़ी हुई सी रही है। जब सारे वाकयात उनके सामने ग्रा जाते हैं और जब सारा काम खत्म हो जाता है, तब बात उनकी समझ में आती है। ऐसी कई मिसालें हैं। धगर मैं उन्हें गिनाऊं तो बहुत सी होंगी। चीन की ही मिसाल हम ले लें, तो यह सब को मालम है कि पहले उन्होंने किस तरह से प्रचार किया, लेकिन ग्रंत में वह बातें जो कि मनासिव थीं श्रीर जो कि उन्हें कहनी चाहियें थीं, वे कहनी पड़ीं। तो मेरा यह निवेदन है कि इन बातों पर खास ध्यान देने की आवश्यकता है।

हमने बजट को देखा, हमने देश की हालत को देखा और हमारा यह विश्वास है कि बजट निहायत ही ग्रच्छा है। इतना ही नहीं, दस साल के ग्रन्दर जो 2601

इंडस्टीज का उत्पादन बढा है वह ६६ पर-सेंट बढ़ा है। मैं नहीं समझता कि इससे ज्यादा श्रीर बढ़ने का कुछ इमकान हो सकता था। ऐग्रीकल्चर का प्रोडक्शन भी ३३ परसेंट बढ़ा है श्रीर मैं समझता हं कि यह बहुत काफी है । जितने हमारे रिसोर्सेज हैं, उनको देखते हये यह किसी प्रकार कम नहीं कहा जा सकता।

इसके ग्रतिरिक्त जो मौजदा वजट हमारे सामने चल रहा है, उसके बारे में हम अगर देखें तो फाइनेंस मिनिस्टर साहब ने श्रपनी स्पीच में जो बातें हमारे सामने रखी हैं, उनसे हमें यह बात प्रत्यक्ष मालूम हो रही है कि खर्चे में २५ करोड़ रुपये की कमी हुई है। मैं समझता हं कि वैसे तो ३३ करोड़ रुपये की कमी हुई है, लेकिन जो सिविल एक्सपेंडीचर है उसमें २५ करोड़ रुपये की कमी हुई है। तो इस बारे में हमें काफी गौर करने की जरूरत है।

फाइनेंस मिनिस्टर साहब ने जो एक सुझाव रखा है, मैं समझता हं कि वह भी बहुत ग्रच्छा है ; उसमें उन्होंने सिविल ऐडिमिनिस्ट्रेटिव सर्विसेज ग्रीर सोशल डेवलपमेंट के जो कार्य हैं, उनके विभाजन करने की बात कही है। वह बहुत ही उपयक्त ग्रौर मुनासिब बात है। उससे बहुत सी बातें हम लोगों के दिमाग में साफ हो जायंगी और हम सही नतीजे पर पहुंच सकेंगे कि कहां पर खर्चा ज्यादा हो रहा है। मैं समझता हं कि हमारे देश में जिस प्रकार की उन्नति हो रही है वह किसी प्रकार से कम नहीं है। उत्पादन की बात मैंने श्रापसे कही। मैं यह निवेदन करूंगा कि हम किसी चीज को ले लें, बिजली को ही ले लें, तो हम देखेंगे कि हम कई सौ गुना तरक्की कर चुके हैं। जहां तक ग्राबपाशी के साधनों को बढ़ाने का प्रश्न है, यदि हम देखें तो हमें मालम होगा कि

सम्बन्ध में भी हमने बहुत तरक्की की है। इसके साथ-साथ हम बहुत सी चीजों को अपने यहां बनाने लगे हैं और वे हमारे यहां बन रही हैं। हम किसी भी वाक या क लाइफ में जायें, किसी भी विषय को ले लें कोई भी विषय हमें ऐसा नहीं मिलेगा, जिसमें हमने उन्नति न की हो। वैज्ञानिक रिसर्चं को देखें मेडिसिन इत्यादि के बारे में देखें, तो उसमें भी एलोपैथिक और भ्रायवेदिक, दोनों सिस्टम्स में हमने काफी तरक्की की है। इसी प्रकार हम शिक्षा को लें, तो शिक्षा में हमने इतनी अच्छी उन्नति की है जो इतने थोडे से समय में होना बहुत मृश्किल है । टेक्निकल एजकेशन के बारे में जिस तरह से हमारे यहां कालेजेज खोले गये हैं ग्रीर सिविल मेकेनिकल श्रौर इलेक्ट्रिकल इंजीनियर्स के लिए जो सुविघाएं शासन की ग्रोर से वहम पहुंचाई गई हैं, वे इतनी ग्रिधिक हैं कि इतने कम समय में उनका बहम पहुंचाना बहुत महिकल था। तो मेरा यह निवेदन है कि हम इस प्रकार किसी चीज को लें, उसमें हमें कोई कमी नजर नहीं आती। लोहे के बारे में तो हमारे सामने प्रत्यक्ष मिसाल मौजूद है कि हमारे यहां कितने कारखाने खले है और अभी कुछ और कारखाने खोलने की बातचीत चल रही है। हैवी इलेक्ट्रिकल्स के बारे में जैसा भोपाल में कारखाना खोला गया है, वह बहुत बडा है। उसके बाद श्रीर भी कारखाने लोले जाने की बात की जा रही है। तो मेरा यह निवेदन है कि इस बारे में यदि हम पूर्ण सावधानी के साथ ग्रपनी बात रखें तो बहुत ज्यादा अच्छा होगा।

ग्रब टैक्सेशन के बारे में थोड़ी सी बातें मैं निवेदन करना चाहता हूं। टैक्सेशन जो थोड़ा साबढ़ा है मुझे विश्वास है कि फाइनेंस मिनिस्टर साहब ने उस पर पूर्णतया गौर करके सब कुछ किया है। लेकिन मेरा इतना निवेदन है कि वे ऐसी चीजों के बारे में सोचें जिनसे

General Discussion

[श्री राम सहाय]

कोई विशेष ग्रामदनी न होती हो ग्रीर जिनसे जनता पर ग्रीर हाथ से काम करने वालों पर विशेष प्रभाव पडता हो। इस सम्बन्ध में प्लास्टिक की एक मिसाल मैं ग्रापके सामने रखना चाहता हूं। मुझे मालम है कि कलकत्ता में बहुत से छोटे-छोटे लोग प्लास्टिक के कारखाने चला रहे हैं। तो ऐसे लोगों की तरफ यदि फाइनेंस मिनिस्टर साहब विचार कर सकें और उनको कुछ सहलियत मिल सके, तो मैं समझता हं कि यह बहुत ग्रच्छा होगा।

टैक्सेशन के बारे में हमारे सामने एक बात और आती है कि टैक्स बढता है, एक रुपया, दो रुपया, चार रुपया, दस रुपया, लेकिन व्यापारी लोग चीजों के दाम उतना न बढा करके, उससे कहीं ज्यादा बढा देते हैं ग्रीर इस प्रकार वे अपना लाभ तो उठाते ही हैं, टैक्सेशन जो होता है उससे भी लाभ उठाते हैं। तो मेरा यह निवेदन है कि गवर्नमेंट को इस बारे में विशेष विचार करना चाहिये और ऐसा कोई कायदा हमारे सामने अवश्य आना चाहिये जिससे ऐसा नियंत्रण हो सके कि जितना किसी चीज पर टैक्स बढे, उसी के अनसार उस चीज की कीमत बढे ग्रीर उससे ग्रधिक न बढने पाये। इससे जनता की जो एक बोझा सा मालम होता है वह बहुत हलका हो जायगा। मैंने यह देखा है कि यदि किसी चीज पर एक पैसा टैक्स बढता है तो उसकी कीमत एक ग्राना, ग्राघ ग्राना बढ़ा दी जाती है। मेरा यह निवेदन है कि इन सब बातों पर हमें भलीभांति विचार करना चाहिये।

SHRI P. RAMAMURTI (Madras): Mr. Deputy Chairman, Sir, within the very short time at my disposal I would like to draw the attention of the House as well as of the hon. Finance Minister to certain basic questions that have come up during

the course of the discussion on the Budget. The Finance M'nister has been showered a lot of congratulations by Members of his own party. It was naturally to be expected. But I wonder whether the Finance Minister would feel happy and glad over these encom'ums and congratulations if he goes through the actual text o'f the speeches delivered by hon. Members of his own party. The fact i; that out of about 36 people, who have taken part in the discussions during the las* three days, about 22 are members of the Congress Party. f made an analysis of the speeches; I went through the speeches of all these people last night, and I found that despite the various encomiums 'hat they have attempted to pay to the Finance Minister in the beginning of their speeches, almost all of them. barring about half a dozen, have criticised the actual proposals of the Budget. I would just make a present of one sen⁺ence from the speech of one of their members, Shrimati Krishna Kumari. After reading the Budget, what her feeling is 's this. This is what she says: —

"जब हम भारतवर्ष की जनता को देखते हैं ऋौर दिन प्रति दिन बढते दामों की तरफ देखते है तो हमारे चारों तरफ ग्रंधेरा ही ग्रंधेरा छा जाता है।"

is is not a speech by a Communist Member. Why do you blame Comrade Bhupesh Gupta? This is one of the speeches by one of the Members of the Congress Party. What does

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"When I read this Budget, when I see these proposals and then when I look at my people and also at the prices that are rising day after day, nothing but darkness envelopes on all sides."

So, one of the Members of the Congress Party is enveloped with darkness all around, and you expect

*hat this Budget will be able to inspire I this'kind of criticism by members of I his own them—have talked about it. Everyone feels that as a result of some of these proposals at any rate the prices are going to rise. And the best tribute to the capacity of our Finance Minister to be able to control the prices was paid by one of the Members of his own Party, Shrimati Savitry Devi Nigam, who said:

•"I know with the best of his intentions, the Finance Minister will not be able to control the prices."

You are having a Plan and the best tribute to your capacity to plan for the country, to bring every aspect of life undei- your control, has been paid by one of your own Members who says that you will not be able to control the prices. Therefore, Sir, I do not want to dwell much upon these various proposals. But why is it so?

I know that many Members of the Congress Party as a matter of fact do not like this state of affairs, and it is just because they do not like this state of affairs that they have given expression to their feelings. Their conscience dictates to them and they come here and criticise these proposals. I know that when the question of voting comes, they are bound by the ties of their party and they will certainly support this proposal. That is a different question, But here is the real reaction to the Budget proposals of the Members of the Congress Party itself. Why is il so? Does it not mean that there is something wrong with our understanding, that there is something wronj •with our basic approach to the entire problem, to the entire problem oi finance, to the entire problem oJ •economic development? Is it now no' necessary for the Government and thi Finance Minister to think as to whi it is that his proposals should lead tt

eonfidenre in the entire country. A very party? Is there any other way by means of which strange thing. Every Member of the Congress this thing could be avoided? Is that not the way Party today, almost about 12 or 13 Members by which the whole problem has got to be of the Congress Party—I have counted looked at? It is so because there is a contradiction between your professions and your practice. There is contradiction between your aims and the methods that you adopt in order to achieve those aims. It is that contradiction that comes and stares you in your face. Because of these contradictions these reactions are there. The common people cannot get enthused. What is the use of blaming Comrade Bhupesh Gupta? The speaker who just preceded me said that the people cannot be enthys-1 ed if these things continue. That is: the voice of the common people com- ing through your own Members. That is the actual position. Let us just see what is that contradiction.

General Discussion

Now, Sir, we have built up industries. True, 66 per cent, industrial development has taken place; 33 per cent, development in agriculture has taken place. All that is good. You hope that the common man will feel that. We are building for a future. We are building a socialist pattern of society. What is that socialist pattern of society? As far as the common man is concerned, he does not understand what that socialist pattern of society is. I do not know whether the Congressmen themselves understand what that socialist pattern of society is. Probably It is like the Parabrahma which is undefinable.

Anyway, what is it that we have been building all these years? That is the major question. All these ten years, certainly, private industry has grown. No doubt about that. Industrial development has taken place. But what does it mean when prices have risen during the last ten years by about 25 per cent.? What is the meaning of that? The meaning of that is that the wealth of the country has been taken away from certain people'and given into the hands of certain other people. on the

[Shri P. Ramamurti.] basis of your own capitalist norms—I am not talking of socialist norms in a socialist society we would certainly say nobody has got the right to get profit when today prices are rising- what does it mean when people • say that people are profiteering as a result of the rising prices? What does it mean? It means that even what is legitimately due to the common people under the ordinary norms of a capitalist society has been taken away from the common people and given into the hands of somebody else. Therefore, if development in the private sector has taken place during the last ten years, it has primarily been taken away from the common people. Their share of the wealth of the country year after year has been allowed to be accumulated in the hands of certain other people.

You tried to start industrial development on capitalist lines after independence. Then what has happened? What England and America did, you certainly cannot do today for the simple reason that England and America had their overseas empire. They had their entire colonial world at their disposal, and they were able to invest their colonial, loot. Such a path is not open to you. We can very well understand it. What is the method that we are adopting under these conditions? The Government is using the entire resources of the country, using the entire economic policy as an instrument in order to see that the wealth created by the common people by their work is transferred from their hands into the hands of certain cither class in the name of capital formation. I can understand, for example, money being taken away from the common people and put into the hands of the State so that the industries become the property of the entire people. I can understand that. But that has not taken place. That is the reality that stares us in the face.

Take an example. Last year it was admitted by the hon. Minister of Com-

merce and Industry that the textile mill owners raised the price of cloth by nearly 50 per cent. According to him a rise of 15 per cent, alone was justifiable on the basis of the rise in the prices of cotton'. T?hat would mean that certainly 35 per cent, more was charged by the mill-owners. Let us assume that only 25 per cent, is unconscionable profit. Year after year we produce about Rs. 600 crores worth of cloth. An unconscionable profit of 25 per cent, on that would amount to about Rs. 125 crores. Even according to the capitalist norms of profit, Rs. 125 crores goes from the hands of the people into the hands of the mill-owners and a hierarchy of people between the consumer and the mill-owner. This is the simple meaning. It is this way that capital formation in the hands of the private industry has been facilitated and the Government is using its economic policy as an instrument for this very purpose. Naturally, we are today not in a position to control prices because these interests are sought to be protected.

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How can we control the prices of foodgrains? I know that many of the Congress Members would like to see that the prices are stabilised. But why is it today that we are not able to stabilise the prices? That is the simple question. Why is it that we are not able to do it? The answer is very clear. Who is putting up the prices? Is it the small land-holder having about 2 acres, 3 acres or 4 acres of land that is putting up the price or the ordinary peasant that is putting up the price? Is he putting up the price of paddy? Is he putting up the price of wheat? Obviously not. He has not got the wherewithal to stand for six months. Immediately after the harvest, because of his heavy Indebtedness, he has to sell his produce. It is, on the other hand, the people who have the wherewithal to stand for about six months, who do not have the need to "sell immediately, who have enough credit facilities for hoarding grain for about five, six or

seven months, it is they who can sell it for higher rates later. You cannot control them. Many of them are Congressmen. You cannot control them. Why? For the simple reason that for them the interest of the country is not very important. Their own private profiteering is supreme. Therefore, you are not able to control them. They are able to profiteer for the simple reason that they have the capacity to hoard and that capacity they get primarily because they are the owners of vast pieces of our land. That is what happens in the country. It is these people who do not sell immediately after harvest that put up prices. You allow them to hold in their hands this capacity to hold society to ransom. They have the resource to do that and this they get as a result of the concentration of land in their hands. Obviously, you are not in a position to control prices. Prices are going up. They are increasing. Here comes the question of basic policy. In the name of building up a socialist society, what is being done here? - Our private capitalists would not be able to find resources for investing so much in the private sector but for the tremendous assistance given to them by the Government. They are using not only the Budget and the economic policy as an instrument to build up their resources, but there are other ways also for the entire banking their wonderful record. We are assisting these ment. Therefore, all this attack Inpeople and obviously therefore,

it is difficult for Government to attack them.

The other day Shri Khandubhai Desai made a very straightforward and simple proposal. That proposal was this. Why don't you today impose an excess-profits tax? That is a very simple proposition. But behind that there is a policy. What does it mean? The very term excess-profits tax means that these people are earning profits in excess of what thay should normally earn even according to the norms of capitalist society. Therefore, the hon. Members asks, "Why not the Government take at least a share of it?" This is what he says; but here is our Government which says, "No. In the name of capital formation, we will not do it." But your own policy enables these people to earn profits out of the sweat and toil of the people, profits in excess of what is normally expected to be earned. But the Government is not prepared to mop up that excess earning or even get a share of it. That is where the question of your economic policy comes up. Obviously, if they do not earn excess profits, there is no question of any excess-profits tax. If only normal profits were earned then if you levy an excess-profits tax, there will be no question of any collection of that tax, no excessprofits tax, be-I cause they do not earn anything more, no excess profits.

Therefore, the question that we are faced with system is working to their advantage. Whom today is this. The Government's economic does it help? These institutions, the Life policy is used as an instrument to create Insurance Corporation and other institutions, conditions so that our industrialists may get whom do they serve? The savings got from the more money, because they have come late in the common people and invested in the L.I.C, or field and they will not be able to find the in these banks, whom do they serve? A resources for building up industries in the handful of persons are able to get hold of all private sector. Therefore, you make them the the resources and they are in a position to owners of the wealth created by the common invest. That is what we see when we look at people. And today we are told that that is a the investments. The bulk of these shares and socialist state of society! Because of this policy, these new capital issues are taken either by the we find there is a big contradiction between banks Or the L.I.C, or other credit, institutions Government's declared objectives and the created by the Government themselves. This is methods that they are using for their attain-!

[Shri P. Ramamurti.] side the House. Your own party people come and say that prices are going up. Complete darkness envelops them and there is no hope. That is what we find in the speeches made by even Congressmen. Therefore, I say, there should be a serious rethinking over this question.

In this connection, Sir, I would like to make one or two things clear with regard to the role of foreign assistance in our country. There are Members in this House who say that because we are Communists, we owe allegiance to the Soviet Union, and therefore we do not warif help from the West; we want help only from the Soviet Union, from the Soviet bloc, icialist bloc and so on. That kind of thing is being said. But may I point out that we have never stated that we do not want any help from any particular country? The question really boils down to this. What are the terms and conditions under which we are going to get this aid or help? Here is aid from the Soviet Union. Here is help from the U.S.A. Is there no difference or distinction between the two kinds of help? Does the Soviet Union say, "We want to invest our capital in your country and get profit out of that investment?" Is there not a fundamental difference between Western aid and the Soviet aid? You give me a single instance, let the Government cite a single instance where a socialist country has said, "We will invest in the private sector or any sector, but we will get a permanent lien or charge on the profits because of that investment". On the other hand, the kind of help that you are trying to get from other countries does exactly the opposite. What are we to do? Certainly, get help from other countries but without a permanent charge on our wealth. But what is the position today? What we see is a terrific onslaught of foreign private capital, particularly in the form of equity capital. After all, the national movement in the early days thought it unwise for foreign private capital to come into this country in the form

I of private capital. There was reason for it. In the thirties a terriffic Swadeshi movement took place and it laid down norms as to what exactly was meant by swadeshi. In Madras we did not accept the Buckingham Carnatic Mills as swadeshi, just because it existed inside the country. We laid down norms and for good reasons, for the simple reason that if private capital, if it came to have a lien on the resources and wealth of the country, would become a permanent drain on our development and would block our development. Our resources would be taken away.

General Discussion

SHRI SUDHIR GHOSH; More than three thousand million dollers worth of resources are given by the United States of America. What is the return that they expect from it?

SHRI P. RAMAMURTI: I will come to that. I will deal with that also. It is the investment of this foreign private capital that we object to.

Today, I found in yesterdays' paper that our Minister of Industry, Shri Manubhai Shah, at Bombay had stated that our Government had an open door, that foreign capital could come in any form, in the form of financial participation, in the form of technical participation and so on. That is the kind of thing that is stated. But today, when somebody wants foreign participation, foreign partnership, can the ordinary man having only, say, a, lakh or two lakhs, get this foreign participation? Is the ordinary capitalist tide up in partnership with the, ordinary capitalists in "foreign countries? No, only the big business people and the monopolist people in the other country, they alone will be prepared to come in. And with whom will they be prepared to take as partners in this country and come to such arrangements? I dare say, only with those people with a tremendous amount of capital resources, with the Tatas, the Birlas, the Jains, the Dalmias, the Seshasayees. With these big people alone will they come to understanding. With these people

alone will they have partnership. But these are the very people who . .

SHRI SUDHIR GHOSH; Why not suggest an alternative?

SHRI P RAMAMURTI: I will do it, if I have the time. Please wait. Within the short time at my disposal, I have to point out what is wrong. If I have a little more time, I shall certainly argue out the other things also. Exactly these are the people, the big business people who can enter into partnership with the big people in other countries Obviously, this way you are bolstering up the position of these big people. What does it mean? obviously means the creation of monopolistic interests which is exactly what we are out to avoid. Of course, that is your profession too, but the fact is that it leads to concentration of capital in the hands of a few. This kind of capital formation leads not only to concentration of wealth in the hands of big business, but they are also tied up with foreign monopolist interests. Where will it lead to? It will certainly have serious political implications later on. After all, we know that if we strengthen the hands of these people, it does have certain serious political implications. For, along with comes political power. economic power It has been stated in the Second Five Year Plan itself that we should avoid the concentration of economic wealth in the hands of a few Once this thing is allowed to take place all your solicitude for seeing that the political development of the country takes place on proper lines will go away. All that will be smashed. Even today, despite your desire, to prevent any rise in the cost of living, despite -your desire to prevent rise in prices of the commodities, you are unable to do. anything because people who have got the power to put up prices are others. You may have the political power, the Congress Party may have the political power, Pandit Jawaharlal Nehru may be the Prime

Minister, but the people who can determine prices today are not Pandit Jawaharlal Nehru and Mr. Morarji Desai. They are some others, people who have got the economic power in their hands. This is exactly what will happen.

SHRI SUDHIR GHOSH: They are at the mercy of the Government.

SHRI P. RAKAMURTI: I do not know whether they are at the mercy of the Government or whether the Government is at their mercy. If they ar at the mercy of the Government, then, one cannot but come to the conclusion that it is the policy of the Government to put up the prices. Is that the policy of the Government?

SHRI H. P. SAKSENA: No, definitely not.

SHRI P. RAMAMURTI: If that is not the policy, if that is not the plan, then obviously it is very clear that the Government is at the mercy of somebody else. They are not able to prevent any rise in the prices. This is a very simple proposition. It is exactly the reason why we say that these are very dangerous things.

Somebody asked, did not the Soviet Union also get foreign aid? Certainly it got foreign aid. Who objects to that? Foreign aid is one thing and getting foreign private capital is another. We do not object to your getting technical aid. Get foreign technicians and pay them heavily. We do not object to that hut what we object to is the invitation issued to foreign capitalists to come and invest their capital and get a return on that capital. The Soviet Union never got any capitalists to come and invest. That is why we object. We are also committed to a position where we say that exploitation should cease. It is from that point of view, Sir, that we have been seriously objecting to this . kind of thing, and we do so because it has got other implications. The Congress leaders answer us by saying that we are committed to a democratic process. I do not understand this. Why I say

[Shri P. Ramamurti.J that I do not understand this, Congress Members would say that just because I am a Communist I do not understand democracy. I really do not understand the kind of democracy that you talk of. Today, We are talking of rising prices. Are we to understand that prices are rising because the majority of the people of this countrj* democratically want that the prices should rise or is it the case that despite the will of the people, despite the will of the people not to have any rise in prices, prices do rise. In spite of the fact that people have chosen a particular party as their representative, in spite of their will expressed in a democratic manner, the economic trends in the country and the economic policies in the country are decided despite their will and against their wiH by certain other people who have got wealth concentrated in their hands. This is the simple proposition, Just because of this we say that concentration of wealth in the hands of fewer and fewer people is going to be extremely dangerous for our country. And it is from this point of view that we ask the Finance Minister to think very deeply. I am not now bothered about the number of abuses from the Members of the Congress Party. We are not bothered about the abuse which is being showered upon us by the Congress Party. We have outlived these abuses and will

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): Nobody can beat you at that game.

outlive them. Tliat is not the point. Is there

nothing in common . . .

SHRI P. RAMAMURTI: If the Finance Minister comes to my place, and hears the speeches there, speeches from Members of his Party, he will understand as to who can beat whom. I can make a present of many of these speeches to him. I will send them to him. Let us not now bother about it. The point under discussion is not who can abuse more or less, but the point under discussion today is the policy

behind the Budget. I am asking, therefore, the Finance Minister to leave alone these abuses and think of the reality that stares us in the face, stares Congressmen, stares other people, Independents, Communists, everybody in the face. Is it not necessary for him to think very deeply and realise that there is something wrong? He should think over what is wrong with the situation today and, on that basis, sit together and try to have a rethinking of the basic policy and see whether the policies are such as are calculated to see that there is no contradiction between the objectives and the methods. This is the simple proposition which we Members of the Communist Party would like to urge upon you and we hope that you will consider them. It is not necessary for you to reply to us immediately. If we succeed in stimulating a new process of thought, if we succeed in making you feel that there is something wrong which must be considered very seriously, then we feel that the Members of the Communist Party in Parliament would have done their duty by the people and by the entire country.

SHRI TAJAMUL HUSAIN (Bihar): Sir, I do not wish to discuss the General Budget, which has already been discussed. I would like to mention one or two aspects about health.

THE VICE-CHAIRMAN (Shri M. P. BHARGAVA) in the Chair.]

Now, Sir, as far as I am aware, there are two kinds of indigenous systems of medicine in this country, the Ayurveda and the Unani and both these are purely Indian. I submit, Sir, that our system of treatment and medicine is as effective as any foreign system of medicine. Besides that, the Avurvedic and the Unani systems suit us and suit our climate. They were invented for the people of India and so they suit us very well indeed. Besides, there is another point; they are much cheaper, in fact, the cheapest. As our people are very poor, these systems are more useful to us than any other system. The

medicines are made by our own people, the vaids and the hakims who, as we all know, are all very poor and hence cannot produce these medicines in large quantities. My point now is that we are not paying as much attention to our systems as we should. Take the case of Ceylon, a country much smaller than ours. They are developing the Ayurvedic system on a very very large scale. They have employed an Indian to develop that system and they have got a research institute established there. I read in the papers the other day that they had initially spent five lakhs of rupees and are ultimately going to spend a crore of rupees. They have already acquired land for planting herbs and they are also going to appoint an Indian as director. In Ceylon, there are at present 8,000 Ayurvedic hospitals and dispensaries whereas there are only 2,000 hospitals under the allopathic system. I see no reason why, when Ceylon can develop our system, we cannot develop it in a better way. My point is that Government should pay more attention to the indigenous systems and develop them to the utmost. I see from the Budget papers that a sum of Rs. 20,000 is to be allotted for the year 1961-62 for the development of the indigenous systems which consist of Ayurvedas, Unani, homoeopathy and nature cure. For this nature cure there is no medicine attached to it and homoeopathy has nothing to do with India. It is a foreign system. My submission is that more facilities should be given to our vaids and hakims and the Government should have its own land for herbs. We have got only one indoor hospital in Bangalore; in the whole of India there is only one indoor hospital. This is not sufficient; practically in every State We should have more than one hospital. In Dehra Dun there is a research institute for the allopathic system; there is no such thing for our Indian systems. In Ranikhet there is a farm for allopathy but no farm for us. And I find that in the Jamnagar Institute only. 25 students are there. I think the Government should grant

loans to suitable vaids and hakims to build up their own systems.

Now, we have the Contributory Health Scheme in this country but there only allopathic doctors are employed. I live in North Avenue and there is a unit of the Contributory Health Scheme which is doing very good work indeed. There is an allopathic doctor there. I suggest that side by side there should be *vaids* and *hakims* also so that poor people can go to them and thereby we shall be encouraging our own systems.

There are certain things which are absolutely essential for Ayurvedic system but which are not available in India. They have to be imported from outside. They are *munakka*, javitry, jaiphal, laung and sendha salt For these licences have to be obtained. The Government have classed them as masala. I submit that for use in Ayurvedic system they should be allowed freely. For private use they can have this licensing system but where they are required for purposes of Indian medicine they should be allowed freely.

In conclusion, I would like to make one more suggestion. As I have already said, our systems are very useful for us. As the country is poor, there should be no sales-tax on indigenous medicines at all. If we do not have that, we will be encouraging our systems. There is the Indian Medical Council for allopaths and such Indian Councils should be there for the indigenous systems also.

We also find that in the Unani Colleges or Ayurvedic Colleges where only Unani or Ayurveda systems are taught, the principal appointed is not necessarily a vaid or a hakim but an allopath doctor. This should not be. Where there is a Unani College the principal and professors should be hakims and so on.

One more point. The allopathic doctors are allowed to give certificates when a person in service is ill while

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With these remarks I would request the Government to pay more attention to our systems of medicine. After all, we are doing away with many of the foreign things. For instance, take the case of blades. We are now making our own blades. Even in the case of languages we are having our own. We want to adopt Hindi all over India. As far as possible we want to do away with foreign things. I do not say that we should entirely do away with the allopathic system but we must develop our system so that it may become as good, as important and as useful as the foreign system.

थीमती चन्द्रावशी संसनपास (उत्तर प्रदेश): उपसमाध्यक्ष महोदय, इस बज्रट के निर्माण में वित्त मंत्री का उददेश्य यह रहा है कि हमारी तृतीय पंचवर्षीय योजना के लक्ष्य पूरे हों और हमारा देश समृद्धि और उन्नति के मार्गपर अग्रसर हो।

श्रीमन्, इन समय में वित्त मंत्री महोदय का घ्यान अपने नोगों की कुछ उन दुर्भाग्यपूर्ण प्रवृत्तियों की ग्रोर याकपित करना चाहती हं जो हमारी इस सम्पन्नना थौर समृद्धि के अभियान में ही बाधक बन कर खड़ी हुई हैं। मुझे भय है कि यदि उनका अभी से प्रतिकार न किया गया तो वे हमारी स्वतंत्रता के लिए ही खतरा सिद्ध ही मकती हैं। ग्रपने देश में एक बड़ी विलक्षण बात है। दूसरे देश आपस में लड़ते हैं। अपने देश की विलक्षण बात यह है कि हम अपने देश के अन्दर ही प्रापस में लड़ते अगहते हैं। दूसरे देशों से तो हमारा व्यव पंचशीलता का रहता है। चाहे वे हमारे सिर पर ही ब्रा कर बैठ जाय, तब भी हमारा व्यवहार उनके साय शिष्ठता का रहता है । किन्तु अपने लोगों के साथ हमारा य्यवहार दश्शीलता का रहता है। इसका कारण यह

हम कभी तो अपनी भावाको लेकर कभी प्रदेश की सीमा को लेकर, छोटी छोटी बातों को ने कर श्रापस में झगड़ते रहते हैं। कहा जाता है कि दूसरे देशों में भाषा, सामप्रदाय ग्रादि की सिन्नतायें नहीं हैं। ऐसा नहीं है, मिन्नतायें वहां पर भी है। लेकिन वहां पर राष्ट्रीयता की कड़ी इतनी मजबूत है कि वह सब लोगों को समेटे रहती है। अपने देश का दर्भाग्य यह है कि सपना देश राष्ट्र तो बन गया है, लेकिन भ्रपने यहां राष्ट्रीयता सभी तक पननी नहीं है। हमारी राष्ट्रीयता तो उस ब्दब्दे के समान है जो जरा में झोंके से समान्त कभी हम भाषा के नाम पर, हो जाता है। कभी हम प्रदेश की सीमाओं के नाम पर, कभी हम अपने ही स्वार्थों को लेकर आपस में लडते झगड़ते रहते हैं। श्रीमन्, एक और भी बात है कि अपने यहां जो एकता को लाने वालें सूत्र थे, एकता को मजबत करने वाली जो कड़ियां थीं, वे घीरे धीरे शिथन होती जा रही हैं। आज अपने अन्दर की जो समानताये. हैं उनपर हमारी दुष्टि नहीं जा रही है। अपने 2 P.M जो भेदभाव है उन्हीं पर हमारी दृष्टि जाती है, जो हमारी भिन्नतायें हैं उन पर हम विशेष बल दे कर उनको ही विकसित करने में गौरव का प्रनुभव करते हैं और चपनी एकताओं को बाची से बोझन करते चले जाते हैं। ग्राज हालत यह है कि यदि श्रपने देश को फिसी से खतरा है तो वह चीन भीर पाकिस्तान से नहीं है बल्कि भपने ही से है, बाउती ब्रान्तरिक कमजोरियों से

General Discussion

श्रीमन् इस लिये मैं ने भाज यह मीचा कि मैं इस सदन का और वित्त मंत्री जी का व्यान इस बात की ग्रोर ग्राकवित करूं कि हमारा सब से पहला, मुख्य कर्तव्य यह है कि देश के अन्दर जो राष्ट्रीयता और एकता की प्रवृत्तियां हैं, जो एकता में बांधने वाले सूत्र हैं--जो कि ग्राज बिल्कुल ढीले पड़ते चले जा रहे हैं--उनको किस प्रकार से मजबूत

और इन प्रवृत्तियों से ही है।

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बनायें और उन्हें फिस प्रकार से संगठित किया जाय इस ओर ध्यान दें।

सब से बड़ा सूत्र जो कि हमारी राष्ट्रीयता को मजबत करता है और हमें एकता के बंधन में गठित करता है वह है हमारी संस्कृति । ग्राज हम समझते हैं कि संस्कृति के माने केवल नृत्य, संगीत श्रीर ग्राभिनय, इत्यादि हैं--ये भी हमारे संस्कृति के अंग हैं किन्त हमारी संस्कृति जो है वह तो इन सब सं गहरी चीज है। हमारी संस्कृति के आधार ब्राध्यात्मिक बीर नैतिक हैं। इस संस्कृति से ही सदियों से हमारे देशवासी बडी विपरीत परिस्थितियों में भी जब कि याताबात के साधन भी नहीं थे तब भी बन्ध कर रहे तें और ग्राज भी भिन्न भिन्न भाषात्रों को बोलने वाले जो प्रदेश हैं, स्मीर जो देशवासी हैं वे इसी संस्कृति के भरोसे पर, इसी संस्कृति के बल पर ही, इस संस्कृति से अनुप्राणित हो कर ही ग्रपने को एक ही पूर्वजों की संतान मानते हैं और एक ही राम, सीता और राधा कृष्ण के गीत ग्रलापते हैं। ग्राज इसी संस्कृति से प्रेरणा लेकर हमारे देशवासी भिन्न भिन्न भुभागों में रहते हुए भी एक ही तीर्थस्थानों की यात्रा करते हैं ग्रीर एक ही देवी देवताओं की ग्राराधना करते हैं। यह दर्भाग्य की बात है कि आज हमारी एकता को मजबत करने वाले जो बंधन है वे डीले पड रहे हैं और धराष्ट्रीयता तत्व सिर उठा रहे हैं। ऐसी अवस्था में आव-इयकता इस बाल की है कि हम इनको मजबत करें। वह कैसे ही सकता है ?

श्रीमन्, पहले एक जमाना था जब कि ग्रपना देश संस्कृति की दृष्टि से बहुत ऊंचा माना जाता था ग्रौर तमाम दूसरे देशों में संस्कृति का प्रचार करने के लिये यहां से लोगों को, शिष्ठ मंडलों को भेजा जाता था ग्रौर ग्राज भी हम शिष्ठ मंडलों को भेजते हैं नेकिन ग्राज दूसरे देशों को प्रभावित करने के लिये नहीं, उनको सिखाने के लिये नहीं बल्क उनसे कुछ सीखने के लिये भेजते हैं

तो ग्राज जब कि ग्रपने ही देश के अन्दर हम ग्रपनी संस्कृति को भल चके हैं मैं इस बात की ब्रावंश्यकता समझती हं कि श्रपने देश में ही भिन्न भिन्न प्रदेशों में हम सांस्कृतिक मंडल भेजें और अपने यहां इस प्रकार के प्रचारक, इस प्रकार के उपदेशक तैयार करें जो कि इस देश के कोने कोने में अपनी प्राचीन संस्कृति की घारा बहा दें श्रौर जो "वस्धैव क्ट्म्बकम्", "एको-ही आत्मा बह्या प्रविष्ठ : " --एक ही ग्रात्मा भिन्न भिन्न रूप में प्रवेश करती है, एक ही ब्रात्मा के भिन्न भिन्न रूप है, एक ही अखंड-धारा सब के ग्रन्दर प्रवाहित हो रही है--के सिद्धान्त हैं और " सर्वे भवन्त सुखिनः सर्वे सन्त निरामया"-यह जो सर्व-मंगल-कामना ग्रीर सर्वोदयी भावना है उससे देश के कोने कोने को भर दें। ग्राज इस बात की श्रावश्यकता है कि ऐसे प्रचारक तैयार करने के लिये अपने देश के अन्दर सांस्कृतिक केन्द्रों की स्थापना की जाये। संस्कृति मंत्रालय का यह मध्य कर्त्तव्य होना चाहिये कि देश के अन्दर मांस्कृतिक एकता पैदा करने वाले जो सूत्र हैं उनको वह मजबत बनाये।

श्रीमन्, राष्ट्रीयता को मजबूत करने का जो दूसरा साधन होता है वह राष्ट्रभाषा है। श्राज यद्यपि यह मान किया गया है कि हमारी राष्ट्रभाषा एक भारतीय भाषा हो होगी, किन्तु क्या यह सच नहीं है कि स्वतंत्रता के बाद इन १२, १३ सालों के श्रन्दर अपनी एक भारतीय भाषा को राष्ट्रभाषा का वह पद देने में हम काफी श्रसफल हुए हैं श्रीर हमने इस दिशा में बहुत कम प्रयत्न किया है ? क्या यह भी सच नहीं है कि जो श्रंग्रेजी भाषा है वह श्रभी तक राष्ट्रभाषा के पद पर कियातमक रूप से श्रासीन है ? हमें यह देख कर काफी दुख होता है कि इस दिशा में शिक्षा मंत्रालय की श्रोर से श्रीर प्रशासन की श्रोर से जो प्रयत्न हो रहा है

-[थ्रीमती चन्द्रावती लखनपाल]

Budget (General)

वह ऋछ संतोषजनक नहीं है। हमें यह देख कर और भी ज्यादा दल होता है कि देश के अन्दर जब राष्ट्रभाषा के विकास का प्रश्न उठता है तो अपने ही देजवासियों के द्वारा क्षेत्रीय भाषात्रों के नाम पर राष्ट्र-भाषा था, हिन्दी था, विरोध किया जाता है, हिन्दी और क्षेत्रीय भाषाओं के अन्दर कोई मौलिक विरोध है यह एक ऐसी भ्रान्ति पुणे भावना है कि इससे अधिक भ्रान्तिपूर्ण श्रीर इस सं अधिक धातक भावना और कोई दसरी नहीं हो सकती है। इसमें जरा भी सन्देह नहीं है कि हिन्दी और क्षेत्रीय भाषाओं में कोई मौलिक विरोध नहीं है बल्कि दोनों का भविषय एक मध्य गठा हथा है, खगर हिन्दी गिरती है तो क्षेत्रीय भाषायें भी गिरती हैं और अगर हिन्दी उठती है तो क्षेत्रीय भाषायें भी उठती है। हां, अगर हिन्दी और क्षेत्रीय भाषाओं इन दोनों को किसी से खतरा है तो वह अंग्रेजी से है । आज हमारी चिन्ता यह है कि स्वतंत्रता के बाद से अंग्रेजीवाद हमारे राष्ट्रीय जीवन के हर एक पहल पर बडी गहराई के साथ छाता चला जा रहा है। अंग्रेजी से हमें कोई दश्मनी नहीं है । अंग्रेजी एक दसरी भाषा के रूप में रहे लेकिन हमें यह देख कर दब होता है कि ग्रंग्रेजी को राष्ट्रभाषा के पद पर प्रतिष्ठित करने के लिये देश के अन्दर तरह तरह की दलबन्दियां हो रही हैं, इस प्रकार की एक कांस्प्रेसी चल रही है, इस प्रकार की एक विचारधारा पनप रही है और इस प्रकार की विचारधारा से देश के अन्दर हिन्दी और क्षेत्रीय भाषाओं के विरुद्ध ग्राज एक जबरदस्त वातावरण तैयार हो रहा है, इस प्रकार का वातावरण तैयार हो रहा है कि जिसमें हिन्दी और क्षेत्रीय भाषायें पनप ही नहीं समती हैं । विश्व-विद्यालयों के यन्दर जहां क्षेत्रीय भाषात्रों को और हिन्दी को शिक्षा का माध्यम बनाने का प्रश्त था वह सारी नीति ही आज पलटी जा रही है। विश्वविद्यालयों की क्या बात कहं, स्कल और कालेजों में भी हिन्दी

और क्षेत्रीय भाषाओं के घंटे कम कर के श्रंभेजी को ज्यादा घंटे देते चले जा रहे हैं। हमें इस बात का भी बहत अफसोस है कि हमारे दैनिक जीवन के जो कार्यकलाए हैं उनके सन्दर अंग्रेजी की छात्रछाया. अंग्रेजी का मोह इस बदर बदता बला जा रहा है कि आज हमारे बच्चों के बोलवाल में, हमारे बच्चो की विवारधारा में, उनके सोचने के तरीके में, उनके उच्चारण तक में ग्रंग्रेजी भाषा का प्रभाव दिनों दिन बढ़वा चला जा रहा है। आज हम हिन्दी के शब्दों का उच्चारण भी संग्रेजी भाषा के आधार पर करते हैं, कहम को कहते "कप्णा" अञोक को कहते हैं "ग्रशोका" । मैं श्रभी वस्वई में थी, मझे यह देख कर बड़ा खाश्चर्य हमा कि हर एक "श्री प्रकाश" का नाम "प्रकाशा" कह कर ले रहा है। पहले मैं समझी भी नहीं कि "प्रकाशा" कीव हैं। बाद में समझ में आया कि श्री प्रकाश जी का नाम "प्रकाशा" है कितनी चिन्ता ग्रीर लज्जा की बात है कि हमारी समस्त जीवन-शैली में, हमारे विचारों में, हमारे उच्चारण तक में श्रंग्रेजीवाद इतना छा गया है । मझे इतना ही इस बारे में कहना है कि ग्राज हमें जितनी जिन्ता ग्रंग्रेजी के स्तर को ऊंचा करने की है उससे आधी चिन्ता भी हमें राष्टीय और क्षेत्रीय भाषात्रों को विकसित करने की होती तो श्राज हमारी राष्ट्रभाषा की इतनी दुदर्शी नहीं होती। मेरा ग्राज वित्त मंत्री महोदय से इन बातों को फहने का मतलब यह है कि वह इन सब चीजों पर ध्यान दें श्रीर इसके लिये जो कुछ भी आधिक दण्टि सं समचित व्यवस्था हो सके उसको करने की क्या करें।

General Discussion

एक शब्द इस बारे म और कहना है और वह यह है कि राष्ट्रीयता को मजबूत बनाने के लिये राष्ट्र का चरित्र एक सब से मजबूत स्तम्भ माना जाता है और मुझे यह खेद के साथ कहना पड़ता है कि स्वतंत्रता के बाद

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(Time bell rings.)

श्रीमन्, मैं एक मिनट ग्रीर लुंगी । में यह कहना चाहती हं कि स्राज जब कि हमारा विद्यार्थी समाज लक्ष्यहीन होकर, बिल्कूल निकम्मा, अकर्माणय होकर विलासिता की श्रोर श्रीर श्रन्शासनहीनता की श्रोर जा रहा है, जब कि वह समाज के लिये समस्या बन गया है, तब हमारा ध्यान श्रब इस श्रोर जा रहा है और कुछ कमेटियां शिक्षां मंत्रालय की ग्रोर से बनायी जा रही हैं चरित्र निर्माण की दिशा में। लेकिन मैं यह कहना चाहती हं कि कमेटियां बनाने के मानी हमेशा समस्या को टाल देना होता है। आज तो हमें शिक्षा के ग्रन्दर बनियादी परिवर्तन करना है । किसी भी बुनियादी परिवर्तन करने प्रकार के के लिये आज हम तैयार नहीं हैं. यह तो इसी बात से स्पष्ट है कि बनियादी शिक्षा हमारे देश में महात्मा गांधी के समय से चली और आज हम देखते हैं कि ग्रपने देश के अन्दर बुनियादी शिक्षा की जो दुदर्शा है वह इस बात का स्पन्ट प्रमाण है कि हम शिक्षा के अन्दर कोई आधारभत परिवर्तन, मौलिक परिवर्तन-ऐसा परिवर्तन जिसके द्वारा देश की काया पलट हो सके.

जिसके द्वारा हम देश के ग्रन्दर एक नया हवा बहा दें ग्रीर राष्ट्रीयता को पनपा सकों-ऐसा परिवर्तन करने को हम तैयार नहीं है। इस दिशा में आज अपने देश के अन्दर एक ऐसा परीक्षण हो रहा है, गुरुकुलों के द्वारा। गुरुकुल शिक्षा प्रणाली का उद्देश्य है---ग्रपने प्राचीन ब्रादशों के ब्राधार पर नवयवक भ्रौर नवयवतियों को तैयार करना, सदाचार, समानता, सादगी, संयम, इनके आधार पर को ढालना । गुरुकूल शिक्षा प्रणाली के जो तत्व हैं उनसे हम बहुत कुछ ले सकते हैं ग्रौर सीख सकते हैं। हमें याज यावश्यकता इस बात की है कि शिक्षा के जितने भी ग्रंग हैं --शिक्षक, पाठ्यकम, छात्रावास, पुस्तकालय-- इन सब ग्रंगों को इस प्रकार से ग्रीर इस उद्देश्य से ढालना होगा जिससे हम अपने विद्यार्थियों के अन्दर उन उच्च चरित्र वाले ब्रादशों, जैसे सादगी है, संयम है, सदाचार है, इनका समावेश कर सकें। स्रौर, श्रीमन, हम उन संस्थाग्रों से भी सीखने में, जो कि बाज देश के अन्दर गुरुकूल जैसी संस्थायें हैं, कोई संकोच नहीं करना चाहिये। उनसे हमें सीखना चाहिये।

General Discussion

श्रीमन , ग्राज मैंने ये थोड़े से शब्द वित्त मंत्री जी के सामने इस लिये रखे हैं कि मैं उन का ध्यान ग्राकिषत करूं कि समचित ग्राधिक व्यवस्था के लिये शिक्षा मंत्रालय, संस्कृति मंत्रालय और ग्रपनी राष्ट्र भाषा की उन्नति करने के लिये जो सम्चित व्यवस्था हो सकती है, ग्राधिक दृष्टि से ग्रौर दूसरी दृष्टियों से, उसको करने में संकोच न करेंगे।

SHRI SUDHIR GHOSH: Mr. Vice-Chairman, I wish to say straightway that I have no complaint against the taxation proposals of the Finance Minister. To produce wealth a community must invest, and to invest it must save. For rapid development of a community it must be prepared to sacrifice present satisfaction for the

[Shri Sudhir Ghosh.] sake of its future. I think the Finance Minister' ought to make it plain to Parliament and to the country that the rate of sacrifices will be higher, if anything, in the second, third, fourth and fifth years of the Plan than it is going to be in the first year of the Plan. On the whole I think he has spread the Rs. 63 crores of additional tax burden evenly over the different sections of our community, and I for one congratulate him on the straightforwardness that he has shown in this matter. I also congratulate his very able Finance Secretary who has shown ability of a very high order. I only wish that the Railway Minister of our Government and the Finance Ministers of the State Governments had shown some of the courage of the Central Finance Minister; because we notice that the States have not provided for even 5 per cent, of the total that they have undertaken to raise in the five years of the Third Plan, I suppose they have to make some concessions in view of the general elections coming early next year.

As regards the details of the taxation proposals, I do not think that any reasonable man is going to shed tears over the higher duty on radios, air-conditioners, liquor, tobacco, coffee, china, textiles, rayons, and the whole long list that he has submitted to the House which yields a total additional Rs. 60 crores which he is collecting. I will also not shed tears over the higher import duty on betelnuts because anyhow the price of indigenous betelnuts is about five times higher than the price of imported betelnuts. In any case it would not be a bad thing if we as a nation chewed less pan and did not decorate our street pavements and the Secretariat walls with the awful red juice coming out of the mouth of our people. If our friend, Mr. Bhu-pesh Gupta, introduced a Bill banning the chewing of pan. in this country, I for one would be willing to support him even if he is a Communist.

I do not lament even the higher import duty on machinery and machi-

nerv components. Even after the Finance Minister has collected Rs. 7" 76-crores on that account, we shall find that imported machinery will still be cheaper than the machinery made in our country, and I do not see any reason at all why a man who is clever enough or lucky enough to procure an import licence—which he sometimes sells at a profit in the black market— should be at an over the other fellow who is required to purchase his machinery inside the country. But in this matter of higher duty on imported machinery I would like the Finance Minister to clear up one little puzzle which I have in my mind. He himself says in his Budget speech that there are certain items of machinery which we import into this country, which are bound by General Agreement on Tariffs and Trade. GATT as it is called, items which we are not free to touch; and he will collect this Rs. 7-76 crores out of the other items which are not covered by this international agreement. I would be interested to know from him how he proposes to deal with this discrimination between one lot of imported machinery and another lot of imported machinery and how he proposes to redress this imbalance in his tariff schedule. There may be an answer to this question, and his very able Secretary who is Chairman of GATT may know the answer to the question, which I do not know.

I welcome the concessions made by the Finance Minister in favour of investors. We need more and more investment in this country, both Indian investment and foreign investment in spite of all that Mr. Bhupesh Gupta says, and I appreciate the very bold and frank statement made by the Finance Minister in this matter without mincing words. He is very wise in removing one item of unintelligent discrimination, and that is, by making a flat rate of 20 per cent, corporate tax on dividends received by companies which will be registered after the 1st of April 1961 in place of the old

n-angement of 30 per cent, tax on najority owners and 53 per cent, tax jn minority owners. All that discrimination he has removed, and I wel-:ome it. He is also very clever in reducing one item of incentive which had been given to private enterprises because he can afford to reduce it now. And that is the reduction in the investment rebate from 25 per cent. io 20 per cent. He is not going to lose anything by reducing it because there is sufficient profit incentive in a buoyant economy and We can afford to reduce it at this stage.

There is, however, one observation which I would like to make. I make it because I believe the Finance Minister to be a realist and that is about the question of rise in prices. The Finance Minister himself admits that in a growing dynamic economy you cannot escape rise in prices. And if this is so, I do not understand why he, as a realist, does not make a provision for this rise in prices in this Rs. 8,000-crore Plan before him for which he will have to find the resources. He has got before him a Plan of Rs. 8,000 crore worth of work at the current rate of prices. The rate of rise is, of course, difficult to calculate but I suppose it will be reasonable to say that perhaps over this five-year period, there will be something like 10 to 15 per cent, rise in prices. In other words, his Rs. 8,000 crores will be able to do the work of something like Rs. 7.000 crores. As a realist, he may like to throw some light on this difference between the size of the Plan in reality and the size of the Plan in theory.

Incidentally, I do not agree with one point referred to by our much respected senior Member, Dr. Kunzru, who linked the huge accumulation of P.L. 480 funds in the American Bank account with the problem of inflation in this country. This is a fallacious notion which has been rather assiduously spread by the Indian economist, Mr. Shenoy. If you take into the Indian economy goods, say, seventeen million tons of foodgrains and in order to pay for those seventeen million tons

of foodgrains if you take out of the existing 'money circulation in the country the necessary volume of rupees and reduce the money circulation to that extent, well, you are in fact creating a deflationary effect instead of an inflationary effect and I notice on page 19 of the Budget of the Finance Minister that he has, in fact, taken this huge amount directly into capital receipts. And in fact, he has frozen the whole amount. Therefore, there is no occasion for any inflationary effect to be produced by this money.

There is, however, one observation of Dr. Kunzru which I would like to support very strongly) and that is the Government's organisational capacity to use resources with u's to extract the best possible value out of the limited resources in a poor country. Resources alone are not going to save us. If we are going to survive as a free society, we have got to find an answer to this problem of organisation—organization to extract the maximum value out of limited resources. It is not enough to raise resources either by persuasion or by coercion from a people the bulk of whom still live in a state of real poverty or by collecting resources from other friendly counries, whether Communist or non-Communist, who are willing to help us and see India succeed. We have got to understand what we are doing with our resources. A bania gets sixteen annas worth of work out of a rupee, sometimes he tries to get even seventeen annas worth. But a government is very lucky if it gets nine or ten annas worth of work out of a rupee.

If we briefly look into one or two items of use of large funds by the Government, the meaning of what I am saying becomes clear. For instance, you look at one field of economic activity of the Government, that is the large industrial enterprises in the public sector where you have invested vast sums of capital. And you look at another field of agricultural wealth production in the so-called Community Projects. And there you

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will find that there are danger signals and it is necessary for us to warn the Government about it. You invest two hundred crores on the socalled Community Projects. Well, I think the unpleasant truth has become obvious now that by and large we have very little to show for the two hundred crores of rupees that We have spent. Does the Finance Minister look upon this as an investment or as an expenditure on social education of our community? What is it? We should have a very clear idea about it. And the loss of two hundred crores of rupees itself is not so serious. We can survive as a great country and will survive the waste of two hundred crores. But what is far more serious is the fact that the people living in half a million Indian villages are steadily losing their faith in the Government's capacity to help them build for themselves a better life, a better standard of living. You take a group of one hundred villages in any part of India -south, north, east or west—and you will find that there are, say, one hundred thousand acres of land and a volume of human labour and very little else. If you introduce into that community a certain volume of capital and a certain amount of leadership, if you use that capital to give them water for their land which is very scarce in most areas in order that they get two or three crops out of the land instead of one which is true in most cases, if in addition capital is wealth-producing invested other on activities,—that is better seeds, better cattle and fertiliser-and if as a result of that that community produces a larger volume of agricultural wealth, it can pay back to you whatever capital you have introduced into that community over a period of years perhaps with little or no interest, and you can use that capital and reinvest it again and again in the countryside for the same purpose of producing more wealth. Well, if you do that, then you are investing your capital for a social purpose and an economic purpose. On the other hand, you spend your money

in building up a vast Ministry which has spread its bureaucracy from Delhi right down to the village level and producing a large quantity of papers, circulars, jeeps and stationwagons wasting its time in a process of what we call educating the backward Indian villager and peasant out of his old-fashioned ways. When the villager says, "Give me water, give me fertilizer, give me better seed, give me better cattle," we give him lectures about the desirability of adding water, fertilizer, •»eed and cattle to the existing resources that he has got. So we do not look upon this as an economic investment for a social purpose, it has become some kind of an anthropological study of the 'felt-needs' of the village people foi' raising their desire to have a better living or a better life but not to give them the credit and the supplies and the leadership in order that they can invest resources to produce more wealth for a better life for themselves. This is a very dangerous thing. If you waste two hundred crores of rupees on this, I do not think you have any right to spend another two hundred crores during the Third Five Year Plan in the same sort of way.

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SHRI SHEEL BHADRA YAJEE (Bihar): You are very much mistaken. Have you ever visited any Community Project area?

SHRI SUDHIR GHOSH: I am surprised. I happen to be one of the originators of the socalled Community Project and I know a great deal about it.

The other field of economic activity of the Government to which I wish to make a reference is the large-scale industrial enterprises in the public sector. Take, for instance, the steel plants of the Government. You set up three huge steel plants which are basic industries which we must have. It should not have normally cost any government or competent industrialist more than Rs. 150 crores into 3 that is Rs. 450 crores plus Rs. 50 crores for the special expensive equipment and

machinery for one of the three plants at Rourkela where we are having a hot strip mill and a cold reduction mill. Altogether, it is a job that should have cost us five hundred crores of rupees. By the time we complete the job, the Finance Ministry finds that the sum of Rs. 500 crores has become Rs. 700 crores and the sum of Rs. 200 crores represents the incompetence of the Government machinery through which we use our precious scarce resources. Now, I would like to ask him this question. If you need Rs. 200 crores to pay for your incompetence, what right have you to ask the Indian people to pay the Rs. 200 crores . . ,

(Time bell rings)

Sir. I have been given fifteen minutes.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Ail right.

SHRI SUDHIR GHOSH: It is not only this initial loss of Rs. 200 crores due to the inadequacy of our Government machinery. There are other losses on account of this wastage and it is going to affect our economy very dangerously. I think it was Mr. Santhanam who tried to draw the attention of the House to the delay in receiving a return from the huge industrial investments that we are making. In the winter session of this House, I asked the Steel Minister a very innocent question. I asked him what the cost of producing a ton of steel was in these three steel plants. He cheerfully read out some reply, obviously written by some civil servant, and said, "Well, of course, it is impossible for anybody to calculate what the cost of producing a ton of steel is because we have not completed the steel plants yet". So I asked him a further question, "Well, you have offered to pay to the Finance Minister twothirds of Rs. 440 crores. It is a part of the surplus to be contributed by the public enterprise to the financing of the Third Five Year Plan. Two-thirds of Rs. 440 crores are to be contributed by these big steel plants, roughly Rs. 250 crores in five years'

time. If a man does not know what the cost of producing one ton of steel is it is very difficult to know how he calculates the huge profits that the plants are going to make out of which he proposes to make a provision of Rs. 250 crores." Well, he said, "After all, this is only an estimate." It seems that he did not expect us to take the estimate seriously. As far as I can find out, last year these big steel plants made a loss of Rs. 2£ crores, and in the next five years it is extremely doubtful whether they will produce even one rupee worth of profit, and if these big investments—Rs. 700 crores—fail to produce any profit at all, I do not understand how the Finance Minister is going to get from his colleague the Steel Minister his contribution, which is Rs. 250 crores. In any case we have to ask him to find out from the Steel Minister how much of this contribution is going to be real and how much of it fictitious. It applies to the whole of the Rs. 440 crores, surplus from the public sector enterprises, and I very much hope, when the Finance Minister replies to the debate, that he will tell us something about what is the actual amount of profit they will be able to-make, and how much of this contribution is real and how much of it is fictitious.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA) : You have already taken eighteen minutes, Mr. Ghosh.

SHRI SUDHIR GHOSH: Well, I am concluding in a minute or so, Sir. Now, Sir, behind it all, of course, is the problem of organisation, and many of us in many different ways have tried to persuade the Government to face up to this problem, but it does not seem to produce any result. Some time ago-I have not got the time, Mr. Vice-Chairman, to go into the question of the details of this problem of organisation-a committee was appointed under the chairmanship of the Defence Minister to look into the question of the management of the public enterprises. I do not know why the Defence Minister had to preside over

(Shri Sudhir Ghosh.] it because, as far as I know, his knowledge of industries is not very wide, and the only industry with which he has so far been associated intimately is the jeep industry, and not very successfully either.

one last remark, Mr. Vice-Now, only respected senior Chairman. Our very while making a Member, Dr. Kunzru, reference to the Budget of the Defence Ministry. drew attention of the House and the country to some very serious things, namely, the demoralisation that is taking place in the Indian armed forces under the auspices present Defence Minister. To our what Dr. Kunzru said I like add this one word, and that is that I have heard from an authority whose integrity is i unquestioned that the Defence Minister had, some months ago, entered into an agreement with the U.S.S.R. Government about supplying a number of transport planes, which are now in this country, and are operating in the frontier areas of India, where the Chinese are sitting opposite us. A part of the agreement is that these transport planes are supposed to be of such a special nature that only Russian pilots •can fly them. Indian pilots cannot fly them and, therefore, we have to allow the pilots from the U.S.S.R, to operate these planes in the areas where not even you, Mr. Chairman, or I, will be permitted to go for security reasons. I am told that in these frontier areas no Indian citizen, not even Members of Parliament, are allowed to go. understand, therefore, how the Government can enter into such an agreement with another foreign Government. I do not doubt the friendliness or sincerity of the U.S.S.R. Government at all. I am not suggesting for one moment that the Russian Government has particularly in not been friendly to us, the matter of our difficulties with •Chinese Government. But that is another independent \(^\sovereign\) No Government permits this

sort of thing, that planes are allowed to be flown by foreign nationals in that kind of a sensitive frontier spot, and where the nationals of the country are not permitted to go, on the ground that these planes could be flown only by Russian pilots. If it is true that Indian pilots have not yet learnt how to fly these planes, surely it could be arranged with the Russians to train our pilots in some other part of India. They could fly from Madras to Bangalore and Bombay and so on, and our pilots could learn how to fly these planes, instead of entering into this kind of arrangement with a foreign Government in such a sensitive area. I think the House has a right to demand that the Defence Minister should place on the Table o,f this House a very frank statement about the actual details of the agreement, because we do not know the facts. All that I wish to add is that we would like to know what is the nature of this agreement, and whether what I have said, namely, that the Russian pilots are flying the planes in the frontier area, is true or not. We want a frank statement from the Government.

T. S. AVINASHILINGAM SHRI CHETTIAR (Madras): Mr. Vice-Chairman. before I take up a few points, I would like just to say a word about one remark which fell from my hon. friend opposite, Mr. Ramamurti, and another from the last speaker. Sir, my hon. friend, Mr. Ramamurti, made very much about foreign investments—not that we in this part of the House are not aware of the dangers of allowing too much foreign investment in this country. But we have to choose between two things. One is we want rapid industrialisation and development of this country. We cannot wait for it indefinitely, and the next five or ten years are crucial to the development of this eountry. Shall we wait eternally till we mint our own money, or take the help of other people in making this development? That is the point before us, and we have decided to take help from whatever

source it comes so that the development of this country shall be as quick as possible and so that it can be completed as quickly as possible. So there is not much in this argument that we are taking help from foreign sources. We are, we are out for it.

Referring to the last speaker I would like to refer to only two of the points that he made, with one of which I agree and with the other I disagree. I am very sorry that I cannot agree with what he said about Community Development—maybe there is much scope for improvement; we have much to improve in almost everything that we do, but to say that all the Rs. 200 crores is wasted is unthinkable by me. Going round the countryside and living there I think that is the only department today which is in touch with the people. All others are far away-may be there is very much to improve in its activity.

Secondly, with regard to Government undertakings, Mr. Vice-Chairman, I think it is a matter which we should deeply go into. We find that some Government undertakings, Sindri for example, are working at a loss. The imported fertiliser of the same variety as produced at Sindri costs less than the Sindri fertiliser at Bombay where it is imported. That is the information that I have been given. Why should the cost be high here, <specially when the labour in this country is not so costly as in foreign countries?

Another question I would like to put, about which I do not know very much but I have heard. Is the pig iron, which is being produced at Rourkela, more costly than that produced by the Indian Iron & Steel? Is that true? I understand it is true. If so, how ia it that a factory, which is a Government undertaking, is producing it at a greater cost than that at which an Indian private undertaking is producing it? I am also told, Mr. Vice-Chairman, that Rourkela iron is more costly than imported iron—I am speaking subject to correction. If in foreign countries such undertakings cost more, there is

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some reason for it, but the contrary ia case with our Government undertakings here, which are situated at places where the raw materials are available nearby and where the wages paid are certainly much below the wages paid in foreign countries, and many of them, I believe, are overcapitalised. We are not getting our money's worth.

General Discussion

(Interruption)

The Deputy Finance Minister will keep quiet of he does not understand.

What I am asking is this. Have we gone into the method of the cost structure of what we are producing, and with the investments that we have made, can the cost incurred at every stage be justified? A parliamentary committee went "there and examined these matters and they came back with a report saying that money was being wasted. I say, Sir, it is not too soon that we are going to appoint a parliamentary committee to go into this state of affairs.

[MR. DEPUTY CHAIRMAN in the Chair]

Mr. Deputy Chairman, we are told, and I believe there is truth in it, that we have increased our national wealth by 40 per cent, and we are also told that the per capita income has risen by 20 per cent. It was suggested that a committee should go into the matter to find out as to where that money is. The Finance Minister's taxation proposals affect the people in general, and he should find out as to where the 40 per cent, increase in national wealth has gone. The taxes must come from out of the people who made the profit. To me it is very clear-living in an industrial city-as to where the profits lie. In a developing economy the profits go to the people who produce them, and especially where private industries are situated. they go to the industrialists. To my mind it is very clear that a large portion of this profit has gone to those people who are responsible for Now, the question ls production of wealth. what portion of the tax pro-

[Shri T. S. Avinashilingan Chettiar.] posals falls upon the people who have really earned in these First and Second Five Year Plans? I have been told—I have not myself calculated—that fc very small portion of the burden of these levies of Rs. 62-63 crores falls upon that strata of economy which has profited by this Budget raise. You have reduced this 25 per cent, development rebate to 20 per cent; that is about the only thing that affects them.

About the other taxes I do not know since I do not have the figures to calculate, what percentage of profit arising out of these taxes has gone to them. We know that today if we float a mill, we would require about a crore of rupees or even more sometimes. We know that money will be forthcoming for that because there is capital formed. We want industries to be encouraged. But we also want at the same time that those people, who have all that money, should be taxed, and not those who cannot bear the burden. I do not mind tax on radios. But if you tax kerosene, it hits the poor people. Similarly, there are other item* of tax which will hit the poorest people. I can say that most of the benefit of the 40 per cent, increase in income has gone to the higher income groups, and all our attempts at taxation must be on those people who have had a great share of these higher incomes. I hope that before the next Budget the report enquiring into the distribution of this rise in income will come before Parliament.

Now, Sir, I would come to undertakings by private industrialists. Here is a fact. We are producing Sugar. To us, in India where the wages are low, our cost per ton is Rs. 700 but the imported sugar costs Rs. 400 per ton. May I know, Sir, if we have ever gone into this question? Has the Finance Minister ever gone into this question as to why in our country sugar costs so much.

Then, something more happens. We are exporting sugar and selling it at '

Rs. 400 per ton, making the consumer pay for this loss. I am not saying something which happened far back, I am saying something which is happening even today. The question was answered just two days back. This is true that the consumer pays for the export of sugar. We get foreign exchange but the consumer of sugar pays the money. Why should it cost so much?

General Discussion

I come to another question, that is, about motor cars. Sir, if there is anything over which the consumer pays the greatest subsidy, it is on motor car. Even today, what is the price of an imported motor We have banned the import of car? motor cars so that our cars are able to But what about the efficiency of sell. these cars? Previously, we used to think that at least for _the first three years it would not require repairs, but within six months of its purchase India made cars go for repairs. It is almost the daily experience of those who have motor With great difficulty one gets cars. registered two years in advance to get a car. Now, the consumer pays one of the biggest subsidies to motor cars. Why should it be necessary to pay so much? What is the reason for that car to be manufactured at so high a cost?

Let me come to another question. The Parliament is always faced with such things. There are rumours—if the rumours are true—that there is a proposal to have a State undertaking for the manufacture of small cars. I do not know. Sir, who makes these plans and who takes these decisions, but I should think that more than the mere fad of it, the economics of these things should be studied. I am not sure, Mr. Deputy Chairman, whether in this country, when we are in need of every rupee, we want such an undertaking. We want that all the money that we receive should be properly

I do not. like to mention names. We ask everybody else to tighten their belts. We ask them to make sacrifices

for the future of the country, but certain questions have been put and certain discussions have taken place in the other House, which I do not want to repeat, that extraordinary amounts of money are being spent for the convenience of certain officers. Is this true? If it is true, we are not justified in levying these taxes at all at this time.

SHRI BHUPESH GUPTA (West Bengal): That is the cost of the belt.

S. T. AVINASHILINGAM CHETTIAR: Sir. we who have to go to the common people to justify all these taxes that we are levying upon them, it is for us to answer these very questions that are being put by us.

It is not my purpose to take very much of your time, but this much is true that in a developmental economy prices always go up. It is something inevitable. It is inevitable that the prices of certain articles should go up. But rise in prices is not governed always by one reason. It may be due to shortage, it may be due to inflation, it may be due to many other reasons. But it should be our purpose to see that the rise of prices in any economy should be on such articles which are not used by everybody in the country. If food prices go high, then everybody is affected. But if the prices of motor cars go high, everybody is not affected. If the price of radios goes high, everybody is not affected. I do not mind if there are fewer radios. The less noise they make the better it is, and I will welcome it. So, Sir, in our economy, in our taxation measures it is up to us to see that only there is that rise which is inevitable. If the circumstances make such a rise inevitable, it should be only to an extent to which it is inevitable and the articles which are essential for everybody should register as little a rise in price as possible. Of course, I do not mind larger taxation on luxury articles, any amount of taxation.

Sir, before the next Budget Session, I would like to get report of the expert committee showing as to how this rise

in income has been distributed. Ther* should also be an economic survey which will help us to understand the incidence on various kinds of taxation which fall upon the lowest people and which fall upon the people who can bear that taxation. Then we would know whom to tax, which taxes warrant an increase and which warrant a decrease.

Looking back to the last two Five Year Plans, I think, Sir, we have done well. I am not a pessimist. I am not one of those who think that whatever we have done is wrong. I am proud of the effort that this country has made during the First and the Second Five Year Plans. We have achieved much. We would not have achieved it had it not been for these concerted efforts. Things which we could never think of manufacturing in previous years we are manufacturing now. The skill has gone up. Confidence has gone high and all sections of the Indian people today feel confident that they can do a great job which, in my opinion, is perhaps the greatest benefit which these Five Year Plans have given to us.

At the same time, Mr. Deputy Chairman, there are certain things which we should learn from these two Five Year Plans. Wastage has been there and we have not been able to devise ways and means to avoid this wastage. Our number of officers has gone very much high, and it is time for us to appoint a vardstick committee which will go into this question. No officer, who gets under him an Under Secretary or a Deputy Secretary, is prepared to give him up. I say, Sir, we must be able to go into these matters and that is the job of the Finance Ministry. On the one side, he should be able to boldly get the proper money required, and on the other side he must keep a watchful eye in all directions to see that the least is spent and the' most is got out of every rupee that we invest.

SHRI HARIHAR PATEL (Orissa): Mr. Deputy Chairman, the Budget speech of the hon. Minister is supposed to be based on the economic survey

[Shri Harihar Patel.] and I will therefore, before speaking anything about the hon. Finance Minister's speech, say a few words about the economic survey. I wish to express my appreciation of the survey report for the year 1960-61 which appears to me to be a frank and realistic survey. If one goes through this report and the statistics given there, one will learn how our Plans have been ineffective in their consequences. They have not produced the effect that they should have. You will find there has been no steady or continuous rise in the nation; 1 income in terms of the 1948-49 prices. You will find that in 1956-57 our national income was Rs. 11,000 crores. In the following year, 1957-58 it came down to Rs. 10,890 crores.. Taking into account the per capita income, you wiH find that in 1956-57 it was Rs. 283-5 and in the following year it came down to Rs. 277-1. Again, in the year 1958-59 tlie per capita income was Rs. 293 6 and in 1959-60 it came down to Rs. 291-3. Next, let us take the figures of food production. You will find that in 1956-57 our food production was <58-75 million tons and in the next year It came down to 62-51 million tons. In 1958-59 the food production was 75-50 million tons and in the next year, 1959-60, it was 71-75 million tons. The same is the case with the production of non-foodgrains also, except in the matter of sugarcane. In this matter of food production, I would like to invite the attention of the House to one fact. In the year 1954-55 the food production was 66-96 million tons and this was regarded as excessive of demand and so some exports were made that year and the import of foodgrains also came down to half a million tons. The price index in that year was 86-6. In the year 1958-59, as I have already stated, the production was 75-5 million tons and in the next year, 1959-60, it was about 72 million tons. But the price index number for October 1960 was 127. What is the explanation for this discrepancy? With less quantity of production there was a lower price index and with increased food production there was a higher

price index. I have not been able to understand this thing and I think either the figures are incorrect or in the year 1959-60 the increased production was not available to the consumers. I would request the hon. Finance Minister to explain this.

The wholesale prices of food articles have been continuously rising. In 1956 the figure was 99-0 and in 1960 it has risen to 120-3. Similarly, prices have also increased with respect to industrial raw materials. In the case of manufactured articles also, we are told, there has been a rise of 10 per cent. Thus we find there is rise of price in everything..

Sir, the very purpose of planning is to secure smooth and ordered progress. What do we find? Is their ordered progress that we wanted to see? In some years the prices are going up In some others they are coming down.

Regarding employment position also it is clearly stated and admitted in the survey report that the creation of new employment opportunities during the Second Plan period has, on the whole, lagged behind the increase in the labour force. The number of applicants on the live registers at the end of December 1960 is 6,06,242. We are told repeatedly that all efforts are being made during the Plan periods, to fulfil the Directive Principles laid down in our Constitution. But are they being actually fulfilled? If we really make a survey of the effects of the Plans, we find there has been signal failure. We "have invested money, but the results have not followed.

With this background in my mind. I am shocked to find unwarranted complacency in the hon. Finance Minister's speech, where he says that the last ten years has been a period of striking development. He also says that we have succeeded in creating a new dynamism. He feels that our First Plan has been fulfilled satisfactorily. I do not feel so. Instead, there is much to show that contrary is th«

case. There has been lack of administrative efficiency. There has been wastage and it seems our investments in many cases have, been infructuous. The hon. Minister made reference to our public enterprises and he hoped that these industrial undertakings would contribute to our revenues to a great extent. But what is the real picture that we You find that up to the year 1950-51 our investments in industrial undertakings came to Rs. 334 lakhs. During the First Five Year Plan our investments were Rs. 4,840 lakhs and by the end of 1957-58 our investments in industrial undertakings totalled to Rs. 24,223 lakhs and we earned a profit of only Rs. 103 lakhs on this amount. Up to the end of 1959-60 our investments equalled Rs. 5.055 lakhs and on this we earned a profit of only Rs. 101 lakhs. This means that the profit was less than that of the previous year.

In the case of departmental undertakings also we find that in the year 1957-58 we earned a net profit of Rs. 36 crores and in 1958-59 also we earned a net profit of Rs. 36 crores, though the Revised Estimate was for Rs. 39" crores. In 1959-60 we earned a net profit of Rs. 48 crores and in 1960-61 the Revised Estimate was Rs. 42 crores. That has been reduced. In the year 1961-62 it fell to Rs. 47 crores. We earned more in 1959-60 and in the following years we have got reduced incomes. This is the state of affairs our industrial undertakings departmental undertakings.

Looking to the statistics given 3 P.M. in respect of the Indian Posts

and Telegraphs Department, I find, Sir. the expenditure has been rising beyond proportion. In the year 1956-57, revenue for Indian Posts was Rs 32,74,59,000 and the expenditure was Rs. 31,41,97,000. In the year 1957-58 revenue increased to 34,87,88 000 and expenditure rose up to Rs. 36,87,36,000. In the year 1959-60, revenue was Rs. 39,22,06,000 and expenditure was Rs. 38,42,83,000. The increase in expenditure has been beyond proportion There has been loss on other heads Now, we are being repeatedly told by ai?o the hon. Finance Minister that we have to sacrifice, that we must have restraint on consumption and that we must have the willingness to go without many things for the Is it not the purpose of planning to future the maximum utilisation of our secure investment and reduce such sacrifice to the minimum? What is being done in that respect? We do not grudge paying more and we do not grudge a few more investments but if those investments do not result in raising the standard of life which is one of the directives given in our Constitution, then is the pur. pose of planning fulfilled? We had been saying repeatedly in the House that there has not been the desirable progress :n our agricultural sector. Industrial development and agricultural development should, as a matter of fact, have gone hand in hand together but if we review our past, we would find that there has been some progress in the industrial sector; we have some big undertakings but in the agricultural sector, the picture there is very dark and got any glimpse we have not of the efforts the nature of made by the Government to increase our food production. Unless the two sectors, agricultural and industrial, are developed side by side, the development will be lopsided and we will be faced with a lot of complicated problems.

In paragraph 28, the hon. Finance Minister has said a lot of things about prices and he has also said that all efforts will be made to keep prices under control but this is only a proposition which is being more often repeated. No positive steps are being taken in this respect; at least, we are not told of any such

Kegarding the tax proposals, it Is said that the proposals have been made with a view to securing the eco-nomic objectives. Higher revenue and increase in the per capita income are only paper figures; in actual fact we we do not find anything like that

[Shri Harihar Patel.] barring mathematical calculations. We do not have any glimpse of any such benefit and it is widely felt that the social purpose is completely forgotten. The tax proposals will admittedly afreet the poor people in various ways. The levy on betelnut, tobacco, etc., will certainly affect the standard of living. The hon. Finance Minister himself may have no liking for tobacco or betelnut but the fact remains that people have been consuming those and to teach the people ethics or morality, such taxes should not be imposed on goods which have entered into necessities.

There is also levied an import duty on machinery and components. Components are imported from outside to produce machinery here which in turn will help greater production of things and a levy on such components arid machinery should have been considered inadvisable. The levy on spirits and wines could have been more instead of the tax on betelnut and tobacco. I think a little higher rate could have been levied on wines and spirits.

Regarding the duty on tea, it has been explained that we have been facing difficulties in the export market to remove which the export duty has been reduced simultaneously the excise duty has been enhanced on loose tea and the reason advanced is that we should have some restraint on consumption. A few days back I read in a newspaper that in India production of tea could be divided into four divisions and that export of tea is made by two divisions while internal consumpton is met by two divisions. In the face of that fact, how does this restriction of consumption of tea or the levy of an excise duty on tea help export in any way? This is simply taxing the consumers and has absolutely no relation to export promotion at all. Similar is the case so far as kerosene oil is concerned. It is said that we have a lot of improvement in the standards of living, the

consumption of kerosene oil has increased in the country and that as the internal production is unable to meet the demand, a duty must be put on kerosene to deter import from outside. I do not think, Sir, we have as yet reached a standard of living, what to talk of improvements in the standard of living. may be importing or producing internally, but a thing which affects our standard of living and is a very important item in our standard of should not be so light-heartedly living taxed as to hit hard or reduce the standard of living. In the Constitution also, it has been laid down as a duty of the Government that it should secure a decent standard of living for the people. Such being the case, when certain standards are being attained, there should be reluctance on the part of the Government always to affect that standard attained in any manner but the hon. Finance Minister here says that he grudges any improvement in the standard of living and tax proposals ar_e being made to that effect. The duty on diesel oil will affect transportation costs and prices will rise still higher.

Then, Sir. I would like to say something regarding the concluding paragraph of the hon. Finance Minister's speech. An hon. Member of this House has read very high hopes in it and he has really praised this concluding paragraph but I do not find anything there to agree with him. This last paragraph is in fact, to me, indicative of a spirit of diffidence That last sentence, 'We dare not falter at this crucial stage' and the other things contained in that paragraph rather go to show that we have no grip over the Plan; we are merely groping about. We raise our revenues and we raise our allocations as a routine matter of mathematics and then say that unless we do so there may be some danger. It amply gees to justify the criticism that the Swantantra Party leaders have often been making that we are caught up in the Plan. If our Plans are based on sound principles, one Plan fhould

lead to the other and there rhould not be any difficulty in raising reve; j nue as well as the allotments. But because it is not so we have always to feel like this. In fact, in the economic survey it has been pointed out m that the real task at the present" moment is that the investments undertaken have to be completed economically and as early as possible and brought into productive use but Ihe hon. Finance Ministry has not dealt with this question in his speech at all. He has not referred to Government's failure as far as the implementation part is concerned. We would have been glad to be told of the steps that are being taken by the Government to increase efficiency and reduce unnecessary expenditure and that would have helped us as well as the people to be hopeful about the future. We see that the expenditure on administrative services has been rising inordinately and expenditure on police has been rising beyond proportion. Looking to the statistics about the cost of collection of taxes you will And that the cost of collection is beyond proportion; it does not have any bearing on the increased revenue from taxes. These are the things on which the hon. Finance Minister should have concentrated and he should have informed the House of. the definite steps being taken to reduce the increase in wasteful expenditure and assured the House that necessary attention will be paid to implementation. We find nothing to that effect and I am not inclined to congratulate the hon. Finance Minister as others have done, saying that he is either courageous or frank.

سید مظهر امام (بهار) : دیتی چيرسين صاهب - مين اس بجت ير كچه عرض كرنا چاهتا هرن - قبل اس کے کہ میں کچے عرض کروں میں فاللنس ملسالو صاحب کو ضرور مهارکداد دور کا -

أنهون نے جو بحجت پیش کیا ھے اس میں شک نہیں کہ بعض اخباروں

_ میں، پبلک میں اور اس هاؤس میں بھی اس ہات کی چرچا ہوتی ہے کہ جو تيكسيو لكائے كئے هيں ولا مناسب نهين هين - مگر ميرا يه خيال هے ' اور میں عبیشہ اس خیال کا آدسی ہما ھوں کہ جب ھم ملک کے اندر اتلے بوے بوے پلان بنائے جا رہے میں اور اپذی گورندنت سے یہ کہتے عیں که تم اننے بڑے ہوے یال ملک کے اندر جاؤ تو أس وقت همين يه سوچ لينا چاهئیے اور سمجه لیدا چاهیئے که همين اور تهكس دينا هوا - گورنمذت سے صرف یہ کہذا کہ تم باہر سے قرض ليكر هماري اتني بوي بوي يوجفائين چلاؤ اور ملک کے اندر ٹھکس نه لکاؤ يه ميرے خيال ميں مناسب باس نہیں ہوگی - اس لحاظ سے تیکسز جو لگے شیں ان کی میں مضالفت نہیں کوتا - مگر منصه اینی حکومت سے جو کنچه کہنا ہے وہ یہ ہے کہ شماری حكومت ايك طرف تو اليكس لكاتي ھے لیکن دوسری طرف یہ نہیں دیکھتی کہ ڈیکس لگانے سے مارکیت کے اندر قیمتیں کتنی بود جانی هیں۔ گورنمذے نے تیکس لکا دیا اور هم نے یہ سمجها که گورنمنت نے روپیه پر ایک پیسه تیکس لگایا هے یا گورنملت هم ص رویه، پر ایک پهسه لیتی هے مگر همارے سرمایعدار اور بوے بوے تاجر هم سے روپیت پر ایک آنہ اور دو آنہ وصولتے هیں ۔۔ حکومت کوئی اس طرف جوته نهیں دیتی ہے ، میں تیکس

یہ دیکھیں که ملک کے اندر انکم تَيكس صحيم طريقه سے وصول هو رها هے یا نہیں - آج میں ید دیمھتا ھوں کہ مبارے ملک کے اندر قریب و لاکه انکم تیکس سهیر ههن ۲۰۰۰ کرور کی جهان پاپولیشن هو وهان اتا کم انکم ٹیکس دی<u>ائے</u> والے هوں تو اُس کے معلی یہ هیں که صحیح طریقه ير الكم تهكس وصول نهيس كها جا رھا ھے -

اس کے علوہ آپ یہ دیکھیں کہ جو کروزیدی هیں، ہوے ہوے سرمایہ دار هیی ولا پہلے کتا ٹیکس دے رہے تیے اور اب کتنا دے رہے میں -الراس مهن آپ کبهی دیکههن تو آپ یه سنجهین که ولا صحیم طریقه پر ٹیکس نہیں دے رہے میں -جب رویه، میں تهرہ آنے کے قریب ان کو قهکس دیدا پونا هے تو پھر وہ دوسرے کاروبار کہاں سے کرتے ھیں اور ان کے لگے کہاں سے روپیہ لاتے میں -

دوسري باسا مين ية كهنا جاهنا هون که أس دن مستر بهوپيهس، پرانهویت بزنس مهن جو آبه ماازمهن کو سهلری دی<u>ت</u>ے ههں اس پر سهللگ لكانے كے لئے بل اللہ تھ، ليكن ميں اس وقت اس پر بول نههن سکا تها -اب مهن يه جانفا چاهتا هون که كو نملت كى فهكتويز مين مالزمين ک ما مده سفاده اسالته راهم اس سے زیادہ

[سيد مظهر امام] سے نہیں کہبراتا - میں کیبراتا هوں ان سرمایه داروں سے جو چھڑوں کی قیمتیں بوها ديئے هيں - اب آپ ديكھئے که تهمس لکے کا پہلی اپدیل سے لیکن قهمتهن پہلے سے هي بوه گئي ههن -منجهر انسوس کے ساتھ کہنا پوتا ہے کہ _ حکومت کے پاس کوئی ایسی صورت نہیں ہے جس سے اس کو روکا جا سکے -دو سال ہوئے میں نے اسی ہا مل مهن يه عرض كها تها كه هنين پرائسیس پر کفترول کرنا آهوگا اور یه دیکھنا ھوکا کہ مارکیت میں چیزوں کے دام زیادہ نه بوهنے پاویس - آج حالت ید هے که تهمس بوها ایک پیسه اور قيمت يوى آدهد آنه - اگر حكومت هم سے ٹھکس لھتی ہے تو هم ٹھکس دیلے کھلٹے تھار ھیں مگر دوسری طرف حکومت کا ید بھی فرق ہے کہ وہ تیمتوں کے ته بوهلے میں هماری مدد کوے ۔ گورنملٹ سرسایہ داروں کو روکے تاکه وہ من مانے طویقت سے قیمتیں نہ بوها سكين -

Budget (General)

درسری چیز میں یہ عرض کروں لا که تهکس تو بوهایا جاتا هے -معدولی معدولی چهزوں پر اور پیو ٹیکس بوھنے کے بعد پبلک میں خلفشار هوتا هے - مهن خاص كو فاللليس منستو صاحب سے کہوں کا که آپ ایے انکم ٹیکس ڈیپارٹمانٹ کو ری آرکدائو کرنے کی کوشعی کریں اُور 2653 Budget (General) سیلری ہوے ہوے ہونس میں اپنے ماازسین کو کہاں سے دیتے ہیں۔ ولا أينے ملازمين كو دانيم جه سو رويهة کا استارے دیتے میں ارر اس کے ساتھ موتر ديتي هين بنكله ديتي هين جو آپ ایے آئی-سی-ایس- اور آئی - اے-ایس- افسروں کو بھی نہیں دیاتے ھیں - اِس کے معلی یہ ھیں که ولا زیادہ سے زیادہ پرافت لمکر آئے مقوموں كو تناهواهين ديتي هين - هناري حكومت أمر طرف توجة نههن ديتي ھے ۔ میں سنجھٹا ھوں کہ گورنمائٹ کو اس بات کا کفارول کرنا ہوے کا که وة لوگ زيادة سے زيادة پرافث نه لے سکهن - سرمایه دار یه کهه دیتی هیں که هم نے اتنے هؤلو روپیة مهیئة ير ملهجر ركها هے ارد همارا اتفا خرب هوا هے اور گورنمنٹ اتفا روپیم چهور دے - میں سبجہتا ہوں کہ جکومت کو ان سے کہنا چاھئیے کہ تم اس تنخرالا پو منهجر نهیں رکھ سکتے کهونکه اگر تم اندی تدخواه پر رکهتے هو تو اس سے پرائسیس ہوھ جالیں کی اور جب پرائسیس بود جائهنگی تو پېلک کو تکلیف هوگی - تو میں فائلنس منستر صاهب كي توجه اس طرف دلانا جاهنا هين كه آپ ايك 🕆 طرف هم سے ٹیکس لیں مکو دوسری طرف آپ زیادہ سے زیادہ مثافع کرنے والے ان حرمایہ داروں کو بھی روکھی - -أس سلسلة مهن يه يهي مين عرض

دون کا که آپ انکم تیکس دیپارتمنت

کی پوری جانیج کریں - انکم تھکس قیپارڈملٹ والے کتلے روپئے کا نوٹس ایشو کرتے میں اور فائنل ان کا کتفا روبِيه آتا هے۔ يه دونوں لستس اگر آپ فالننس منستري مين ا ملكوالين تو آپ کو ہتم چل جائے کا که اکر را ++1 روپیه کا نوتیس ایشو کرتے هیں تو ۴۰ - ۵۰ رویه کا فائفل کرتے هیں -اس کے معنی یہ هیں که ان کا اندازہ تهیک نهیں هوتا؛ اس کو بهی حکومت کو دیکھڈا ہے - اس سے حكومت كو يعد جل جائها كه كها لوب عول اس قيهار آملت سين چل رها هے - اسی لئے دو سال پہلے میں نے یہ مرض کہا تھا کہ تمام دوکانوں اور فیکتریوں کے لگے گورنمانت کی طرف سے کیمی سہبو ایشو ہونے چاہلیں -ان پر گورنمانت کی مہر اور نمبر ہوتا چاہ تیے - اس کے ساتھ سانھ تمام دوکانداروں اور فیکڈری والوں کو یہ هدایت هونی جاهگهه که گورنمذت کی طرف سے دائے ہوئے کہمی مہاو ہی اہے <mark>گے</mark> جائیں – اس سے سیلس تھکس کے وصول کرنے میں آسانی ہوگی اور انکم کا بھی ٹھیک پاتھ چل جائے کا - اور انکم ٹیکس تیپارٹملٹ کی جو حالت ہے وہ بھی جھھی تد رہے گی اس لئے حکومت کے ساملے ميرا يه سجيشن هے که کيش مهمو حکومت کی طرف سے جاری کیے جائهن تاکه صحیم معلون مین سب بانوں کی جانبے ہو سکے -

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اس کے بعد میں ایک چیز کا اور ذکر کرنا چاهتا هوں - ابھی بحث کے درمیان سدهیرگبوش صاحب نے قیفنس کا ایک معامله شاوے ساملے پیش کیا - اسے سن کر مجھے ہوی هیرت هوئی - انہوں نے بتایا که رشین پانلیت همارے هوائی جہازوں کو چاا رہ هیں -میری سنجه میں نہیں آیا که یه کیسے هو سکتا هے که دوسری جگه کے چائلیٹس بلا کو هم ان سے کام لیس -اس کے معلی تو یہ ہوئے کہ عمارے آدسی اس قابل نہیں میں ورنه اگر اس قابل هيي تو ولا خود کيوں نهيين چلاتے هیں - میں سمجهتا هوں که همارے دوست کی یہ خبر فلط ہے -प्रो० मुकुट बिहारी लाल: ग्रगर

عبر مطهو اعقاد هاه : عبر عبر الله عبر

دوسری چیز میں یہ کہنا چاھتا ہوں کہ پرموشن کے متعلق یہاں کہا گیا - میں یہ کہوں کا کہ ملتری کے معاملات کو ہمیں زیادہ قسکس نہیں کونا چاھئیے - ملتری میں قسیلن کی بڑی ضرررت ہے اور ہمیں اس کو قائم رکھنا ہے - بہت سی چیزیں جو کہ ہمارے سول آفیسوس کے ساتھ چلتی ہیں وہ ملتری میں نہیں

چل سکتی هیں - ملتری کے تعام معاملات کو هم يہاں لانے لکيں گے ارر ان کو اوپن کرنے لگیں گے تو میرے خیال میں یہ همارے کنڈری کے لئے مداسب نہیں ہوگا - وہاں پوموشن اور اپوآتمذی کے لئے ایک کیٹی ہے جس کو کہ کیپلٹ کیٹی کہتے میں اور اس کے اندر معاربے پرائم منستر هیں اور هوم منستر پنت جي جن کا که ايهي انتقال هوا ھے وہ بھی اس کے اندر تھے تو ان دو ہوی شخصیتوں کے سانھ ڈیفلس مدستر صاحب کام کرتے ھیں اور سب کی صلح سے نعی سب پرموشن وفیرہ هوتے هيں - تو جب تک هم پلدت جواهر لال جي كو اپنا ليدر مانتے هيں اور جب که پنڌت پنت جي ايسے ہوے آدمی اس کمیٹی میں تھے تو هم یہ هرگز سمجھلے کے للے تیار نہیں هیں کہ کہیں بھی کوئی انجسٹس ھوتی ھوگی اور کسی کے دیکھلے میں اگر کہیں کوئی انجسٹس معلوم بھی هوتی هے تو میرے خیال میں همیں یہ سمجھنا چاہئے کہ ملک کے لئے یہی مفید ہوگا جو که ان لوگوں نے کیا ھے - پرموشن صرف سیدارتی پر ھی نہیں ہوتا ہے - ہمارے صلک کے جو لیدر هیں اور جو گورنمات کے لیدر هیں وہ بھی اچھی طرح سے سعجه سكتے هيں كه كون آدسى بهتر هے اور کس کو توقی دیں اور کس کو توقی نه دين - يه ملك كي قسمت كا سوال

دیکھیں گے کہ کیا بات تھی۔ میں خود

هے، دینهنس کا سوال هے اور یه بوا نازک مسئله هے - تو يوائم منستر اور هوم منستر جس کمیٹی کے میمبر هوں اس کمیٹی کے بارے میں کوئی شبہ ظاہر کونا سورے خیال میں مناسب نہیں - 4

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آخر میں میں آپ سے ایدملسٹریشن کے متعلق جوم کہنا چاھتا ھو -ملک میں ایڈمنسٹریشن کی جو حالت هو رهی هے ولا بہت بہتر نہیں ھے - همارے فائللس منستر صاحب جو که اس وقت بهان وجود هين ولا صوف فالللس ملسار عي لهين هين بلکہ ملک کے ایک بہت ہوے لیڈر بھی هيں اس لئے ميں ان کی توجه اس طرف دلاتا هوں که ایدماستریشن کی جو حالت ہے اس کے اوپر ولا غور کریں-جب ولا بمبئى مين عوم ملستر ته تب انہوں نے وہاں بہت کچھ کیا تبا اور يه قابل فخر بات تهي که ومان جو مائفاریتیز تهیں اور جو دوسرے لوگ تھے ولا سب خوص تھے - میں سمجهتا هوں که ولا اس معامله میں بھی ایلی ا رائے دیکو ملک میں وو دوسرے صوبوں میں اپنی بات چلائیں گے -اس وقت جملهور کے واقعات کے بارے میں زیادہ کچھ کہذا نہیں چاھتا ھوں - جبلپور کے واقعات کی تفصیل میں نہیں جاوں کا کیونکہ جبے مقرر ھوئے ھیں اور پارلیمنت کی ایک کبیتی بھی وہاں گئی ہار وهاں گیا هوں اور میں نے دیکھا ہے -میں اس وجہ سے اس کو نہیں کہتا هوں که میں مسلمان هوں بلکه ایک هددرستانی کی حیثیت سے کہنا جاهتا هوں که وهاں جو کمچه هوا وہ بوی شرم اور افسوس کی بات هوئی - یه کیا حالت هے که آج کہیں پر لفکوسٹک بنا پر فساد ہوتا ہے تو کہیں پر ريليم س بنا ير فساد هوتا هے - اگر ایسا هرتا رها تو پهر ملک کی حالت کیسے بہتر ہوگی اور کیسے کوئے فائیو ایر پالن چلے کا - جب لوگ پریشان عوں کے اور لوگ دوسرے کاموں میں لکے رهیں گے تو پہر ترقی کا کم کیسے ھوگا - جب لوگ ان کے رہے عیبلیٹیشن میں هی لگ جاتے هیں اور تمام مقدمات کے کاموں سیں لگ جاتے هیں تو پهر اور کام کیسے هوگا - اس لئے ضرورت اس بات کی ہے کہ استرانگ طویقه سے سنتول گورنمنت اس چيز کو څتم کوے - صرف استيت گورنمنت پر هی اس کیلئے بهروست میں كرنا چاهيئے - خود سنتول گورنمنت كواستيت گورندنتس پر كوى نظر رکھنی چاھٹھے اور ھمارے جو بوے بوے مدستو هیں، فائننس منستر هیں ان کو خود جا کر دیکھڈا چاهئیے که اگر استیت اپنی دمهداری میں کہیں فیل ہو رھی ہے تو استرانگ ههذ . سے وهال ان پر ایکشن لینا چاھئیے - صرف یہ سوچ کرکے كه لا ايند أرقر استهت سبجهكت م اس لئے اس کو اسٹیمٹ گورنمنٹ پر جهور دين ميرے خيال مين ٿهيک [سيد مظهر امام]

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نہیں ہے - اب وقت آگیا ہے که اس چيز کو آپ ايے هاته مدن لين اور استیت گورنستس کے اوپر نه چهوريس اور ان پر کوي نظر رکهيس -اس کے لیے اگر قانوں میں تبدیلی کی ضرورت هو تو قالون مهن تبديلي بهي کر سکتے ہیں اور اس کے لئے ملک آب کا ساتھ دے کا کیونکھ ملک کی بھائی کے لئے، ملک کی ترقی کے لئے سب سے یہ ی چیز ہے من . روثی دینے سے پہلے یہ ضروری فے که آپ لوگوں کو اسن دبیں - هر ایک انسان امن چاهتا هے - اس کو پہلے آپ امن دیجئے پھر اس کے بعد اس کی روٹی ، نوکری اور سروس كا خيال كيجائے - اس کے لئے میں ایک سجیشن رکھا چاهتا هوں _ ا ب پر فائننس منستری کوہ تمام مذسٹاریؤ کو اور ھاوس کے جو سيران هوں ان کو غور کرنا چاھئیے۔ وہ یہ ہے کہ ھر گاؤں سین اور هر متحله میں اور هر شهر میں اس کے لئے ایک ایک یونٹ بنائیں۔ جس طرح سے جگه جگه ﴿ تُهالَي هوں اسی طرح سے گاؤں، ستطے اور شہر کے يونت هون اور جو لفكوستك ماثفاريتي ھے یا ریلیجس مائلاریٹی ھے اس کی حفاظت کی ذمهداری اس یونت کی مجارتی کمیونتی پر دال دیں -میجارتی پر یه اسهانسبلتی قالی جائے که اس کے بہاں جو ریلیجس مائداویتی ھے اِس کی حفاظت تم کو کرنی ھوگی اور تمہارے پروڈیکشن آمیں ھی هم ان کو دیتے هیں - اگر کوئی مکان جلایا گھاء اگر ان کے گھروں کو

لوتّا گیا یا ان کو سارا گها تو اس کے لئے تم رسپانسیل هوگے - خوالا وهاں هادو هورج مسلمان هونء سكه هونء كرشچين هون، كوئي بهي هون، جس جگه جس گاؤن مين، جس يونت میں جو سیجا ہی هو اس کے اوپر یه ذمنداری هو - آپ اس کے لئے ایک قانون بنا دیس اور ان کو رسیانسیل قوا فین که ولا اسے سے کمزور کو امیں ستائیں گے اور ته انہیں کسی دوسوے کا متانے دیں گے۔ آپ کی ملٹری اور پولیس تو ھے ليكن ولا بعد كي چهز هے - اگر يه صوت کی جائے تو میرا خیال ہے که ملک کے اندر امن قائم ہو جائے کا أور ايسا بهائي چاره قائم هو جائيكا كه پھو اس طرح کے رائقس کھیں نہیں ھو سکیں گے اور ہم تمام دنیا کے لگے ایک مثال ہوں کے کیونکہ اور ملکوں مهن بہت سی جگه مالناریٹی کے پرابلم هيل اور ان الملكول ميل ولا سالو نہیں ہو پائے میں - میں نے اس کو بہت مختصر طور سے کہا ہے۔ اكر هماري فائللس منستر ماهب چاهیں گے : و ان کو بتاؤں کا که کس صورت سے اس کو ورک آوے کھا جا سكتا هے - اگر يه صورت اختهار کی گئی نو ملک کے اندر اس قائم هو جائيمًا - ورنه آج حالت يه هے كه آب يہاں هے تو كل وهاں اور پرسوں وهار ہے اور اس طوح ملک کی اتنی زیادہ پریشانی ہے کہ اجس کی 2661

کوئی اذنہا نہیں ہے - اس سے
زیادہ میں اس وقع بولنا نہیں چاھتا
ھوں اور ان الفاظ کے ساتھ آپ کے
بجع کو سپورے کوتا ھوں -

†[सैयद मज्जहर इमाम (बिहार) : हिप्टी चैयरमैन साहब, मैं इस बजट पर कुछ अर्ज करना चाहता हूं। कब्ल इसके कि मैं कुछ अर्ज करूं, मैं फाइनेन्स मिनिस्टर साहब को जरूर मुबारकबाद दूंगा।

उन्होंने जो बजट पेश किया है, उसमें शक नहीं कि बाज अखबारों में, पब्लिक में और इस हाउस में भी इस बात की चर्चा हुई है कि जो टैक्सेज लगाये गये हैं वह मुनासिब नहीं हैं। मगर मेरा यह खयाल है भीर में हमेशा इस खयाल का भादमी रहा हं कि जब हम मुल्क के अन्दर इतने बड़े बडे प्लान बनाने जा रहे हैं भौर भपनी गवनंमेंट से यह कहते हैं कि तुम इतने बड़े बड़े प्लान भपने मुल्क के मन्दर चलाभी, तो उसी वक्त हमें यह सोच लेना चाहिये घौर समझ लेना चाहिये कि हमें धौर टैक्स देना होगा। गवर्नमेंट से सिर्फ यह कहना कि तुम बाहर से कर्ज लेकर हमारी इतनी बड़ी बड़ी योजनाएं चलाग्रो और मुल्क के ग्रन्दर टैक्स न लगाग्रो, यह मेरे खयाल में मनासिव बात नहीं होगी । इस लिहाज से देक्स जो लगे हैं उनकी में मुखालिफत नहीं करता । मगर मझे अपनी हुक् मत से जो कुछ कहना है वह यह है कि हमारी हुक्मत एक तरफ तो टेक्स लगाती है, लेकिन दूसरी बरफ यह नहीं देखती कि टेक्स लगाने से मार्केट के अन्दर कीमत कितनी बढ़ जाती हैं। गर्वनमेंट ने टेक्स लगा दिया भीर हमने यह समझा कि गवर्नमेंट ने रुपये पर एक पैसा टैक्स लगाया है या गवर्नमेंट हमसे रुपये पर एक पैसा नेती है। मगर हमारा सरमायादार श्रीर बढ़े बड़े ताजर हमसे रुपये पर एक श्राना और दो भाना वसूलते हैं। हुक्मत कोई

इस तरफ तवज्जह नहीं देती 1 8 मैं टैक्स से नहीं घबराता। मैं घबराता हं उन सरमायादारों से, जो चीजों की कीमतें बढ़ा देते हैं। अब आप देखिये कि टैक्स लगेगा पहली अप्रैल से, लेकिन कीमतें पहले से ही बढ़ गई हैं। मुझे अफ़सोस के साथ कहना पड़ता है कि हुकुमत के पास कोई ऐसी सुरत नहीं है, जिससे इसको रोका जा सके। दो साल हुए मैंने इसी हाउस में यह अर्ज किया था। कि हमें प्राइसेज पर कन्ट्रोल करना होगा धौर यह देखना होगा कि मार्केट में चीजों के दाम ज्यादा न बढ़ने पावें। आज हालत यह है कि टेक्स बढ़ा एक पैसा भीर कीमत बढ़ी आधा आना। भगर हक् मत हमसे टैक्स लेती है, तो हमें टैक्स देने के लिये तयार है मगर दूसरी तरफ हुक्मत का यह भी फर्ज है कि वह कीमतों को न बढ़ने में हुमारी मदद करे । गवर्नमेंट सरमायादारों को रोके, ताकि वह मनमाने तरीके से कीमतें न बढ़ा सके।

General Discussion

दूसरी बीज में यह अर्ज करूंगा कि टैक्स तो बढ़ाया जाता है मामूली मामूली बीजों पर और फिर टैक्स बढ़ने के बाद पिल्लक में खलफ़शार होता है। मैं खासकर फाइनेन्स मिनिस्टर साहब से कहूंगा कि भाप अपने इन्कम टैक्स डिपार्टमेंट को रिआर्यनाइच करने की कोशिश करें और यह देखें कि मुल्क के अन्दर इन्कमटैक्स सही तरीके से बसूल हो रहा है या नहीं। भाज मैं यह देखता हूं कि हमारे मुल्क के भन्दर करीब नौ लाख इन्कमटैक्स पेयर हैं। ४० करोड़ की जहां पोपूलेशन हो वहां इतने कम इन्कमटैक्स देने वाले हों तो इसके माइने यह हैं कि मही तरीके पर इन्कमटैक्स वसूल नहीं किया जा रहा है।

इसके धलावा धाप यह देखेंगे कि जो फरोड़पति हैं बड़े बड़े सरमायादार हैं वह पहले कितना टैक्स दे रहे थे धौर धव कितना दे रहे हैं। धगर इसमें धाप कभी देखें तो धाप

^{†[]} Hindi transliteration.

[सैयद मजह द्रमाम]
यह समझे कि वह सही तरीके पर टैक्स नहीं
दे रहे हैं। जब पये में तेरह आने के करीब
उनको टैक्स देना पड़ना है, तो फिर वह दूसरे
कारोबार कहां से करते हैं और उसके लिए
कहां से रुपया लाते हैं।

दूसरी बात मैं यह कहना चाहता हूं कि उस दिन मिस्टर भूपेश प्राइवेट, विजनेस मैन जो श्रपने मुलाजमीन को सेलरी देते हैं, उस पर सीलिंग लगाने के लिये बिल लाये थे. किन मैं उस वक्त इस पर बोल नहीं सका था। श्रव में यह जानना चाहता हूं कि गवनेमेंट की फैक्ट्रीज में मुलाजमीन को जो सेलरी मिलती है, उससे ज्यादा सैलरी बड़े बड़े विजनेसमैन अपने मुलाजामीन को कहां से देते हैं। वह अपने मुलाजमीन को पांच छ: सौ रुपये का स्टार्ट देते हैं भौर उसके साथ मोटर देते ह, बंगला देते हैं जो ग्राप भपने श्राई० सी० एस० ब्रोर आई० ए० एस० अफ़सरों को भी नहीं देते हैं। इसके माइने यह हैं कि वह ज्यादा से क्यादा प्रोफ़िट ले कर भ्रपने मुलाजिमों को तत्रस्वाहें देते हैं। हमारी हुकुमत इस तरफ तव-ज्जह नहीं देती है। मैं समझता हूं कि गवर्नमेंट को इस बात का कन्द्रोल करना पड़ेगा कि बह लोग जयादा से ज्यादा प्रोफिट न ले सकें। सरमायेदार यह कहते हैं कि हमने इतने महीना पर मैनेजर रखा है श्रीर इमारा इतना खर्च हथा है भीर गवनींमेंट इतना रुपया छोड़ दे। मैं समझता हं कि इक्सत को उनसे कहना चाहिये कि तुम इस तनस्वाह पर मैनेजर नहीं रख सकते। क्योंकि ग्रगर तुम इतनी तनस्वाह पर रखते हो, तो इसन प्राइसेंब बढ़ जायेंगी भीर जब प्राइसेज बढ़ जायेंगी, तो पब्लिक को बकलीफ होगी। तो मैं फाइनेन्स मिनिस्टर साहब की तवज्जह इस तरफ दिलाना चाहता हुं कि आप एक तरफ 'हमसे टैक्स लें, मगर इसरी तरफ आप ज्यादा से ज्यादा मुनाफा करने बाले इन सरमायेदारों को भी रोकों।

इस सिल्सिले में यह भी में अने कहागा कि भाग इन्कमटैक्स डिपार्टमेंट की पूरी जांच करें । इस्कमनटैम डिपार्टमेंट कितने रुपये का नोटिस इस्य करते हैं और फाइनल उनका कितना रुपया आता है। ये दोनों लिस्ट्स अगर आप फाइनैंस सिनिस्ट्री में मंगवायें, तो भ्रापको पता चल जायेगा कि अगर वह १०० रुपये का नोटिस इस्य करते हैं, तो चालीस पचास रुपये का फ़ाइनल करते हैं। इसके माइने यह है कि उनका भ्रन्दाजा ठीक नहीं होता । इसको भी हुक्मत को देखना है। इससे हुक्मत को पता चल जायेगा कि क्या लुपहोल इस डिपार्टमेंट में चल रहा है। इसीलिये दो साल पहले मैंने यह अर्ज किया था कि तमाम दुकानों धौर फैक्टरियों के लिये गवर्नमेंट की तरफ से केश-मिमों इध्य होने चाहियें। इन पर गवर्नमेंट की मोहर ग्रीर नम्बर होना चाहिये। इसके साथ साथ तमाम दुकानदारों भ्रौर फैक्ट्री वालों को यह हिदायत होनी चाहिये कि गवनंमेंट की तरफ से दिये हुए केश-मिमों ही इक्ष्य किये जायें। इससे सेल्स टैक्स के वसूल करने में ब्रासानी होगी ब्रौर इन्कम ना भी ठीक चल जायेगा । ग्रीर इन्कमटैक्स डिपार्टमेंट की जो हालत है वह भी छवी न रहेगी। इसलिये हक्मत के सामने मेरा यह सजेशन है कि केश-मिमो हक्मत की तरफ से जारी फिये जायें, ताकि सही माइनों में सब बातों की जांच हो सके।

इसके बाद मैं एक चीज का और जिक करना चाहता हूं। अभी बहस के दरमियान सुवीर घोष साहब ने डिफेंस का एक मामला हमारे सामने पेश किया। इसे सुन कर मुझे बड़ी हैरत हुई। उन्होंने बताया कि रिशयन पाइलट हमारे हवाई जहाजों को चला रहे हैं। मेरी रामण में नहीं आया कि यह कैसे हो सकता है कि दूसरी जगह के पाइल इस बुला कर उनसे हम काम नें। इसके

माइने तो यह हुये कि हमारे आदमी इस काबिल नहीं हैं, वरना अगर इस काबिल हैं, तो वे खुद क्यों नहीं चलाते हैं ? मैं समझता हं कि हमारे दोस्त की यह खबर गलत है।

Budget (General)

प्रो**० मुकुट बिहारी लाल: ध**गर यह सही होगी, तो आप क्या समझेंगे ?

सैयद मजहर इमाम : मेरा यह खयाल **है कि कोई ऐ**सा नहीं कर सकतायायह तब ही ममिकन है, जब हमें ऐसी कोई जरूरत हो।

दूसरी चीज मैं यह कहना चाहता है कि प्रमोशन के मुतल्लिक यहां कहा गया। मैं यह कहंगा कि मिलिटरी के मामलात को हमें ज्यादा डिस्कस नहीं करना चाहिये। मिलिटरी में डिसिप्लिन की बड़ी जरूरत है श्रीर हमें इसको कायम रखना है। बहत सी चीजों, जो हमारे सिविल ग्राफीसर्स के साथ चलती हैं वह मिलिटरी में नहीं चल सकती है। मिलिटरी के तमाम मुख्रामलात को यहां लाने लगेंगे धौर उनको स्रोपिन करने लगेंगे, तो मेरे खयाल में यह हमारे कण्टी के लिये मनासिब नहीं होगा । वहां प्रमोशन श्रीर एपाइण्टमेंट के लिये एक कमेटी है, जिसको कि कैबिनट कमेटी कहते हैं भ्रौर उसके श्रन्दर हमारे प्राइम मिनिस्टर हैं और होम मिनिस्टर हैं। होम मिनिस्टर पंन्त जी, जिनका कि ग्रमी इन्तकाल हुन्ना है वह भी इसके अन्दर ये और **इन दो वड़ी श**िसयतों के साथ डिफेंस मिनिस्टर **साहब काम करते हैं धौर सबकी सलाह से**ं ही सब प्रमोशन वर्गरा होते हैं। तो जब तक हम पं० जवाहरलाल जी को ग्रपना लीडर मानते हैं भीर जब कि पं० पन्त जी ऐसे बड़ें भादमी इस कमेटी में ये, तो हम यह हरगिज समझने के लिये तैयार नहीं हैं कि कहीं भी काई इनजस्टिस हुई होगी धौर किसी के देखने में घ्रगर कहीं कोई इनजस्टिस माजूम भी होती है, तो मेरे खयाल में हमें

समझना चाहिये कि मुल्क के लिये यही मुफीद होगा कि जो कि इन लोगों ने किया है। प्रमोशन सिर्फ सीनियोरिटी पर ही नहीं होता है। हमारे मुल्क के जो नीडर हैं भ्रौर गवर्नमेंट के लीडर हैं, वह भी ग्रच्छी तरह से समझ सकते हैं कि कौन आदमी **बे**हतर है और किसको तरक्की दें अपीर किसको तरक्की नदें। यह मुल्ककी किस्मत का सवाल है, डिफेन्स का सवाल है भौरयह बड़ानाजुक मसलाहै। तो प्राइम मिनिस्टर श्रीर होम मिनिस्टर जिस कमेटी के मेम्बर हों, उस कमेटी के बारे में कोई शुबहा जाहिर करना मेरे स्याल में मुनासिब नहीं है।

आखिर में में ग्रापसे एडमिनिस्ट्रेशन के मुतल्लिक कुछ कहना चाहता हुं। मुल्क में एडमिनिस्ट्रेशन की जो हालत हो रही है, वह बहुत बेहतर नहीं है। हमारे फाइनेन्स मिनिस्टर साहब जो कि इस वक्त यहां मौजूर हैं, वह सिर्फ फाइनेन्स मिनिस्टर ही नहीं हैं, बल्कि मुल्क के एक बहुत बड़े लीडर भी हैं इसलिये में उनकी तबज्जह इस तरफ दिलाता हं कि एडिमिनिस्ट्रेशन की जो हालत है, उसके ऊपर वह ग़ौर करें। जब वह बम्बई में होम मिनिस्टर थे, तब उन्होंने वहां बहुत कुछ किया था धीर यह काविले फ़ख बात थी कि वहां जो माइनोरिटीज थीं और जो दूसरे लोग घे वह सब खुश थे। मैं समझता हूं कि वह इस मामला में भी अपनी राय दे कर मुल्क में और दूसरों सूबों में ग्रपनी बात चलायेंगे। इस वक्त जबलपुर के वाकयात के बारे में मैं ज्यादा कुछ कहना नहीं चाहता हूं। जब्दलपुर के वाकयात की तफसील में मैं नहीं जाऊंगा; क्योंकि जज मुकरंर हुए हैं भौर पालियामेंट की एक कमेटी भी वहां गई है और वह देखेंगे कि क्या बात थी। में खुद वहां गया **हूं भी**र मैंने देखा है। मैं इस वजह से इसको नहीं कहता हं कि मैं मुसलमान हं बल्कि एक

संयद मजहर इमाम] हिन्द्स्तानी की हैसियत से कहता हं कि वहां जो कुछ हुआ है, वह बड़ी शर्म और अपुसोस की बात हुई। यह क्या हालत है कि आज कहीं पर लिग्विस्टिक बिना पर फिसाद होता है, तो कहीं पर रिलीजस विना पर फिसाद होता है। यगर ऐसा होता रहा, तो फिर मुल्क की हालत कैसे बेहतर होगी और कैसे कोई फाइव ईयर प्लान चलेगा? जब लोग परेशान होंगे और लोग दूसरे कामों में लगे रहेंगे, तो फिर तरक्की का काम कैसे होगा ? जब लोग इसके रिहैबिलिटेशन में ही लग जाते हैं घौर तमाम मुकदमात के काम में लग जाते हैं, तो फिर भीर काम कैसे होगा। इसलिये जरूरत इस बात की है कि स्ट्रॉॅंग तरीके से सेंट्रल गवर्नमेंट इस चीज को लत्म करे। सिर्फ स्टेट गवर्नमेंट पर ही इसके लिये भरोसा नहीं करना चाहिये। खद सेंद्रल गवर्नमेंट को स्टेट गवर्नमेंटस पर कडी नजर रखनी चाहिये और हमारे जो बढ़े बड़े मि नस्टर हैं. फाइनेन्स मिनिस्टर हैं, उनको बद जा कर देखना चाहिये कि ग्रगर स्टेट अपनी जिस्मेदारी में कहीं फोल हो रही है तो, स्ट्रींग हैंड से वहां उन पर एक्शन लेना चाहिये। सिर्फ यह सीच कर कि ला एंड आवंर स्टेट सबजेक्ट है, इसलिये इसकी स्टेट गवर्नमट पर छोड़ दें, मेरे ख्याल में ठीक नहीं है। अन वक्त था गया है कि इस चीज को आप अपने हाथ में लें भीर स्टेट गवर्नमेंट्स कै ऊपर न छोड़ें भीर उन पर कड़ी नज़र रखें। इसके लिये धगर कानन में तबदीली की जरूरत हो, तो क़ानुन में तबदीली भी सर सकते हैं भौर उसके लिये मुल्क भ्रापका साथ देगा; क्योंकि मुल्क की भलाई के लिये मुल्क की तरक्की के लिये सबसे पहली चीज है भगन । रोटी देने से पहले यह जरूरी है कि आप लोगों को अमन दें। हरेक इन्सान धमन बाहता है। उसको पहले आप अमन वीजिए फिर उसके बाद उसकी रोटी, नौकरी श्रीर सर्विस का खयाल कीजिए। इसके

निये मैं एक सजेशन रखना चाहता हं, उस पर फाइनेन्स मिनिस्टी को और तमाम मिनिस्टीज को और हाउस के तमाम मेम्बरान हैं, उनको ग़ीर करना चाहिये। वह यह है कि हर गांव में धीर हर महल्ले में ग्रीर हर शहर में इसके लिये एक एक यनिट बनायें। जिस तरह से जगह जग इथाने हैं, उसी तरह से गांव, महल्ले भीर शहर के युनिट हों भीर जो लिग्विस्टिक माइनोरिटी है और रिलीजस माइनोरिटी है, उसकी हिफाजत की जिम्मे-दारी इस युनिट की मेजोरिटी कम्युनिटी पर हाल दें । मेजोरिटी पर यह रेसपान्सी-विलिटी डाली जाये कि उसके यहां जो रिलीजस माइनोरिटी है, उसकी हिफ़ाजत तुम को करनी होगी और तुन्हारे ब्रोटेक्सन में ही हम उनको देते हैं। और कोई महान जनाया गया, उनके भ्रमर घरों को लटा गया या उनको मारा गया, तो उनके लिये तुम रेस-पान्सीबिल होगे । स्वाह वहां हिन्दू हों, मसलमान हों, सिक्ब हों, किविचयन हों कोई भी हों, जिस जगह, जिस गांव में, जिस यनिट में जो मेजोरिटी हो उसके ऊपर यह जिम्मेदारी हो । आप उसके लिए एक कानन बना दें और उनका रेशपान्सीबिल करार दें कि वह अपने से कमजोर को नहीं सतायेंगे और न किसी दूसरे को सताने देंगे। आपकी मिलिटरी और पुलिस तो है, लेकिन वह बाद की चीज है। अगर यह सुरत की गाये, तो मेरा खयाल है कि मल्क 🔆 अन्दर भ्रमन कायम हो जायेगा । श्रीर ऐसा भाई-चारा कायन हो जायेगा, फिर इस तरह से रायट्स महीं नहीं हो सकेंगे और हम तमाम दुनिया के लिये एक मिसाल होंगे; वयोंकि भीर मुल्कों में बहुत सी जगह गाइनोरिटी के प्रोबलम हैं भीर उन मल्कों में वे सोल्व नहीं हो पाये हैं। मैंने इसको बहुत मुस्तिसर तीर से कहा है । अगर हमारे काइनेन्स मिनिस्टर साहब चाहेंगे, तो मैं उनको बताऊंगा कि किस सुरत से इसको वर्कआऊट किया जा सकता है। अगर यह सुरत अख्तियार की

गई, तो मुल्क के अन्दर अमन कायम हो जायेगा वरना आज हालत यह है कि आज यहां है, तो कल वहां है और परसों वहां है। और इस सरह मुल्क को इतनी ज्यादा परेशानी है कि जिसकी कोई इन्तहा नहीं है। इससे ज्यादा में इस वक्त बोलना नहीं चाहता हूं और इन अल्फाज के साथ आपके बजट को सपोट करता हूं।]

बी प्यारे लाल कुरील 'तालिब' (उत्तर बदेश): उपसभापति जी, मेरी बोलने की को पहले स्वाहिश थी, यह धव जाती रही। स्वह ११ बजे से में यहां पर भपनी सीट पर **बैठा रहा हुं भीर** इन्तजार **क**रता रहा हुं कि मुझे धब मौका मिलता है, धब मौका मिलता है। मैं लंच के लिये भी नही गया और मैंने एक गिलास पानी भी नहीं पिया। भवा में क्या बोलूं? भें बोशलिस्ट पार्टी की नुमाइंदगी करता है यौर में यहां उसका मकेला मेम्बर हं। मेरी पार्टी के साथ घौर मेरे साम ग्रगर ऐसा रल्क होगा, तो मैं भी जानता है कि मैं किस **घरह से इस सदन** में मुसीबत पदा कर सकता हं। मैं भ्रापसे निवेदन करूंगा कि मझे समय पर बोलने का मौका दिया जाये, धौर हर मसले पर बोलने दिया जाये। पिछली वफा में रेलवे बजट पर बोलना चाहता था। तीन दिन तक लगातार बैठे रह कर धाखीर में मुझे मजबर हो कर जाना पड़ा। मैं कई दिनों से हाउस में बैठा रहा ह लेकिन मुझे बोलने का मौका नहीं दिया गया है। अब जब कि मैं मायस धीर बेजार हो चका हं तो मुझे बोलने के लिये कहा गया है। माइंदा के लिये, उपसमापति जी, इस बात **ना** खयाल रहा जावे।

MR. DEPUTY CHAIRMAN: He is the only Member of his party.

भी प्यारे लाल कुरील 'तालिब': जो नचट तजावीज इस सदन के सामने रखी गयी हैं, उनको देखते हुए मुझे तो यह सोचना

पड़ता है कि भाया यह एक जम्हरी बजट है या किसी इम्पीरियलिस्ट हक् मत का बजट है ? धगर इस बजट पर इस बजट के तजा-बीज पर गौर करें भौर भ्रच्छी तरह से गौर करें, तो मालूम होगा कि जिस तरह का पंग्रेजी हक् मत में हमारा इक्तसादी निजाम या. बिल्कुल उसी तरह का श्राजकल भी इक्त-सादी निजाम है। हमारे इक्तसादी निजाम में किसी तरह की भी कोई बुनियावी तब्दीली नहीं भाई है। जिस तरह से श्रंग्रेजी हक्मत में बजट पेश होते थे, उसी तरह से भाज एक आजाद हुक्मत में भी हमारे सामने उसी किस्म का बजट पेश किया जा रहा है। आजादी से पहले इस देश के धन्दर गरीबी थी, धाजादी से पहले लोगों के तन-बदन पर कपड़ा नहीं था, आजादी से पहले बेकारी थी, घौर माज भी, माजादी के मिलने के बाद भी, हमारी जनता के धन्दर वहीं गरीबी है, वहीं बेकारी है श्रीर वहीं तन-बदन ढांकने को कपड़ा नहीं है। मैं प्रपने मिनिस्टरों से और इस सदन के दूसरी तरफ के जो हमारे मेम्बर हैं, उनसे कहंगा कि वे स्लम एरियाज में जाये, गरीबों की बस्तियों में जायें भौर देखें कि हमारी माताएं धौर बहनें किस तरह से भ्रपने बच्चों का पेट पालती हैं, किस तरह से मिडिल क्लास के लोग, निचले मिडिल क्लास के लोग गजर-बसर करते हैं, किस तरह से तन-बदन ढकने के लिये कपड़ा महस्या करते हैं, किस तरह से उनके पेट में रोटी जाती है। अगर गरीबों की बस्तियों में जायें, तो भापको एहसास होगा कि हमारी मायें, हमारी बहनें भपनी घरमत, घपनी इज्जल बेचने पर मजब्र है। भाप जासते हैं कि कितने ऐसे सदस्य यहां हैं और मुझे तो उम्मीद है कि सदन ने भवसर मेम्बर इस हक़ीक़त को जानते हैं। भाज हमारे इस केपिटल सिटी को ही ले लीजिये, हमारे इस कास्मोपोलिटन सिटी को ले लीजिये, यहाँ क्या हो रहा है ? गरीबों की इज्जत के साथ खेला जा रहा है भौर इसमें हमार। भ्रमीर तबका संडिस्टिक

Budget (General) [श्री प्यारे लाल करीत 'तालिब'] बिलाइट ले रहा है, उनकी इज्जत के साथ . बेलते हए। धाज क्या आप इस वात को नहीं जानते हैं ? हमारे सदन के सभी लोग नानते हैं। हम भी जानते हैं कि क्या हो रहा है ? भापने देश के अधिक हांचे में कौन सी बुनियादी तब्दीली की है. क्या आज जनता के अन्दर गरीबी नहीं है ? क्या आज जनता के अन्दर बेकारी नहीं है ? क्या धाज जनता को तन-वदन हकने के लिये कपहा सस्ता मुहय्या होता है? चीजों के दाम दिन-ब-दिन बढ़ते जा रहे हैं, गिरानी बहती जा रही है। हमारे क्लकं लोगों को देखिये। किस तरह से गजर करते है। धगर आप देखेंगे और गौर करेंग, तो ग्रपाको इस बात क एहसास होगा कि श्राजादी मिलने के बाद भी हमारे इक्तसादी निजाम में किसी किस्म की कोई तबदीली नहीं हुई है। इमारे प्राधिक ढांचे में किसी किस्म की कोई बब्दीली नहीं हुई है। जैसा कि प्राजादी से पहले इक्सतसादी ढांचा था, धार्थिक बाचा था, वैसे ही विल्कुल मन भी मौजूद है। श्रापको ताज्जब होगा कि हमारे केश की दौलत, हमारे देश का सरमाया, ६५ फी-सदी सरमाया, हमारे मुल्क के केवल पांच फी-सदी लोगों के हाथ में है--पांच फी-सदी लोग, जिनको यमीर कहा जा सकता है। उनके हाथ में ६५ फी-सदी सरमाया वेश की दौलत, इकट्रा है। भौर हमारे १५ फी-सदी लोग, गरीब लोग, मुखे लोग, उनके हाथ में मुल्क के सरमाये का सिफं प्र फी-सदी है। अभी भी, घाजादी मिलने के बाद पांच फी-सदी सरमाया उनके हाय में है जब कि उनकी ग्राबादी १५ फी-सदी है। भाप देखें भौर सोचें कि क्या बुनियादी ग्रापिक तब्दीली हुई है देश में, ग्राजादी मिलने के बाद ? कौन-सी वनियादी तब्दीलियां हो गयी हैं ? बजट के वारे में तरह तरह की बातें यहां कही गयी हैं। किसी ने कहा मर्डरस बजट है, किसी ने कहा पिकपाकेट बजट है,

बहत से लोगों ने कहा काला बजट है। मैं

तो कहंगा यह खटमली बजट है। जैसे सटमल गरीव यादिमयों का खुन चसता है, श्वटमल हमेशा गरीब लोगों के श्रंधेरे श्रीर तंग घरों में पाया जाता है, जैसे कि खटमल गरीबों का खुन चूसता है, वैसे ही यह खटमली बजट श्राज हमारे सामने पेश किया गया है, जो कि सिर्फ गरीबों का खन चसेगा धौर गरीबों पर हमारे इस बजट के खसारे का सारा बोझ पडेगा। सोचने की बात है, श्राप जरा गौर से सोचिए, कि वे लोग, पांच फी-सदी लोग, जिनके पास मल्क का ६४ फी-सदी सरमाया है, उनके ऊपर सिर्फ तीन करोड़ के टैक्स लगाये गये हैं धौर वे ६५ फी-सदी लोग, जिनके पास सिर्फ पांच फी-सदी सरमाया है, उन पर ६८ करोड ६० टैक्स लगे हैं। गौर कीजिये, खुब सोचिया, सीने पर हाथ रखिये. क्या धापने जनता के साथ इन्साफ किया है ? जिनके पास १५ फी-सदी मल्क की दौलत है, उनके ऊपर सिफं तीन करोड़ का टैक्स लगाया है और जिनके पास १ फी-सदी सरमाया है, उनके अपर ६८ करोड के लगभग टैक्स लगाया है। कुछ तो इन्साफ कीजिये। हम तो चाहते हैं कि प्राजाद हकमत है, देश घाजाद हो गमा है, फुछ तो हमारे देश में बनियादी तब्दीली जानी चाहिये, हमारे विचारों के घंदर तब्दीली धानी चाहिये. हमारे कार्यक्रम धीर ऐकान में तबदीली झानी चाहिये। प्रभी भी एक गरीव श्रादमी, जब कभी इस्पोर्ट-एक्सपोर्ट लाइसेन्स के लिये अप्लाई करता है, तब कहते हैं कि वह इस्टेब्लिश्ड एक्सपोर्टर, इम्पोर्टर नहीं है. भगर वह कोई दूसरा काम करना चाहता है, तो उससे कहा जाता है कि तुम्हारे पास बैंक बैजन्स नहीं है। बनियादि तब्दीली पैदा कीजिये अपने विचारों में भीर कुछ ऐसा काम कीजिये जिससे गरीब और श्रमीर में फर्क मिट जाये। एक छोटे भाषसर और बड़े धापसर, छोटे मुलाजिम धीर वड़े मलाजिस में जो फर्क है, वह किसी तरह से कम हो जाये, ताकि हमारा भवाम भी जैन की मांस ले सके। अभी देश में

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कोई बनियादी तल्दीली नहीं घायी है, धभी कोई सोशलियम जैसी चीज दिखायी नहीं दी है, श्रभी कोई सोशल इक्वेलिटी, सामाजिक तया धार्यिक समानता नहीं धाई है। हम किसी भी हालत में इसको जमहरी बजट या समाजवादी बजट नहीं कह सकते।

इसके बाद में यह कह देना चाहता ह कि हमारे जमहरी निजाम में जो धार्विक ढांचा है, उसमें कोई तब्दीली नहीं धायी, मैं यह कहे देता है कि धगर यही हाल रहा तो इस देश में इन्किलाब होगा, एक जबदंस्त इन्किलाब होगा और उसमें जितने भगीर ब्रादमी हैं भौर अफ्तर लोग, जो इस किस्म का बजट पेश करते हैं भीर ग़रीब लोगों के गनों पर छुरी चलाते हैं, वे उस इन्किलाब की लो में हमेशा के लिए तहस- गहस हो जायेंगे। श्रापने चाय पर टैक्स लगाया, जो गरीब आदमी के लिये सबसे सस्ता दिन्क है। धमीर धादनी के पास तो भच्छे धच्छे दिन्तः के साधन हैं। घाप देहात में चल जाइये, गरीव से ग़रीव धादमी भी धाजकल चाय पीता है। चाय पर जितना टैक्स बढा है, काफी पर जितना टैक्स बढ़ा है, उसका बोझ च्यादातर नीचे के तबके के लोगों पर पड़ेगा, मिडल क्लास पर पहेगा। सबसे ज्यादा गरीब भीर लोघर मिडल क्लास के लोगों पर पड़ेगा। इसी तरह से सुपारी है, उसको भी ज्यादातर भिडल क्लास के लोग इस्तेमाल करते हैं। धमीर धादमी के पास खाने पीने की घोर भी बहुत सी चीजें हैं। सुपारी पर भापने क्स लगाया, चाय भीर काफी पर भापने टैक्स लगाया है, जो कि गरीब भादमी की बकान दूर करने घोर उसको योड़ी बहुत तफरीहदने की चीजें हैं। बड़े बड़े भादिमयों के पास तो भाला भीर कीमती दिन्क्स पीने के लिये हैं, झाम लोगों के पास तो ये द्वी चीजें हैं श्रीर आपने इन पर टैक्स लगा कर गरीकों का सन चुसा है।

 सी तरह तम्बाक् का स्वास भाता है। जो लोग बीडी इस्तेमाल करते हैं वे भी गरीब

वर्ग के धादमी ही होते हैं। सिगरेट तो मालदार भादिमयों के पीने की चीज है। तो गरीब लोग ज्यादातर बीडी का इस्तेमाल करते हैं। बीडी पर टैक्स लगने से गरीब नोगों पर ही धसर पड़ेगा। मिद्री का तेल में लीजिये। मिट्टी का तेल ज्यादातर देहात में इस्तेमाल होता है धीर इस पर टैक्स लगाने का सबसे ज्यादा ग्रसर गरीब सबके पर पड़ता है। रात को घर में जलाने के लिए घर घर में इसका इस्तेमाल होता है। मिडल बलास के लोग स्टोव में धौर जहां विजली नहीं होती है, वहाँ घपने घरों में मिट्री के तेल से ही काम लेते हैं। भापने देखा होगा मिडल बलास के सोग जब पिकनिक के लिये या कहीं बाहर जाते हैं, तो मिटटी के तेल से स्टीव में खाना बनाते हैं। धनीरों की बात छोड़ दीजिये, उनका तो हर काम बिजली से चलता है, खाना भी बिजली से ही बनाते हैं। इसी तरह आपने दियासलाई पर टैक्स लगाया है, लेकिन वे लोग मशीन से, लाइटर से, माग स्लगाते हैं, जो कि हर वक्त उनकी जेब में रखा रहता है। तो दियासलाई के ऊपर टैक्स का वैसा भी गरीब भादमी पर पड़ेगा। इसी तरह धापने वनस्पति पर टैक्स लगा दिया है। धमीर धादमी तो मक्खन खाते हैं और बढिया देसी घी भी देहातों से मंगा लेते हैं, दो छटांक, एक छटांक रुपये का मिलेगा, तो भी वे खा सकते हैं। गरीव भादमी सरसों का तेल भीर वनस्पति इस्तेमाल करते है। धभी बजट प्रयोजल्स से पहले जो छोटा हालहा का डिब्बा घाता या, वह ३ र० ८१ पैसे में पाता था, पभी देखते देखते ही उसके दाम इ ६० १४ पैसे हो गये और यहां ४ ६० में बाजार में विक रहा है। सरसीं का तेल ३ रुपये सेर बिक रहा है। क्या यह कोई इन्साफ है? विजली के सामान को भी से भीजिए। शहरों में सभी लोग विजली का सामान इस्तेमाल करते हैं। इयर तो धाप लोग कहते हैं देहात में भी हम हर जगह बिजली लायेंगे, घर घर में विजली होगी

लेंगे, हीटर्स भी लगा लेंगे, रेफिजरेटर भी

लगा लेंगे, लेकिन उनकी हालत पर गौर कीजिये।

[श्री प्यारे लान करीन 'तालिब'] भौर दूसरी तरफ भाप बिजली के सामान पर टैक्स लगाने हैं। एक तरफ धाप इण्ड-स्टियल एक्सपैन्शन की बात कहते हैं, छोटी खोटी फैक्टियों भीर उद्योग बंबों को चलाने के बारे में कहते हैं भीर दूसरी तरक रौ-मैटीरियल पर टैक्स लगाते हैं, बाहर से जो मशोनें भाती हैं, उन पर टैक्स लगाते हैं। थानी, एक तरफ जो काम करते हैं दूसरी तरफ उसके खिलाफ काम करते हैं। धापके कहने धौर करने के ढंग में कोई रैशनेलिएम नहीं है। श्रभी बजट प्रयोजन धाये देर नहीं भीर बाजार में चले जाडए, पन्द्रह, बीस फी-सदी कपड़े के दाम में इजाफा हो गया है। बही ले लीजिए। दही सब लोग रोज खाते हैं। बारह ग्राने सेर मिलता था, इस वक्त एक इपये सेर मिल रहा है। दुध ले लीजिये, वृध में कितना फर्क पड़ गया, बारह धाने सेर व्य मिल रहा है। को-आपरेटिव सोसाइटी धापके बगल में है, यह पालियामेंट की को-भापरेटिव सोसाइटी कही जाती है। पहले का जो माल मौजूद है, उसी पर वे लोग प्रापिष्टियरिंग कर रहे हैं, खुब मुनाफा पैदा कर रहे हैं। यह सब क्या है ?

شری ایم - آر - شهروانی (اتر پردیش): دوده دهی پر بعی کها ٹهکس لکا ہے ؟ صرف ٹیکس لکلے ہے۔ هی۔ دام نهیں بچھتے -

†[बी एम० बार० शेरवानी (उत्तर प्रदेश): दूध दही पर भी क्या टैक्स लगा है ? सिफं टैक्स लगने से ही दाम नहीं बढ़ते ?]

श्री पारे ल.ल कुरील 'तालिब' : बह तो श्राप खुद देख रहे हैं। ऐतराज करने से क्या? श्राप ग्रीबों के साथ मिल कर देखिये। श्राप तो मोटरों में घूमते हैं, मोटरों में चलते हैं। जाइये ग्रीबों के घरों में, मिडल क्लास श्रीर क्लकों के घरों में जाइये, मजदूरों के घरों में जाइये। श्राप तो श्रपने यहां कूलर्स भी लगा

†[] Hindi translation

पह तो जमहरी और समाजवादी निजाम नहीं है। हमें तो अपने देश में असली जमहरी निजाम साना है, समाजवाद को लाना है। एक साहब कहते थे कि बजट में कहीं पर "सोशजिज्म" का जिक नहीं थाया । साहब, धाप जो टैक्स लगा रहे हैं, वह कौन-सी टाइप के जमहरी समाजवादी टैक्सेज हैं, ये तो तानाशाही के टैक्सेज हैं। धापने जरा भी एसेन्शियल कमोडिटीज पर, जिन्दगी की जरूरियात की चीजों पर टैक्स लगाया नहीं कि व्यापारियों को, दुकानदारों को मनाफा-खोरी का मौका मिल गया। वे तो जनता का सन चुसने को हमेशा तैयार रहेंगे धौर वे हमेशा ज्यादा से ज्यादा प्राफिटियरिंग करेंगे। स्था वजह है कि धाज सरासर गल्ले के वाम बढ़ रहे है। जलीरा घंदोजी करते हैं बड़े बड़े सरमायादार । इसी तरह देहातों में बड़े बड़े भगीरों ने बड़े बड़े फाम ले रखे हैं, जहां एक खोटे हिस्से पर तो कामिंग करते हैं और बाकी सब वैसा ही पड़ा रहता है। इस तरह से सैकडों बीघे जमीन पड़ी हुई है। जरा टिलर धाफ दी साइल-किसान को भदद दीजिये घौर फिर देखिये कि प्रोडक्शन बढता है या नहीं. श्रभी दाम सस्ते होते हैं या नहीं । एक फंडामेन्टल चेंज लाइये धपने विचारों भीर कामों के भन्दर, तभी इस देश में जमहरी निजाम हो सकता है, वरना इस देश के भन्दर कभी सही जमहरी भीर समाज-बादी निजाम नहीं मा सकता है। सरकारी महक्कमों में वेस्टेज कम कीजिए। एक्सटनेल धफेसं मिनिस्टी में जो बेस्टेज होता है, बाहर एम्बेसीज़ है, पी० हब्ल्य० डी० में जो वेस्टेज होता है, उसको कम कीजिये । यकीलों की धामदनी के जाराये पर नजर रिखये । मैं लुद वकील हुं भीर मझे इल्म है कि ये जो बड़े बड़े वकील हैं वे किस तरह से, किन किन ज़रियों से रूपया बनाते हैं । मैं सभाफी चाहुंगा धपने वकील मैम्बरान से भौर यह कहंगा कि गवर्नमेंट ने कोई ऐसा तरीका नहीं

श्रक्तियार किया कि उनकी भामदनी का सही भन्दाज जनाया जा सके ।

बाप हमारे मल्क के बाक्टरों को ही ी लीजिये। वे भ्राज किलना पैदा कर रहे हैं. क्या धाप इस बात का धन्दाजा लगा सकते हैं? चनका साता देखिये तो दवाओं की करोस्त तो दर्ज है, लेकिन सही फीस का पता नहीं, धौर नया धापने उनकी सही धामदनी का धन्दाचा लगाने की कोशिश की है ? इसलिये मैं कहता हं कि आप इस तरह के लोगों की धामदनी का पता लगाने की कोशिश कीजिये, जो खपा कर रुपया रक्षते हैं। हमारे देश में कितने ही ऐसे सरमायादार है जो नाजायज बरीके से दपया पैदा करते हैं भौर सरकार को हैक्स नहीं देते हैं । क्या आपने इस सरह के लोगों की धामदनी का पता लगाने की कोशिश की ? धगर धापने इस तरह तमाम मुल्क में जितना छिपा हुआ दपया है उसका पता लगाने की कोशिश की होती, तो मुल्क की भामदनी बहुत बढ़ जाती धौर धापको टैक्स अगाने की जरूरक्ष नहीं पड़ती। लेकिन हम यह देखते हैं कि सरकार ग़रीब जनता के जवर लगातार टैक्स लगाती जा रही है, जिसका नतीजा यह हो रहा है कि इस मुल्क का स्टेंडर्ब भाफ लिविंग नीचे गिरता चला जा रहा है। इसका असर यह होगा कि लोग कंज्युमर्स गृह्स नहीं खरोद पार्येगे । कज्यूमर्स गृहस पर और टैक्स जगाने से मुल्क की प्रोडक्शन में कभी होती चली जायेगी। धगर हमारे मुल्क के प्रोडक्शन में कमी होती .है. तो इससे हमारे नेशनल इम्कम में कमी होगी भीर मुल्क की धामदनी में कभी होगी।

इन तसाम चीजों के साम साम आपने कागज पर भी टैक्स लगा दिया है। आप जरा दूसरे मुल्कों में जाइये, तो धापको पता चलेगा कि वहां पर तरह तरह के कितने अन्दार धीर मैंगजीन्स निकलते हैं। धाज सैंगड़ों नोग धवागरों के जारिये गरकार तक अपनी धावाजा पहुंचाते हैं धीर जो कुछ भी उन्दें तकलीकें होती; उनके खिलाफ प्रायाण धलदारों के चारिये उठाते हैं। जो धलदार गरीब जनता के काम धाते हैं, उनके ऊपर धापने एक तरह से टैक्स नगा दिया है। धापने न्युजींग्रेट पर टैक्स नगा कर गरीब लोगों की धावाण को भी एक तरह से बन्द कर दिया है। घद धाप खुद ही सोचिये कि क्या यदी धापका समाजवाद है? धाप यह कहते हैं कि हम इस मुल्क में समाजवाद नाना चाहते हैं क्या इसी तरह से धाप समाजवाद या सोशालिजम लायेंगे? जब तक धाप धपने खयालातों में बूनियादी तबदीली नहीं करेंगे तब तक धाप इस मुल्क में समाजवाद कायम नहीं कर सकते हैं धौर न इसके सिवाक कोई धौर नारा नजार धाता है।

भापने कन पर भी टैक्स लगा दिया है, जिससे कई कारपेट इंडस्ट्रीज पर बुरा धसर पड़ेगा । भापने जो रिबेट २५ प्रतिशत से २० प्रतिशत घटा दिया है उससे भी मुल्क को नुकसान पहुंचेगा भीर बहुत से उद्योग बन्दे सन्द हो जार्येने ।

(Time bell rings.)

श्रीमान् जी, में बोड़ी देर के लिए धौर कोलना चाहता हूं, इसलिए मुझे इजाजत दी जानी चाहिए । मैं सोशनिस्ट पार्टी को रिप्रेजेंट करता हूं घौर मुझे घन सिफं फारेन एड के बारे में कहना है।

श्री उत्समानि : हो मिनट ।

श्री प्यारे लाल कुरील 'तालिब' : बहा तक फारेन एड का ताल्लुक है, हमें बजट के साथ जो इकोनोमिक सर्वे मिलता है, उसमें एक पैराधाफ है, जिसमें यह लिखा हुसा है :

"External assistance for implementing the projects in the Plan (in terms of disbursements—the authorisations will have to be larger) has been estimated at Rs. 1,900 crores. Further assistance of the order of Rs. 700 crores will be required, partly in the form of components, intermediate pro-

[श्रो प्यारे लाल करील 'तालिब'] ducts etc., and partly by way of refinancing of the external obligations maturing during the Plan period."

यह रकम मिला कर २,६०० फरोड वपये होती है। तीसरी पंचवर्षीय योजना के लिये घोर भी बाहरी आबिक सहायता भी जायेगी जो इस रकम में शामिल नहीं है। धनर हम इस रकम में पी० एल० ४८० के धन्तगंत ६०० करोड की एस्टीमेटेड रिसीटस की रकम को भी शामिल कर वें, तो यह सब रिर्जंब्स कृत रकम मिला कर ३,२०० शरोब वपये बनती है। इस भारी रकम के बिलाफ हिन्दुस्तान की रकम करीब १३० करोड रूपये होती है। इसके १३० करोड़ इन्ये के मुकाबले में प्लान की रकम ३,२०० करोड रुपये बनती है। इसके धनावा भाप देखेंगे कि हमारे फारन एक शायराइजेशन का जो धमाउन्ट है, वह करीय २,७२७.७व करोड ३१ दिसम्बर, सन् १६६१ तक है। इसमें से तीसरे प्लान के लिए ६७७. १६ करोड मिलने वाली सहायता की रकम शामिल है। इसमें से फस्ट प्लान में ३६३. २२ करोड़ भीर इसरे प्लान में २ करोड़ ३३३. ५६ करोड रुपये की दी नई सहायता शामिल है। धव सवाल यह पदा होता है कि इसमें से च्यादातर २ हजार ६१ ५७ करोड़ रूपया तो लोन की शक्ल में है धौर वाकी रुपया कंडिट की शक्ल में है। इसमें से बहुत सा दपया जो सप्लायसं केडिट रोकपिलर बांटस. टैक्निकल एसिस्टेंस फाम नैदरलैंड इत्यावि की रकमें है, वह शामिल नहीं हैं। श्सके साथ ही साथ धाप यह भी देखेंगे कि वल्कं बेंक जो नोन देता है, उसके तेरह सदस्य मल्कों में स एशिया के घाठ मुल्कों में सब से ज्यादा नोन हमारे मुल्क ने लिया है। इसलिए हमारा मल्क सन से ज्यादा लोन लेने वाला बह्ब है। देश दो तरह से गुलाम बनाये जाते है। एक तो फ्रिजिकजी तौर पर गुलाम बनायं बाते हैं, और इसरा मैण्टली लोगों को गुलास बनाया जाता है। धाक हम बाहर के

मुल्क से जो लोन ले रहे हैं उससे हम अपने पापको द्वी गलाम बनाने जा रहे हैं। पाप दूसरे मुल्कों से कहते हैं कि हम न्यदुल हैं भीर हम जानते हैं कि इस रकम का सूद भी भदा नहीं कर सकते हैं। इस तरह से भाप भाने वाली नस्ल के लिए एक प्राव्लम पदा कर रहे हैं भीर उनको गुलाम बना रहे हैं। भाप तो समझते हैं कि इस तरह से इपया लेकर बेबलपमेंट का काम करेंगे, लेकिन श्राप उनको एक तरह से गुलाम बनाने जा रहे हैं।

SHRI M. R. SHERVANI: Mr. Deputy Chairman, Sir, I most sincerely congratulate the Finance Minister and all those who have assisted him in preparation of the Budget. It is not difficult to criticise this Budget or any Budget because there would be a few thingsi, a few proposals which will not be liked by somebody or the other. But a Budget has to be viewed in a large perspective and taken as a whole and in the context of the conditions and circumstances existing in the country. Viewed in this light I have no hesitation in saying that this is the best that could have been done. Particularly gratifying is the fact that a large deficit of over Rs. 60 crores has been covered without putting unbearable strains on any one section of the people. The taxation proposals are indeed very well spread out. There was some criticism that the rich have not been taxed enough or that the corporate sector could give more revenue. Tax the rich and tax them further by all means wherever possible—but the sooner we realise the better it would be for our nation that the resources required for the national Plans cannot be met by only one small section of the people. All of us in every walk of life have to contribute to our maximum capacity— whether we are rich or poor, capitalist or common man if we really have ambitions for the prosperity of the nation and the fulfilment of our Plans. The revenue from direct taxes is a very small percentage of the total revenue of the Government. It is only Rs. BO crores that wa get M

direct taxes from all excepting tht corporate sector and Rs. 140 crores we get from the corporate sector. And this is the revenue when the highest level of taxation is 84 per cent, in the case of the individuals. How much can you raise it? Make it 90 per cent.; it will bring in only a crore or two.

Sir, we cannot raise the taxes in the corporate sector by more than 5 per cent, without seriously damaging the industrial growth of the country and here again this source cannot bring more than a couple of crores. But if indirect taxation is increased even by 5 per cent, it will bring in a revenue of Rs. 35 crores.

There was some talk about tlie redistribution of wealth I do not know what the definition of a rich man is but if you take everybody in this country who is earning Rs. 300 or more as a rich man, we have only ten lakhs of rich people, that is 0.25 per cent, of our population. If you strip them of their incomes and their worldly possessions and redistribute that wealth amongst the rest it will not increase the per *capita* income by more than two annas per month. This will not raise the living standard of the rest which we desire to do but it will add to the number of the poor people by an addition of another ten lakhs to their number.

SHRI P. N. SAPRU (Uttar Pradesh); But it will give them satisfaction.

SHRI M. R. SHERVANI: But it may be a satisfaction for a short while only but it will never be a permanent satisfaction unless their living conditions improve. Obviously, therefore, the real solution does not lie in the redistribution of wealth but in the production of wealth. I was saying that the solution lies in increasing industrial production of the country and perhaps curbing human production. It is also a great problem. Unfortunately, the industrial production of the country is not able to keep pace with the human production.

Coming to the tax proposal*, Sir, 1 have a few suggestions to offer for the consideration of the Finance Minister. Perhaps the source 1 hav* in mind has already been investigated — I do not know. I have in view a duty or tax on stock exchange transactions on the sale of shares. If such a tax is imposed, on the on* hand, it will curb speculative tendencies in the stock exchanges encourag* retention of investments and on the other it will bring considerable revenue to the State. It will be a tax on moneyed people only. Furthermore, it will be a tax which will be more or less voluntary. If I sell my shares I pay tax, for I sell them for profit or my benefit and I have no reason to grudge a small contribution to th* State. If I do not sell my shares I do not pay any tax. It might be said that such a tax would be encouraging private transactions. Well, private transactions do take place even now, and they can be stopped or checked if orders are issued to the companies not to register any shares unless a tax certificate or a stock exchange certificate is produced.

I am very glad, Sir, that the Finance Minister has curtailed entertainment expenses. This step was certainly called for. I must also admit that the limit fixed is rather liberal as far as big companies are concerned, but in my humble opinion the limit fixed for small companies making a profit of, say, Rs. 5 to 10 lakhs, is rather inadequate. I therefore suggest that the percentage that should be allowed for entertainment expenses if the profit is Rs. 5 lakhs, may be increased to Ii per cent. For the next Rs. B lakhs Ii per cent. For the next Rs. 10 lakhs 1 per cent. For the next Rs. 20 lakhs 3/4 per cent. For the next Rs. 30 lakhs i per cent. For the next Rs. 30 lakhs J per cent. For the rest nil. This will, on the one hand, reduce the maximum allowance for entertainment expenses from Rs. 1 lakh to Rs. 65,000 and will bring a. little bit of more revenue to the State. On the other hand it will give the companies which are making a

[Shri M. R. Shervani.] profit of only Rs. 5 to 10 lakhs a little bit more than has been Budget proposals. A small company, by percentage of profit, obviously •pends more than a fully developed and well established company earning huge profits.

Th© third suggestion with regard to the taxation proposals which I wish to make is about the duty on HOC and copper. In my humble opinion, Sir, this is not the opportune time to impose duty on copper and *loc. We are short of these two strategic materials. Production in the country falls very much short of demand. We must encourage greater production. Further more this will have the effect of indirectly increasing the cost of brass. Brass is used to a large extent in the utensils industry, which is almost on a cottage industry basis and which is not so well established and profitable as to be able to bear this burden. I feel that it will not make much difference to the Budget particularly if my earlier proposal of taxation on shares is accepted. In fact that proposal will yield some more funds and will place them at the disposal of the Finance Minister which he can utilise either for supplementing the Plan resources, or for reducing same indirect taxes where-ever he feels that there is some justification.

Sir, a study of the Economic Review that has been laid on the Table of this House has given me a bright hope in the future. I must admit that there is no denying the fact that we have made great strides and have succeeded in completing a large number of our projects and fulfilling our Plan targets. Every foreign dignitary or expert who comes to this country goes back duly impressed with and full of praise of our national efforts that we have made in the last ten years. Sir, in this respect I have a suggestion, that, if possible a statement •hould be attached to the Economic Review giving the capital outlay of Mch project the gain* or the profit*

earned, the profits expected and th« future prospects. Of course, I know that there are some projects and ther* are bound to be some where you cannot measure the gains or benefits in pounds, shillings, then you can have a But pence. two describing the paragraph orindirect benefits that have accured or will accure to the people. Such a statement, on the on« hand, will make us wiser in respect of future investments—there ar« bound to be which, later on, are not some projects found to be very remunerative terms of money or in terms of benefits. Well, they can be abandoned on the other hand, Sir, I feel that such a statement if made known to the people, will increase the confidence pf the people in public undertakings Government investments. believe that we should be afraid of any criticism that might come forward if such a statement is made public. You will always find people in any country who would criticise and criticise almost anything and criticise for the sake of criticism, but I have no doubt about it in my mind, Sir that the efforts that we have made and the results that we have achieved can be compared to achievements of any other country. In public undertakings, Sir, I believe that we have made very rapid strides. An outlay of Rs. 500 crores has been made. It would not be fair to compare the return received on the investment of Rs. 500 crores, and it is because projects involving an outlay of almost Rs. 400 crores are still under completion or on trial, and a large number with of the projects completed outlay of balance of Rs. 100 crores are not in full swing. It might be said that ten years have passed since we started planning and it might be asked why it is But I can say from my personal SO. experience that even in the private sector a small project or scheme worth Rs. 50 lakhs takes four or five years to get going, and it takes another five years before it establishes itself firmly. Therefore, Sir, when in the public sector we have projects whose capital outlay i» far gr»atar

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than Rs. 50 lakhs or even Rs. 1 crore. They are bound to take longer to establish themselves and I personally am sure and am very hopeful thai, if not now, at the end of the Third Five Year Plan, and the beginning of the Fourth Five Year Plan we will have very substantial contributions from public undertakings to our revenues and to our future plan efforts.

Sir there is one more point that I wish to mention, and that is that in respect of any project Op scheme whose expenditure has been worked out and found to come to say Rs. IOO, we can complete that work or that project in Rs. 98 if We are more vigilant and alert and austerity-conscious, and if this principle was appli- j ed to all our capital outlays and all our public spending and some sort of a vigilance committee could be appointed to check and economise on expenditure, I have no doubt that we can effect an overall economy of ! 2 per cent., and this overall economy of even 2 per cent, would mean a large and substantial amount of saving in view of our heavy spending.

Sir, Mr. Chettiar complained about rising prices, and he compared the price of the imported fertiliser with the Sindri fertiliser. I am surprised that this comparison could be made. Comparison is made between two equals. The people who are exporting fertilisers to this country had established their factories perhaps some fifty years ago, and it is nothing short of a miracle to expect that an Indian factory, within five years of its existence, will be able to progress and advance so much in technical know-how and in production as a company which had been established fifty years ago. Perhaps in another five years our fertilisers will be cheaper.

Then he complained about the price of sugar, and said that the price of sugar in India was far more than the price In the world. It ia certainly

more because Indian sugar ia contributing 35 per cent, of its price to the national exchequer. It is more also because we pay much more price to the cane-grower than is paid anywhere in the world. We do so because only at this price the cane-growers can afford to have two square meals a day. The price cannot be reduced because the yield is less and the vield is less because there is not sufficient manure and because there is not sufficient water. So it is a circle, and We have to keep all these facts in mind.

General Ditcuuicm.

Then, Sir, another hon. Member, Mr. Sudhir Ghosh, mentioned that Russian pilots were flying on our borders and that Indian pilots were not allowed to go there. I am really surprised at the source of his information and his rather irresponsible statement. I have ascertained .

SHRI SUDHIR GHOSH: I have only asked for facts. We have a right to ask for them.

SHRI M. R. SHERVANI: Certainly. But I have ascertained facts and I can inform you that your information is entirely incorrect.

SHRI SUDHIR GHOSH: I shall ba glad if the statement is incorrect, but it is for the Government to state the facts.

SHRI M. R. SHERVANI: We hav* Russian pilots, we have American pilots, we have Canadian pilots. They have come along with their planes which we required. They teach our pilots how to fly them and then they go back, and these Russian pilots are teaching our pilots the technical know-how, and they do not fly at the border but elsewhere.

4 P.M.

SHRI MORARJI R. DESAI: about 48 hon. Members have spoken on the Budget proposals, which shows the great interest the hon. Members in this House have been taking in the

[Shri Morarji R. Desai.] Budget proposals which I had the honour to present.

Sir, nobody can ever present any Budget any where in any Government which can never be criticised, and I doubt if any hon. Member here can suggest to me a Budget which will not be criticised by others, and I would not be surprised if he criticises himself on reflection. But that should not be a ground for not considering very earnestly the criticisms that are made on Budget proposals. As a matter of fact, it is all the more necessary that they should be given very careful consideration because there is always 'a danger of doing something which Instead of doing good might do harm.

At the outset, Sir, I should like, or I would request my hon. friends here to consider that we are embarking on a Third Five Year Plan which is more than eleven thousand crores of rupees in cost, and everybody whom I have met and whom I have heard has always asked for a Plan of that size or even a bigger Plan. Therefore, there cannot be a criticism that the Government has taken up a Plan which is bigger than what it should be, or which is unusual and not quite real.

Now, Sir, if this Plan is to be executed—as it must be executed—efficiently and successfully, we must have the resources for executing the Plan. And the resources required have shown that besides having a substantial foreign aid or foreign resources from friendly countries, our internal resources will have to be of an adequate size and that we have to raise our tax resources or our revenue resources adequately, that is, by about Rs. 1,150 crores at the Centre and more than Rs. 600 crores in the States. I would rather deal with what one has to do here.

Now, if these Rs. 1,150 crores are to be raised, it is very obvious that they cannot be raised by direct taxes; a very small part of it can be raised by direct taxes because that is the position in this country. People who earn taxable income for direct taxes are ten lakhs in a population of forty crores. We want to increase their number, and we want to see that this number is increased several times. That is what we are out to do.

I was told, Sir, by the last but one speaker that this Budget is on the same lines as the Britishers used to present in pre-freedom time. Well, Sir, he was so vehement in whatever he said as a proper representative of his party which is represented by himself only in this House that I could not follow much of what he said. It is impossible for me, Sir, to argue with him or reason with him, the way he was speaking here. I shall, certainly, try to read whatever he has said and profit by it wherever I can profit by it. But the Budget that has now been presented and the Budget that will be presented in future has certainly no relation to what the Budget were before we obtained freedom. This will have to be admitted by anybody who has the least objective attitude, even a little objective attitude in him.

Sir, it must have been seen, though it seems to have passed notice, that we have exceeded now a thousand crores of rupees in revenue this year. We were receiving about Rs. 370 crores in 1948-49 as revenue. Today it has gone beyond a thousand crores of rupees. And the fact that the revenues are rising and that they are being collected without any martial law or without any police methods whatsoever and with allegations of evasions on a very large scale, shows that the incomes are increasing and that the country is getting in a position to pay more and more revenue to the Government. That is a good sign, a happy sign.

There can be an argument that tha taxation can be differently arranged. Sir, I have not yet had the benefit of any specific advice in these matters beyond saying that there should be

more of direct taxes and less ot indirect taxes. But I should like to see or hear from any one who would advLe me in this matter, not publicly out privately, because if he advises me publicly, no Budget can be presented by me; 1 will have to go out if I adopt that. If he does, I shall certainly pay it the greatest attention and try to profit by it.

The direct taxes also are going on Increasing in their collection, and wnich is reflected in the collections which are there every year. That is, higher productions and the development of industries and business give more revenues and income-tax every vear, and I am sure that during the course of the next five years or ten years our revenue from direct taxes is going to be far more substantial, j and that is how~ we should advance. | But even in countries mention it, there will be the question: which are highly advanced, there are indirect taxes. I had given the instance of indirect taxes in various countries last year and I do not want to repeat that. But those hon. friends from the Communist Party, who speak very loudly here about the wrong method adopted in levying indirect taxes, forget that in the administration of governments, which they prefer most and with which they are in great spiritual harmony— if they believe at all in spirit there the taxation is only indirect, and when it is said here that the people receiving higher salaries escape or people with higher Incomes escape, it ig forgotten that in that economy there is no special tax for the people who receive fifty times the income of the lowest income. I should like to be put wise in this matter by the hon Member who is a very learned person. But that h_e will not do, because he knows that the facts are against him. But for him anything is good to condemn me or to condemn the Congress Party. Fortunately for us, it is overdone so that nobody is misled. But it is necessary that this question should be studied more and more so that we are able to utilise our resources in a better and better manner.

The question, therefore, is whether the taxation which has been proposed is one which is going to harm and hit the poor classes much more than we could have avoided, or a little more than we could have avoided. That is what is required to be examined.

General Discussion

It was also said by the learned professor who spoke on behalf of the Praja-Socialist Party that there was no socialism mentioned in the Budget proposals. Sir, have I got to repeat it in every Budget, in order to prove my bona /ides? Perhaps they are not sure of their own bona fides and, therefore, they have got to repeat it every moment. We believe in it and we have believed in it completely and we are working on it. Where is the question of mentioning socialism every time? And even if I What kind of socialism? socialism? Where is it and how? Therefore, there is no point in the criticism. We should not be judged by a word here or a word there. But I shall come to that later on.

At present I should first of all like to speak about the incidence of the taxation which is complained against. If one looks at all the new taxes that are levied, it will have to be admitted by the worst critic that the whole of it does not touch the common man, that all of it does not touch the common man. Not even three-fourths of it does it, if the items are looked at and examined. The items that are mentioned by hon. Members are betelnut with that I started the Budget proposals kerosene, tobacco, tea, coffee and matches. Sir, in the matter of matches, there seems to be very great confusion. Nothing has been increased in the matter of matches. As a matter of fact, what is done is that instead of selling matches in 40 sticks and 60 sticks, we have said that they should be sold in 50 stick boxes and if they sell them in 40 sticks and not 50stick boxes, they will have to pay more. For the 50-stick box there is the same payment to be made. There is no extra duty put on it. There-

no question ol increase there. If some shopkeepers have increased it, I am not responsible for it. Society ought to pull them up. But I am also trying now to find out ways and means whereby remedies can be provided to prevent petty shopkeepers from doing this sort of thing.

In the case of betel-nut_s also, what has been done? The indigenous product has not been taxed at all. I do not see how all this cry is made about betel-nut being made very costly by my tax. The tax is only on the imported material which is a very small part of the betelnut consumed here and the profits made on the imported betelnut is 300 to 400 per cent. And if I try to take a part of that, and even that is objected to, then what is the socialism that is being preached to me by hon. Members opposite? Instead of trying to nnd a remedy which will teach those people not to take these profits in this unconscionable manner, I am asked not to have the tax. And as I said, I am therefore, trying to find out a method for these betelnut people. There is a method whereby one can say we will not give licence for importing betelnut. But that ig not a simple matter, because the moment that takes place the cost of the indigenous material goes up. Therefore, one has to be careful and one must find out some ways and means.

Tea and coffee are materials which give us a lot of export potential, and if they go on being consumed more and more, a day might come when we would have nothing left for export. It is, therefore, necessary to see that the consumption Is put down. That is In the interest of the country and therefore, we are trying to encourage exports and we are to see that consumption does not go on beyond a certain limit. And what Is the in-crease in cost that has taken place as a result of the tax that is put? Ten cups of coffee will cost one naya paisa more and twenty cups of tea will cost

[Shri Morarji R. Desai.] fore, there is perhaps, one naya paisa more. Is this an unconscionable rise in any case? And are these great necessities for anybody? Is this a thing which is 1 going to harm the living standards of i the people? They certainly can consume less and not increase their expenses. I am not "telling them that for increasing my revenue, they should go on drinking more. I am not going to tell them that. And this is not being paid by only the poor people. Other people are going to pay more. If they consume more, they will also pay. The argument seems to be that all the indirect taxes are being paid by the poor. They are paid by thos* who can pay and not by the poor. If we levy a tax on grain or on such other articles, then I would say that it does tax the poor more. And curiously this year, I am very fortunate that I have not heard that salt tax should be levied. Otherwise, that was a common argument. There was, I think, one hon. Member who perhaps repeated it to a little extent. That is a tax which will certainly hurt the poor far more than the rich. Yet this is being said because it does not hurt those who are speaking. Therefore, in these matters we must have a sense of proportion.

> Take tobacco. What bas been done? Cigarettes may here and there cost a little more. But bidis are not affected, What was happening was that the inferior tobacco which was not meant for bidis had a very low taxation compared to the tax on the tobacco which was used for bidis. Therefore, there was a lot of mixture of that inferior tobacco with the tobacco utilised for bidis and taxes were avoided. It is, therefore, that the tax on the inferior tobacco has been increased so that there is no temptation to mix it up with the other tobacco. It does not, therefore, increase the cost of bidis at all. The tax on cigarettes is not paid by the poor people. If my hon, friends here use cigarettes they cannot be in the line of the common man. They can certainly afford to pay it; if they

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do not want to pay it they can certainly smoke less and make their health better. I am not here to say that all these things should be consumed more and more so that the treasury is enriched more and more. I shall be very happy if there is no tax recovered and these things are not consumed; if there is no use made of these, we will find other methods of having our revenues; but if they want to use them, then certainly, Sir, I should discourage them from doing it. I am their friend and they ought to thank me for it.

SHRI BHUPESH GUPTA: The hon. Finance Minister is looking after their health also?

SHRI MORARJI R DESAI: I am certainly looking after their health as I am supposed to but howsoever carefully a doctor may look after the health of a patient, the patient can go to the wall if he wants to do so, and, therefore, I have no quarrel about it. I will still go on sympathising with the patient and will go on taxing him a little more " so that he has more sense.

The only item that remains ultimately is kerosene. It must have been seen-I have said it also-that Inferior kerosene is not taxed more and it is the inferior kerosene which is used in the rural areas or should be used for lamps. Now, it is possible that, as in every other thing, everybody is using the higher quality in every material. Look at foodgrains. Nobody wants or very few people want to use millets; everybody wants to use wheat and everybody wants to use rice. Take cloth: everybody wants to go to the medium cloth and finer cloth; nobody wants coarse •loth. If he wants that, I have no objection about it; I should be very happy. It only means that he has increased his income and he can afford to wear it. If he can afford to do so, why can't he afford to pay me a tax? I do not understand it. Government

means the people. We are enabling them to have higher standards and if the Government is enabling them to have a higher standard of living, is not Government, are not the people, 'entitled to take from them the cost of it so that Government can take up more and more work for the other people? I do not understand the economics of those who say that only a few people should go on paying towards the improvement of other people. I have no objection to a few people paying more and more; I should certainly like to take everything from them if that serves my purpose but it is not going to serve my purpose; it will, on the contrary, be the reverse thing, it will go down. Our objective is not to distribute poverty. As the Prime Minister has so often said, our objective is to create more wealth and to distribute that so that everybody has a better standard of living. We do not want to bring down people. If there are some intelligent people and others are not so intelligent.. I do not think the attempt should be to make the more intelligent people less intelligent so that the less intelligent people may be considered more intelligent. That is not the remedy that we want to have. In all these matters, let us examine these things from the proper point of view.

General Ditcussion

In the matter of foreign exchange and foreign aid or foreign resources, it is also argued similarly, and I was very much pained when an hon. Member said that our credit is going down in foreign countries. How is it going to benefit him or me? If that happens it will be a matter of sorrow. It may have gone down in his estimation, but, Sir, I am happy to say that in the foreign countries our credit is very high, higher than that of any other country in similar circumstances. I am prepared to take a challenge from anybody in this matter. Why try to hit this country only in order to hit the Congress or hit me? That is all that I would say. It is just like one wanting to cut off his nose in order to spite his neighbour. Why should

[Shri Morarji R. Desai.] that be done? It is my business to see that he does not cut off his nose as otherwise I lose a friend, and that is why I am submitting this for his benefit.

If these things are examined in this manner, it will be found that the Budget proposals that I have presented, which I had the honour of presenting, are framed with a view to seeing that we will be on the way to successfully meet the requirements of the Third Five Year Plan. Some Members said that this will give us more revenue than I have anticipated. So much the better and I shall thank them if that happens. After all, there should be more revenues than is anticipated, not less than what is anticipated. In this very connection, it has been agreed generally that we are under-estimating our revenues and over-estimating our expenditure so that at the end of the year revenues show more and expenditure shows less and we show a better result at the end of the year, and that that is what we do deliberately. Let me assure my hon, friends that we do nothing of the sort deliberately, but I must say that I have a cautious and a prudent approach in all these matters of estimates and that is what the Government should have. Is it desirable, Sir, that while presenting the Budget I overestimate the revenue out of sheer optimism being infected by my hon. friends and under-estimate expenditure on account of the fear that all of it is not going to be spent and the result ultimately is that I get less revenue and have more expenditure because we spend more and more every time? What would be the result then? At the end, there would be far more deficit financing which would eat us up. We had once deficit financing of Rs. 450 crores in one year. Should we come to that? Will that be preferred by hon. friends? I do not think so. Therefore, my hon. friends ought to be happy with our policy and ought to support me in this line of action and not make me take a wrong line. Of course, those

who want to see that I come to grief would certainly do so but I am not going to walk into their parlour. The hon. friends who want to see that this is strengthened at any rate ought not to look at it from this point of view.

Then, Sir, the question of civil expenditure crops up every year as it should. I do not say that it should not. Because it has not been mentioned here that we are taking steps to prune civil expenditure, all the while it is presumed that we are not doing anything in the matter. Sir, I mentioned last year what steps we had been taking and what steps we would continue to take. An organisation has been set up which constantly looks into this. We are looking into it and as I have this year changed the accounts and their method, it will be seen that we will have a better comparison in years to come. Civil expenditure includes many items that ought not to be there. Even now, the civil expenditure next year will exceed the current year's revised estimate by Rs. 49-94 crores but this increase is spread over a number of items. A sum of Rs- 955 crores will go in interest payments, that is on account of the increased borrowings; Rs. 32-88 crores for various schemes of developmental services such as education, public health, medical, industries and agriculture and Rs. 12-47 crores for grants to States as a result of the disappearance of the tax on railway fares. Therefore, it will be seen that there is not that kind of increase in civil expenditure about which we have to be frightened. The increase in administrative services proper is only Rs. 2-5 crores and these Rs. 2-5 crores again do not mean all increased staff. It also means the promotions which the staff has received and the amount required for that promotion and some more staff. Last year we had put an embargo on all new staff to be recruited outside the Plan and if any was required, it could be sanctioned only by the Home Minister and myself. Without that not one person would be allowed to be recruited.

That embargo we have continued this vear and we propose to continue it. That has brought down the extra expenditure on increased staff very considerably and we shall go on doing it. At the same time we are also trying through our reorganisation unit to continuously study works and methods of all offices, of all Ministries, to show to them new methods of work so that the staff curtailed. The present staff is not at all excessive if the existing methods of work are taken into consideration but existing methods of work do require alteration and change. They require to be bettered and that is what we are trying do but that requires study. Everybody cannot show that. Therefore, we have set up a unit which goes on training other people and our attempt is to see that every Ministry has a unit so that it continuously goes on doing it in future and we may not have this complaint in future. But it will take at least three vears to reach all Ministries. We are do that and the results are trying to encouraging. I believe, Sir, that this way we will be able to keep an eye on expenditure very correctly and we will see that there is no extra expenditure, that is, there is no expenditure more than is justified or more than it pays its own But even then it will not be possible for me to claim or for anybody in Government at any time to claim that there will be nothing superfluous at any time in any Government Ministry-There will always be a little waste here and there but it must be the least possible and that is our attempt. Even in the food that we eat we are not able to avoid waste. One may eat the best of food and yet a lot of waste goes out from the body. As a matter of fact, some waste becomes necessary in the body but I do not want to apply that simile to Government expenditure. But some waste is inevitable: it is not waste- That is all that I want to say. But we must keep it to that limit. For that I am very thankful to the hon. Members for being vigilant and always pressing me about it and I hope they will go on pressing me about it I have therefore no quarrel about this criticism; 1 am only trying to explain so that, hon. Members may not think that I am unmindful of this or that I am not respecting their wishes or that I am indifferent to this item. That is why I try to explain.

Then, Sir, it is said that our exports are stagnant. The question of exports is a very important question for us and we have got to solve it progressively; that is, we have got to go on increasing our exports progressively. Two or three years ago we had gone down in our exports; we are again coming up and we believe that we will come up more and more- But the problem of exports is not a very simple one. This is an age of competition. This is again an age when more and more countries are getting free and getting more and more developed. All countries are trying to produce most of the things which they can produce as they should, as we are trying to do. That being so, the competition increases. It is good that the competition increases because it also exercises our minds and our intelligence so that we can go on changing the pattern of exports and we can go on increasing our exports. That is what we are trying to do. That is **why** we are trying to utilise the taxation in such a manner that we produce more here and reduce our imports. That is why machinery has been taxed- Not that immediately it is going to do wonders but as time goes on it is going to help ths indigenou* manufacture and it will save us the necessity of having more and more imports. In the course of the next ten years—I am quite sure at the end of it—we will come to a stage where the import bill will go down comparatively with the export earnings and that will be the correct state of affairs. It is because we are not able to earn all our requirements of imports through our exports that we require foreign resources from outside and that is why we have got to make those arrangements. Those arrangements are made through friends outside who are very friendly and who

[Shri Morarji R. Desai.] are trying to help us. Fortunately, we have friends all over the world- We have no camps in this matter. Of course, some of my friends opposite, especially the Communist Party, are very keen that we should take help only from one bloc and not from any other bloc, that it is only profitable to take help from there and not elsewhere, but there is a capacity beyond which those people cannot help. We are getting only 8 per cent, of our requirements from the U.S.S.R.; about 50 per cent, comes from the USA-and we have got to take this. Where else will we go? Then, again, it is not less profitable to get it from the U.S.A. As a matter of fact, we get a lot of it which we have not to repay or which we have to pay in rupees or in 30 or 40 years. There is one advantage in one place; there is another advantage in another place. All give us an advantage. If we have to repay in 12 years to the U.S.S.R, the interest is only 2 J per cent. But we have to pay 3 or 4 per cent, if we are to repay in 30 or 40 years, or some of it is written off or some of it is utilised here naturally for our development. Therefore, I would only request my hon. friend not to bring his ideology m the question of the interests of the country and see that he does not hurt the country by creating a wrong atmosphere outside for this purpose. It profits him; it profits the country. Well, if his theory is that even when it profits the country, it does

SHRI BHUPESH GUPTA: The hon. Minister may or may not have misconceived the Budget but he has completely misconceived our point of view. It has never been our contention that from outside the socialist camp they should not seek any help. Anyway, he can proceed.

not profit him if his ideology is not

satisfied, then I have nothing to say.

SHRI MORARJI R. DESAI: I am verv happy that my hon. friend has been forced to admit this and I hope he will remember it in future while being very denunciative of all these

things. That is all that I would request him to do- Something good always comes out of these things.

General Discussion

SHRI BHUPESH GUPTA: Some kind of an understanding is arrived at.

SHRI MORARJI R. DESAI: It is difficult for me to understand my friend but it is very easy for him to understand

SHRI BHUPESH GUPTA: It is even more difficult at times.

SHRI MORARJI R. DESAI: And it is good that I do not understand hirn because if I understand him, I do not know what I will have to do. It is therefore that we have to make these arrangements but these arrangements are not made in such a manner that they are going to hurt us. We are utilising all these foreign resources only for productive purposes. We ore not utilising it for roads; we are not utilising it for expenditure which does not bring us any returns- Therefore, Sir, I would assure my hon. friends here that they should not feel that we are leaving a big load for the future generations and that we are being very unfair in doing all these things. We are providing them with means whereby not only they will repay but they will also better themselves and benefit themselves by what is there. That is what we are trying to do. In this very connection I would like to mention that when it is argued that our industrial undertakings are not giving us all that they should give us, we are criticising \hem too prematurely. We have invested money in several concerns; not that they are not paying us; many of them are paying us. But if you talk of steel plant and if you say that that also should immediately pay. well, it is an expectation which is not supported by any reason. The steel plants will give us full production only by the end of the next year. After that you can say, that it will give that much

return. After that you can say that the price must be so much- My hon. friend here was arguing about the price. If a steel mill which costs Rs. 150 or Rs. 200 crores and which is to produce a million tons of steel produces only a 100,000 tons in the beginning, then to say that production is very costly would not be right. It is not economics at all. Therefore, one should not be so very impatient about it. Try to wait and see, when the ful! production is made, whether our prices are all right or not. I believe that the steps that we are taking will see to it that our prices are economical and not uneconomical. It is true. I have hidden nothing as must have been seen from what I said and from the Economic Survey, which is there. I have hidden nothing from hon. Members, because that is not the policy which we follow. We believe that our faults should also be known, so that I we improve. Now, we have cercainly not succeeded in keeping to the schedule in everything. That is also possible, when one takes to such large undertakings, in a big way, in all directions, in a country where there is not that experience, when we all want to get rich quickly. That is, all people want to become better and better quickly. We have got to do all these, and when we have got to do all these, we have got to buy our experience. We must not croak when we pay for our experience. If we do not pay for our experience, we will never be experienced. The only criterion should be whether we have paid more or whether we have paid l-ess than what we should pay. Therefore, let there be a little sympathetic understanding of these things and not only political understanding of these things. If there is an economic understanding of all these things, I am quite sure that the criticism, which is made today, will not be made.

Budget {General}

It was said about Sindri Fertilisers that their price was much higher than the price from abroad. People abroad are producing for a number of years and producing on a large scale. They

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have many factories. Therefore, they have brought down the price- on account of competition. Our prices are a bit high otherwise. Though our price is high, we will try to bring it down in due course. I have no doubt that we will be able to brin? it down. Therefore, let there be equal comparison and not comparison in a wrong manner. That is all I have got to plead in this matter.

SHRI SUDHIR GHOSH: All that has been pointed out is that the Government has assumed a surplus of say, Rs. 250 crores. The Finance Minister is banking on it.

SHRI MORARJI R. DESAI: Will you please wait and not interrupt? Otherwise, I will have to take more time. I will just tell you. Rupees one hundred and fifty crores surplus is in five years, not in one year. Therefore, wait for the five years and you will see that we will get it

SHRI SUDHIR GHOSH: Good.

SHRI MORARJI R. DESAI: And if we did not get it, we will have to admit that we were not as competent as we should be. But I do not think my hon. friend, who has got out of the steel mills, can also say that he was as competent in that case.

Let me give the results of some of these factories. In 1958-59, the Sindri Fertilisers made a net profit of Rs. 159 lakhs, showing a return of over 7 per cent., on its capital and reserves. The Hindustan Antibiotics, Limited made a profit of Rs. 87 lakhi in 1958-59 and Rs. 77 lakhs in 1959-60, all of which was ploughed back into its reserves. The Hindustan Machine Tools, Limited earned a profit of over 7£ per cent., in 1959-60. Similarly, the Indian Telephone Industries, Limited gave a profit of over 6 per cent., in 1958-59 and over 8 per cent., in 1959-60. Although the dividend paid to Government was only 2J per cent., the profit of this undertaking was

[Shri Morarji B. Desai.] ploughed back for more expansion. The National Newsprint and Paper Mills, Limited earned a profit of Rs. 38 lakhs, that is, over 71 per cent, which was transferred to its reserves. It will thus be seen that all these factories are earning and they will earn more and more. And I have no doubt that the steel factories which absorb a large amount of investment will also give

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SHRI K. SANTHANAM (Madras): I think that in fairness the hon. Minister should mention a few concerns which have been existing for more than ten years and which are working in deficit.

us the dividends that we want.

SHRI MOBABJI R. DESAI: There is one such concern, which has been existing for 125 years, viz.. the National Instruments Factory, Calcutta, which did not earn anything until two years ago. But it has been earning now, since the past two years. That is what this Government has done. There are some projects, which will not earn. You cannot say that they are earning in that sense. Take the Hindustan Aircraft, Limited. That is a matter of service and we require that. And there if you go on thinking in terms of the returns they can give, then we will be considering it in a wrong way. All the money that is spent by Government on various projects does not give immediate direct returns. Now, all that we spend on education gives no return, but can anybody say that it is an unprofitable investment? It is a very profitable investment, because if that is not investment, nothing else will be so in the world.

SHRI K. SANTHANAM: I was only referring to commercial undertakings, not social services.

SHRI MORARJI R. DESAI: I quite follow that my hon. friend's vigilant eye is there and I am very thankful to him. It is certainly possible that

some concerns may not do it. I do not myself know, but I have given what I know. I do not want to hide anything. If I am asked about any particular concern, I am prepared to give the figures, because that is very necessary. It will help me and the managers of the projects concerned to see that they work properly. It is necessary to do so.

General Discussion

Then I would come to the question which was raised by an hon. Member suggesting that we should have the excess-profits tax, as a direct tax, and the capital-gains tax. The capital-gains tax is there already. It is a part of the Incometax Act. It has not been removed. There seems to be some want of knowledge in this matter. That is natural, because it has been merged in the income-tax. In the matter of excess-profits tax, there seems to be a notion that the excess-profits tax can be levied at any time and that it is going to benefit us very much. The excess-profits tax would mean that one takes a base year and more profits than that will be taxed at a certain rate. Now, what is the base year that we will take? Now, in the case of a war, it is very easy, the year before the war is the base year. And during the war whatever happens, you take the excess profits and tax them. That is not the case now. There are no such abnormal profits in that sense. It is possible that in some units there is far more profit and in some of the units there is less profit. Now, are we going to penalise the better units by taxing them and thereby encouraging those units also to make less profits? That is not what we want to do. We have various methods of taking their profits. We are having 45 per cent., as corporation tax. We can take more if we find that in some cases it goes beyond limits. We can certainly consider that—not that we cannot consider it. We are having wealth-tax in the case of private individuals. On the dividends which go to them, they also pay you taxes and their tax also is raised. That is at a

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SHRI BHUPESH GUPTA; What has happened to wealth-tax on companies?

SHHI MORARJI R. DESAI; There is no wealth.tax now. My hon. friend does not want any company to exist. He may think so, that it should be there, but I do not think so. We have different lines of argument and we have different attitudes of mind to life itself. Therefore, it is not possible for me to satisfy him in the matter, by making everybody dry and making him only rich in power. It is not possible for me to do so.

SHRI BHUPESH GUPTA; He impos. ed the wealth.tax on companies, and then he abolished it to please the company bosses.

SHRI MORARJI R. DESAI; Then, I would come to my hon. Professor friend, who said several things which are not quite in accordance with facts. He said that neither the Plans that had been completed nor the Third Plan which was just commencing had been based on the socialist ideology. I do not see what his stand, and is for a socialist ideology. If I had been put wiser about it, I should have been able to satisfy him better. He said that land revenue had increased by a hundred per cent., in the last ten years. From where he has got these figures, I do not know.

PROF. M. B. LAL: From the Report of the Estimates of National Incomes.

SHRI MORARJI R. DESAI; I do not know who has seen that. I should like to see that because there is no such increase in land revenue. But what has happened is that the

zamindaries having been abolished, what was paid to the zamindars comes to the Government. Therefore, there is no increase in that. The same thing is paid by those people to Government, and that might show a hundred per cent., increase, but that is not an increase. Therefore, to say that it has fallen on agriculture is not right.

General Discussion

Then, Sir, he is also misled by a comparison of the allocations to agri. culture and industry. This is what happens in the matter of figures and statistics many a time when they are not properly looked at. He said that the increase from the Second Plan to the Third Plan was only 2 per cent: that is, 21 per cent., was the expenditure on the agriculture in the Second Plan, and in the Third Plan it will be 23 per cent; therefore we have not paid more attention to it. If you take the actual figures—be. cause the figures of the Second Plan were smaller and the figures of the Third Plan are much higher—it will be seen that the amount that will be spent in the Third Plan will be 75 per cent., higher than the amount spent in the Second Plan. Is this a small increase? This is how it ought to be looked at, not in the manner in which it is looked at. If an average is taken of a person who is a hundred years old and a person who is one year old, it will be 51 or 50, but that would apply to neither of them.

As regards the data of the income having gone to various people and the wealth that has been produced having gone to certain classes or not having gone to certain classes, the dates are not complete. There has been a Committee appointed on this matter, and I am sure that it will make its deliberations as soon as possible and will give its conclusions also as soon as possible. But I personally doubt if that will give us absolutely a very correct estimate of what things have happened. I do not think that this can be estimated anywhere completely. But we can have a rough idea about it, and that is what we are going to have. Then we will be in a

AN HON. MEMBER: Cycles.

SHRI MORARJI R. DESAI: The number of cycles of course has gone to 20 lakhs and more

SHRI BHUPESH GUPTA: Do they reach all villages?

SHRI MORARJI R. DESAI: They cannot reach all the villages. Even in the wonderland of my hon. friend it has not reached all the villages. They have very bad roads there in the villages. Therefore, what is the use of saying this? It is no use trying to do this, and even the person for whom he has the greatest admiration, the man who is perfect according to him, has given us a certificate that the development in this country is more than anybody could have expected. That is what he has said, but my friend does not take a lesson even from his master. His dislike of us is so great. When I say master, it is not master in the real sense but master only in name.

SHRI BHUPESH GUPTA: Have you read the Report of the Agricultural Labour Enquiry Committee?

SHRI BHUPESH GUPTA: Sir, the population has been increasing in this country, and it is increasing perhaps a little faster than we had at first imagined. The increase is now about 2 per cent. That also takes away a part of the development that we are making. But we are making our development larger than what would be consumed by this larger population. Steps are also taken to see that the population does not increase so fast but goes down; that is, it does not decrease. It should not decrease in that sense. If it decreases, there is an end of the country. I do not think anybody wishes that. Of course, I have always said that population is a problem only so long as we are not able to give them the means of production. Population ceases to be a problem, it becomes an asset, when we give them the means of production, because they produce far more than' they consume. But at this time it is necessary just to see that the population does not become a pressure. In a poor country where there are no means of production, it does become a pressure. Therefore, we have got to see to that. Also with more prosperity there is a population control

automatically. It is therefore necessary that we have got to pay more attention to it. It must have been seen that in the Third Plan more attention has been paid to this factor. We are also trying to see that the development is larger so that the benefit goes to all people. After all we all want that everybody must have a better living, better than what he has toaay. We want everybody in this country to have a proper living. Proper living by any standard we want him to have, but if we want him to have that, we must have resources. We must have investment. Without investment there cannot be increase in wealth. If there is to be investment and if there are to be resources, who else but all the people have to pay? Otherwise how are they going to relish the fruits of their production? They cannot do it unless they have contributed to that. Therefore, all have to pay for it. In these matters may I plead with my hon. friends that while they should, and they may, criticise the Budget proposals as much as they like, let them not create a resistance in the people, a false idea in the people that we are going down? We are going forward, there is no doubt about it. There is the evidence for any eyes which are not jaundiced. But we are going faster and faster, and we can go even more fast provided this is all looked into properly.

The question of prices is relevant, I will not say that it is not relevant. But prices will rise certainly to a limited extent, to some extent, in all developing economics. If they do not rise, the economy is stagnant. But they should not rise beyond a certain limit. We are careful about that. We have not gone beyond that stage, that is, to an inflation period in the sense in which people argue, but if we go beyond that, it will certainly

be inflation. We are, therefore, trying to do this. But even in 5 P.M. thi j matter my hon. friends opposite always pleaded that everybody should be paid more for his commodities and then when they come here, they say, "You bring down the prices." And they go there and tell them, "Have more prices." They go to the agriculturists and say that they must have more and more prices. They come here and say, "You must bring down the prices." How are these two things to be achieved? Therefore, let them have a sense of proportion, let them have a sense of reality, of wisdom and of truthfulness. That is v/hat I have got to say. If they do that, I have no doubt that ftie prices will never run away and will not rise beyond a certain level. If the prices rise a little, there is immediately a demand for more and more wages, for more and more increments. Once they are there, they will raise the inflation because the buying power rises. Therefore, there is again an increase in prices and they are asking for more. Let them do so if they want to, because they want to do so for a political purpose, for a political game. Let all others who are not of that view take a warning from all this and not be caught by this sort of wrong propaganda and see that we develop properly together in a co-operative manner and I have no doubt that my friends opposite also will fall in line.

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MR. DEPUTY CHAIRMAN: The Budget discussion is over. The House stands adjourned till 11 A M tomorrow.

> The House then adjourned at one minute past five of the clock till eleven of the clock on Tuesday, the 14th March, 1961.